

RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR  
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NOTICE  
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IT IS NOTIFIED TO ALL CONCERNED THAT HON'BLE MR. JUSTICE  
KANWALJIT SINGH AHLUWALIA WHILE HEARING S.B.CRLMIANL APPEAL NO  
732/2011 TITLED : MANOHAR LAL VS CENTRAL NARCOTICS BUREAU  
HAS INVITED ATTENTION TO FOLLOWING ISSUES :

IT IS TO BE NOTED THAT THE JUDGEMENT NOTED IN DALER SINGH'S  
CASE ( SUPRA) IS NOT FOLLOWING BY ALL THE BENCHES. THEREFORE,  
PARAMETERS ARE REQUIRED TO BE LAID FOR SUSPENSION OF SENTENCE IN  
CASES PERTAINING TO NDPS ACT, POCSO ACT AND OTHER CASES WHERE  
SENTENCE IS AWARED FOR TEN YEARS OR MORE.

IN COMPLIANCE OF THE HON'BLE COURT ORDER DATED 16.01.2018  
PASSED IN S.B. CRIMINAL APPEAL NO. 732/2011 TITLED : MANOHAR LAL  
VS CENTRAL NARCOTICS BUREAU ALL THE LEAREND MEMBERS OF THE BAR  
CAN ADDRESS ARGUEMENTS AND TO FACILITATE THE SAME BEFORE THE SINGLE  
BENCH COMPRISING HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA  
IN COURT NO. 6 ON 14.02.2018 ON THE ABOVE ISSUE.

BY ORDER

DEPUTY REGISTRAR ( JUDL. )

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**THE CHIEF JUSTICE COURT**  
**HON'BLE THE CHIEF JUSTICE**  
**HON'BLE MR. JUSTICE G R MOOLCHANDANI**

10.30 AM TO 1.00 PM  
2.00 PM TO 04.15 PM

D B SPECIAL APPEAL WRITS (SERVICE MATTERS) UPTO YEAR 2016  
D B PIL MATTERS , D B FAMILY COURT AND MATRIMONIAL MATTERS  
D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST  
2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION  
CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO  
HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST  
3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS  
IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN  
SUPPORT OF THEIR CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
1	C.W. 7298/2017  0400 -PIL SENIOR CITIZEN	BIJAY SINGH MEENA STATE OF RAJ AND ORS	RAMBABU SHARMA-P	D K BHARDWAJ-R
2	C.W. 22326/2017  0400 -PIL SENIOR CITIZEN	BABULAL YADAV PRINCIPAL SECRETARY AND ORS	ANSHUMAN SAXENA-P	
3	C.W. 9363/2014  0400 -PIL	SHIKSHA BACHAO SANGHARSH STATE OF RAJ AND ORS	PETITIONER SELF-P B L CHOUDHARY-P	
4	S.A.W. 430/2016  0519 CMCW 215/2016 STAY 3720/2016	STATE OF RAJ &ORS PAPPU AND ORS	DR A S KHANGAROT ADD G C-P G S GILL AAG-P	SUNIL KUMAR SINGODIYA-R
5	C.M.A. 3745/2016  1001	RAJENDRA KUMAR GURJAR ANITA GURJAR	SATISH PACHORI-P	
6	C.M.A. 833/2017  1001	SHRI VIJAY SINGH SMT YASHU SINGH	SUNITA PAREEK-P	AJAY KUMAR JAIN-R
7	C.M.A. 3137/2017  1003 STAY 2277/2017	MOHAN LAL SMT GEETA AND ORS	SANGEETA SHARMA-P	
8	C.M.A. 4331/2017  1001 STAY 3120/2017	DEEPAK SONI KANCHAN SONI	SAMARTH SHARMA-P	
9	C.M.A. 5903/2017  1003	BANWARILAL SUSHILA	B B OJHA-P	
10	C.M.A. 5955/2017  1001	NARESH KUMAR ASWANI NANDANI	RAJNEESH GUPTA-P	
11	C.M.A. 6169/2017  1001	NANCHHURAM SMT NANA DEVI	S K JINDAL/AMIT JINDAL-P	
12	C.W. 14955/2017  0400 -PIL	SMT MEENA SAINI STATE OF RAJ AND ORS	MAHI YADAV-P	DHARAMVEER THOLIA AAG-R DEEN DAYAL SHARMA DY G C-R DHARAMVEER THOLIA AAG-R DR A S KHANGAROT ADD G C-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
13	C.W. 2929/2018 0400 -PIL STAY 2097/2018	VARDHMAN SAROVAR VIKAS SAMITI JDA AND ORS	VIJAY CHOUDHARY-P
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
14	WRIT RAP 798/2017 4401 CMCW 159/2018 LIMITATION SENIOR CITIZEN	RAM KISHORE GURJAR STATE (PROVIDENT FUND )ORS	PRAVEEN SHARMA-P PRAVEEN SHARMA-P
15	C.W. 13842/2017 0400 -PIL APPL 2456/2018 SENIOR CITIZEN	BRAHAM DUTT SHARMA STATE OF RAJ AND ANR	ASHWANI CHOBISA-P VIMAL CHOUDHARY YOGESH-P A G KUNAL JAIMAN-R A G SHEETANSHU SHARMA-R PUNIT SINGHVI-R
16	C.W. 7365/2015 0400 -PIL APPL 15527/2016 APPL 39346/2017 APPL 41943/2015 APPL 98/2016	LOK SAMPATI SANRAKSHAN SAMITI STATE OF RAJ AND ORS	HON-P NAINA SARAF-R AMIT KURI-R G S GILL AAG H KANDPAL-R MAHENDRA GOYAL-R MR RAJENDRA PRASAD AAG-R
17	C.M.A. 5645/2016 1001 (LIMITATION) APPL 2279/2016	SAVITA CHOUHAN UDAY SINGH AND ORS	DR BHARTI SHARMA-P G S SHEKHAWAT/ S PANWAR-R
18	C.M.A. 5881/2017 1001 (LIMITATION) CMCC 2485/2017	SMT SAROJ DEVI NEMICHAND	O P JHAJHRIA-P
19	C.M.A. 6426/2017 1002 (LIMITATION) CMCC 2876/2017	SMT DALJEET KAUR SHRI PARMINDER SINGH	RAJESH MAHARSHI-P
<b>FOR FRESH ADMISSION WITH STAY</b>			
20	C.M.A. 5333/2017 1003 STAY 3791/2017	KUNAL BAGARHATTA SMT SHIPRA SHARMA BAGARHATTA	SARANSH SAINI/SUMAN-P ASHISH SHARMA-R
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
21	S.A.W. 1233/2015 0521	ATAR SINGH STATE OF RAJ & ORS	C P SHARMA-P
22	CRL.W. 83/2018 4400 -PAROLE	MANGILAL STATE OF RAJASTHAN AND ORS	DEEPAK PAREEK-P
23	CRL.W. 99/2018 4400 -PAROLE	PAWAN KUMAR MEENA @ RAJ MEENA STATE OF RAJASTHAN AND ORS	TARUN MISHRA-P
24	CRL.W. 132/2018 4400 -PAROLE	ANANT KUMAR MEENA STATE OF RAJASTHAN AND ORS	MEENU VERMA/SEEMA-P
25	C.M.A. 206/2018 1001	MUKESH KUMAR AGRAWAL SEEMA	RAJESH GOSWAMI-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
26	C.M.A. 2926/2017 1001	GAURAV CHAUHAN SMT SEEMA	DINESH YADAV/PRATAP-P UMESH VYAS-R

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<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
27	C.M.A. 4575/2017 1001 STAY 3251/2017	SMT RADHA MANOJ SARAF	R P GARG-P ASHVIN GARG/ANIL YADAV-R
28	C.M.A. 5663/2017 1003 STAY 4020/2017	SH JAGDISH PRASAD SMT SARJU DEVI AND ANR	PRADEEP CHAUDHARY-P RAJENDRA SINGH TANWAR-R
29	C.M.A. 6045/2017 1001 STAY 4347/2017	SMT INDRA VERMA RAJKUMAR VERMA	SANDEEP BHAGWATI/SAURABH-P
30	C.W. 17747/2017 0400 -PIL	LALIT SHARMA AND ANR STATE OF RAJ AND ORS	ARVIND SHARMA-P NAINA SARAF-R
31	C.W. 20612/2017 0400 -PIL	LOKESH THAKUR STATE OF RAJ AND ORS	ASHWANI CHOBISA-P UMESH SHRINGI-R MR. SHEETANSHU SHARMA-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
32	C.W. 13034/2017 0400 -PIL INTERIM RELIEF SENIOR CITIZEN	DR R B SINGH AND ANR UNIVERSITY OF RAJ AND ORS	S S HORA-P AAG AASHISH SHARMA-R LAXMI KANT-R V K SHARMA RACHIT SHARMA-R
33	C.W. 17188/2012 0400 -PIL ( INTERIM RELIEF )	RAMJI LAL GUPTA ORS STATE OF RAJ AND ORS	RAJENDRA SONI-P NAINA SARAF-R R B MATHUR-R SN KUMAWAT AAG-R SURUCHI KASLIWAL-R
34	C.W. 4365/2017 0400 -PIL	BADARWAS VIKAS SAMITI STATE OF RAJ AND ORS	PRAHLAD SHARMA-P VIBHOR SHARMA-R VIJAY DUTT SHARMA-R
35	C.W. 16214/2017 4400 -PAROLE	MAHAVEER STATE OF RAJ AND ORS	B R CHOUDHARY-P
36	C.W. 18655/2017 4400 -PAROLE	BALBHARAM STATE OF RAJ AND ORS	ANSHUMAN SAXENA-P B.N.SANDHU-R
37	C.W. 19734/2017 0400 -PIL	SHAREEF KHAN STATE OF RAJ AND ORS	S D KHASPURIA HANUMAN-P ASHISH SHARMA-R DHARAMVEER THOLIA AAG-R
38	C.W. 1500/2018 4400 -PAROLE	DEENA @ DEENDAYAL STATE OF RAJ AND ORS	DHEERAJ SINGHAL-P BN SANDU AAG-R
39	C.W. 1525/2018 4400 -PAROLE	BIRBAL STATE OF RAJ AND ORS	DHEERAJ SINGHAL-P BN SANDU AAG-R
40	C.W. 1639/2018 4400 -PAROLE	BALABUX STATE (HOME DEPARTMENT) ORS	SARANSH SAINI SUMAN-P MR.B.N. SANDU AAG-R
<b>FOR HEARING</b>			
41	C.W. 1767/2007 0516 BEFORE D B I	L.R.BAIRWA HIGH COURT OF JUDICATURE FOR R	ASHOK MISHRA-P ASHOK MISHRA R A KATTA-P VIRENDRA LODHA-R
42	C.M.A. 65/2010 1001	SMT MEENAKSHI ALIAS MEENA BHUVAN MOHAN SINGH	SHASHI SHEKHAR GAUR-P AJAY KUMAR JAIN-R VIJAY SINGH-R

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**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR HEARING</b>				
43	C.M.A. 2753/2010 1007	PRADEEP KUMAR SMT NIRMALA DEVI	DESHRAJ KALWANIA-P MANOJ BHARDWAJ-P	NEERAJ K TIWARI-R
44	C.M.A. 1068/2011 1006	SMT VIDHI NARSINGHANI SH SANJAY KUMAR NARSINGHANI	NEERAJ K TIWARI-P	BHARAT SAINI-R
45	C.W. 10126/2016 0502 BEFORE DB I	MISS SEEMA JAIN RAJ HIGH COURT AND ANR	AMIT MATHUR-P	V K TAMOLIYA-R RISHI PAL AGARWAL ADD G C-R
<b>With</b>				
46	C.W. 20914/2013 0516	SEEMA JAIN STATE (LAW AND LEEGAL ) ANR	JAG MOHAN SAXENA-P AMIT MATHUR-P	NITISH BAGRI-R
47	C.M.A. 2654/2017 1001 STAY 1837/2017	VIJIT MURARKA SMT SHEETAL KEJRIWAL	RINESH GUPTA-P	SUNITA PAREEK-R

## Daily Causelist(Filterd)

Wednesday Dated : 14/02/2018

Court No :2

HON'BLE MR. JUSTICE K.S.JHAVERI  
HON'BLE MR. JUSTICE VIJAY KUMAR VYAS10.30 AM TO 01.00 PM  
02.00 PM TO 04.30 PMDB TAX MATTERS, DB CONTEMPT MATTERS, DB CAT MATTERS,  
D B SPECIAL APPEAL WRITS (MISC. MATTERS),  
D B CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
1	C.C.P. 247/2018 2401	SMT KUMUDINI SRIVASTAVA SHRI NARESH PAL GANGWAR AND ORS	H V NANDWANAP K SINGH-P	
<b>FOR ORDERS</b>				
2	C.M.Appl. 449/2017 4201 BEFORE	DR SWAPNA JAIN SHRI RAJ HANS UPADHYAY I A S AND ORS	AMIT DHAWAN-P	
3	C.M.Appl. 450/2017 4201 BEFORE	DR MANJU LATA SHARMA SHRI RAJ HANS UPADHYAY I A S AND ORS	AMIT DHAWAN-P	
4	C.M.Appl. 474/2017 4201 BEFORE	DR SUSHMITA NAIR SHRI RAJ HANS UPADHYAY I A S AND ORS	AMIT DHAWAN-P	
5	C.C.P. 2001/2017 2401	AARIF SHRI BHOJARAM AND ORS	GIRISH KHANDELWAL-P	B N SANDU-R MR SANDU GA CUM AAG-R
<b>FOR FRESH ADMISSION WITH STAY</b>				
6	C.W. 10417/2017 0511 STAY 9448/2017	RAMJILAL MEENA UNION OF INDIA AND ORS	SARANSH SAINI SUMAN-P	
7	I.T. APPEAL 18/2018 1303 STAY 84/2018	RADHEY SHYAM ARORA INCOME TAX OFFICER	SURESH SAHNI/R M SHARMA-P	
8	C.W. 2691/2018 1314 STAY 1923/2018	M/S TATA TELESERVICES LTD STATE OF RAJ AND ANR	SAMEER JAIN-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
9	I.T. APPEAL 346/2017 1303	SH R B MATHUR PR COMMISSIONER OF INCOME TAX	N L AGARWAL-P	ANIL MEHTA-R ANIL MEHTA-R
10	I.T. APPEAL 361/2017 1303	STATE BANK OF BIKANER&JAIPUR DY CIT	SANJAY JHANWAR/P KHURANA-P	
11	EXCIS.APPEAL 15/2018 1304	COMMISSIONER OF CENTRAL GOODS&SER TAX ARL INFRATECH LTD	SIDDHARTH RANKA-P	
12	I.T. APPEAL 52/2018 1303	CHAMBAL FERTILISERS AND CHEMICALS LTD JCIT RANGE-2 KOTA	SANJAY JHANWAR/P KHURANA-P	
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>				
13	C.W. 19209/2017 1310 SENIOR CITIZEN STAY 17007/2017	KAMLESH KUMARI SHARMA AND ANR STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P	NAINA SARAF-R NAINA SARAF-R

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**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>			
<b>With</b>			
14	C.W. 19480/2017	MANISH KUMAR BAJAJ AND ORS STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P  NAINA SARAF-R  MR. RAJENDRA PRASAD, AAG-R NAINA SARAF-R
	1310 STAY 17235/2017		
<b>With</b>			
15	C.W. 19481/2017	AUTOLITE MARKETING PVT LTD STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P  NAINA SARAF-R  NAINA SARAF-R
	1310 STAY 17236/2017		
<b>With</b>			
16	C.W. 19482/2017	LOKESH CHOUDHARY AND ORS STATE OF RAJ AND ORS	SUNIL NATH SUKIRTI SINGH-P  NAINA SARAF-R  NAINA SARAF-R
	1310 STAY 17237/2017		
<b>With</b>			
17	C.W. 19483/2017	SOBHA SABU STATE OF RAJ AND ORS	SUNIL NATH M PRIYADARSHI-P  NAINA SARAF-R
	1310 STAY 17238/2017		
<b>With</b>			
18	C.W. 19484/2017	SANDEEP GOLECHA AND ORS STATE OF RAJ AND ORS	SUNIL NATH AKASH-P  NAINA SARAF-R
	1310 STAY 17239/2017		
<b>With</b>			
19	C.W. 19699/2017	RACHIT AGARWAL AND ORS STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P  NAINA SARAF-R  NAINA SARAF-R
	1310 STAY 17411/2017		
<b>With</b>			
20	C.W. 19700/2017	SATYAA CORPS PVT LTD STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P  NAINA SARAF-R  NAINA-R
	1310 STAY 17412/2017		
<b>With</b>			
21	C.W. 19724/2017	MANISHA TIKKIWAL AND ORS STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P  NAINA SARAF-R  NAINA SARAF-R
	1310 STAY 17435/2017		
<b>With</b>			
22	C.W. 19728/2017	AMIT SHARMA STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P  NAINA SARAF-R  NAINA SARAF-R
	1310 STAY 17441/2017		
<b>With</b>			
23	C.W. 20073/2017	VIKRANT KHANDELWAL &ORS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P  NAINA SARAF-R  RAJENDRA PRASAD AAG-R
	1310 STAY 17747/2017		

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**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>			
<b>With</b>			
24	C.W. 20074/2017	PUSHPENDRA AGARWAL &OARS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P  NAINA SARAF-R NAINA SARAF-R RAJENDRA PRASAD AAG-R
	1310 STAY 17748/2017		
<b>FOR ORDERS- DEFECT CASES</b>			
25	C.R.VV. 74/2016	M/S CHOPRA BROTHERS CUSTAM EXCISE	R P GARG-P
	4201		
26	EXCIS.APPEAL 144/2017	COMMISSIONER OF CENTRAL EXCISE&SER TAX M/S SATPUSHP STEELS (P) LTD	ANURAG KALAVATIYA-P
	1304 CMCC 2969/2017		
27	EXCIS.APPEAL 146/2017	COMMISSIONER OF CENTRAL EXCISE&SER TAX M/S RATHI BARS LTD	ANURAG KALAVATIYA-P
	1304 CMCC 2971/2017		
28	EXCIS.APPEAL 148/2017	COMMISSIONER OF CENTRAL EXCISE&SER TAX ANURAG RATHI	ANURAG KALAVATIYA-P
	1304 CMCC 2992/2017		
29	EXCIS.APPEAL 149/2017	COMMISSIONER OF CENTRAL EXCISE&SER TAX M/S YOUNG STEELS PVT LTD	ANURAG KALAVATIYA-P
	1304 CMCC 2993/2017		
30	EXCIS.APPEAL 150/2017	COMMISSIONER OF CENTRAL EXCISE&SER TAX M/S SEWA STEELS PVT LTD	ANURAG KALAVATIYA-P
	1304 CMCC 2994/2017		
31	RES.APPL. 737/2017	C I T CENTRAL JAIPUR SHRI MANISH TAMBHI	ANIL MEHTA-P
	4201 CMCC 2833/2017		
32	WRIT REVIEW 15/2018	UNION PUBLIC SERVICE COMMISSIO MEHATAB SINGH AND ORS	SANJAY MEHLA SUNITA MEHLA-P
	4401		
33	S.A.W. 74/2018	SHRI KALYAN WOMEN TT COLLEGE NCTE NRC AND ANR	SUNIL YADAV MANVENDRA-P
	2609		
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
34	EXCIS.APPEAL 142/2017	COMMISSIONER OF CENTRAL GOODS&SER TAX M/S RAJ STATE INDUSTRIAL DEV&INVEST COR	KINSHUK JAIN-P
	1304 APPL 284/2018		
35	C.W. 15239/2017	RAJASTHAN TAX CONSULTANTS ASSO UNION OF INDIA AND ORS	SANJAY JHANWAR-P  R B MATHUR TANVI-R ANAND SHARMA-R ASHISH KUMAR-R KINSHUK JAIN-R SIDDHARTH RANKA-R
	1314 APPL 75984/2017 STAY 13451/2017		
36	S.A.W. 75/2018	R H B AND ANR BHANWAR SINGH	P C SHARMA-P  ABHISHEK SHARMA-R
	6000 (LIMITATION) APPL 116/2018 STAY 1111/2018		



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATION</b>				
37	S.A.W. 132/2018  2700 APPL 3637/2018 STAY 1559/2018	RAJ BOARD OF MUSLIM & ANR MOHAMMED YUSUF & ORS	P S TOMAR-P	PRATEEK MATHUR-R S ZAKAWAT ALI-R
<b>FOR HEARING (EXCIA)</b>				
38	EXCIS.APPEAL 58/2015  1304	COMMISSIONER OF CENTRAL EXCISE & SERVICE R M BROTHERS PVT LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P	DINESH BISHNOI-R
<b>With</b>				
39	EXCIS.APPEAL 59/2015  1304	COMMISSIONER OF CENTRAL EXCISE & SERVICE JAGDAMBA ISPAT AND ANOTHER	AJAY SHUKLA-P ANUROOP SINGHI-P	MAHI YADAV-R
<b>With</b>				
40	EXCIS.APPEAL 60/2015  1304	COMMISSIONER OF CENTRAL EXCISE & SERVICE AMAR PRATAP STEELS PVT LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P	MAHI YADAV-R
<b>With</b>				
41	EXCIS.APPEAL 62/2015  1304	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S EVEREST ROLLING MILLS PVT LTD & ANR	AJAY SHUKLA-P ANUROOP SINGHI-P	JAVED KHAN-R
<b>With</b>				
42	EXCIS.APPEAL 63/2015  1304	COMMISSIONER OF CENTRAL EXCISE JAIPUR SHIV PRASAD MILLS PVT LTD	AJAY SHUKLA-P ANUROOP SINGHI-P	SAMEER JAIN-R
<b>With</b>				
43	EXCIS.APPEAL 64/2015  1304	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S MPK PRODUCTS PVT LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P	RAVI GUPTA-R
<b>With</b>				
44	EXCIS.APPEAL 65/2015  1304	COMMISSIONER OF CENTRAL EXCISE JAIPUR M/S KHETAN ALLOYS PVT LTD AND ANOTHER	AJAY SHUKLA-P ANUROOP SINGHI-P	RAVI GUPTA-R
<b>With</b>				
45	EXCIS.APPEAL 66/2015  1304	COMMISSIONER OF CENTRAL EXCISE JAIPUR SAVITRI CON-COST LTD AND OTHERS	AJAY SHUKLA-P ANUROOP SINGHI-P	NIRMAL KUMAR GOYAL-R
<b>With</b>				
46	EXCIS.APPEAL 43/2016  1304	SHRI GHASI LAL SHARMA COMMISSIONER OF CENTRAL EXCISE & SER TAX	SAMEER JAIN-P	ANUROOP SINGHI-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING (EXCIA)</b>			
<b>With</b> 47	EXCIS.APPEAL 44/2016	SHRI MURARI LAL SHARMA COMMISSIONER OF CENTRAL EXCISE & SER TAX	SAMEER JAIN-P  ANUROOP SINGHI-R
	1304		
<b>With</b> 48	EXCIS.APPEAL 45/2016	SHREE SHARMA STEEL ROLLING MILLS PVT LTD COMMISSIONER OF CENTRAL EXCISE & SER TAX	SAMEER JAIN-P  ANUROOP SINGHI-R
	1304		
<b>With</b> 49	EXCIS.APPEAL 42/2017	COMMISSIONER OF CENTRAL EXCISE JAIPUR-I M/S NATANI ROLLING MILLS PVT LTD	ANUROOP SINGHI-P  NIRMAL KUMAR GOYAL-R
	1304		
<b>With</b> 50	EXCIS.APPEAL 135/2017	COMMISSIONER OF CENTRAL GST&CEN EXCISE M/S SHREE SHARMA STEEL ROLLING MILLS PVT	ANUROOP SINGHI-P  SAMEER JAIN-R
	1304		
51	EXCIS.APPEAL 32/2016	COMMISSIONER OF CENTRAL EXCISE JAIPUR-1 M/S SILVER GRACE POLYPACK	SARVESH JAIN-P ANURAG KALAVATIYA-P  SAMEER JAIN-R
	1304		
52	EX.ACT REF. 1/2017	M/S BHILWARA PROCESSORS LTD C C E JAIPUR	BY POST-P  KINSHUK JAIN-R KINSHUK JAIN-R SANDEEP TANEJA-R
	1304		
53	EXCIS.APPEAL 2/2017	COMMISSIONER CENTRAL EXCISE &SERVICE TAX KEI INDUSTRIES LTD	SANDEEP PATHAK-P  P K KASLIWAL-R
	1304		
54	CUSTOM APPL. 3/2017	RAJASTHAN SMALL INDUSTRIES COR LTD CCE JAIPUR-I NCR BUILDING	SANJAY JHANWAR-P  ANUROOP SINGHI-R
	1304		
<b>With</b> 55	CUSTOM APPL. 4/2017	RAJASTHAN SMALL INDUSTRIES COR LTD CCE JAIPUR-I NCR BUILDING	SANJAY JHANWAR-P  ANUROOP SINGHI-R
	1304		
<b>With</b> 56	CUSTOM APPL. 5/2017	RAJASTHAN SMALL INDUSTRIES COR LTD CCE JAIPUR-I NCR BUILDING	SANJAY JHANWAR-P  ANUROOP SINGHI-R
	1304		
57	EXCIS.APPEAL 26/2017	COMMISSIONER OF CENTRAL EXCISE &SERVICE MITTAL PIGMENT PVT LTD KOTA	SIDDHARTH RANKA-P  SAMEER JAIN-R
	1304		
58	EXCIS.APPEAL 27/2017	COMMISSIONER OF CENTRAL EXCISE &SERVICE RAMESH KUMAR AGARWAL	SIDDHARTH RANKA-P  SAMEER JAIN-R
	1304		
59	EXCIS.APPEAL 28/2017	M/S AUTOLITE INDIA LTD COMMISSIONER OF CENTRAL EXCISE JAIPUR-I	SAMEER JAIN-P  KINSHUK JAIN-R
	1304		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>		<b>Name of Advocate</b>
<b>FOR HEARING (EXCIA)</b>				
<b>With</b>				
60	EXCIS.APPEAL 29/2017	MR NARESH KUMAR GUPTA CHIEF MANAGER COMMISSIONER CENTRAL EXCISE AND SER.TAX	SAMEER JAIN-P	KINSHUK JAIN-R
	1304			
<b>With</b>				
61	EXCIS.APPEAL 30/2017	MR MAHIPAL GUPTA MANAGINGH DIR COMMISSIONER OF CENTRAL EXCISE JAIPUR-I	SAMEER JAIN-P	KINSHUK JAIN-R
	1304			
<b>With</b>				
62	EXCIS.APPEAL 32/2017	M/S SHRI KARNI KRIPA ROAD LINES THR PRO. COMMISSIONER CENTRAL EXCISE AND SER.TAX	SAMEER JAIN-P	KINSHUK JAIN-R
	1304			
63	EXCIS.APPEAL 31/2017	COMMISSIONER CENTRAL EXCISE &SERVICE TAX M/S DCM SHRIRAM LTD	KANISHKA GUPTA-P	P K KASLIWAL-R SAMEER JAIN-R
	1304			
64	X.OBJECTION 41/2017	COMMISSIONER OF CENTRAL EXCISE &SERVICE INDO ALUSYS INDUSTRIES LTD	SIDDHARTH RANKA-P	P K KASLIWAL-R
	4201			
<b>With</b>				
65	EXCIS.APPEAL 51/2017	COMMISSIONER OF CENTRAL EXCISE &SERVICE INDO ALUSYS INDUSTRIES LTD	SIDDHARTH RANKA-P	PRIYESH KASLIWAL-R
	1304			
<b>With</b>				
66	EXCIS.APPEAL 14/2018	COMMISSIONER OF CENTRAL GOODS&SER TAX KAMDHENU LTD	SIDDHARTH RANKA-P	P K KASLIWAL-R
	1304			
<b>FOR HEARING (CIVIL WRITS)</b>				
67	C.W. 7367/2015	FOOD CORPORATION OF INIDA STATE (FINANCE DEPARTMENT)ORS	R D RASTOGI-P	ANAND SHARMA-R A G KUNAL JAIMAN-R A G SHEETANSHU SHARMA-R MR G S GILL AAG-R
	1314			
<b>FOR HEARING (SAW)</b>				
68	S.A.W. 178/2004	DAULAT KANWAR STATE	SANJAY MEHRISHI-P ALANKRITA SHARMA-P	DR. S.K.TIWARI-R RAJENDRA PRASAD AAG-R SYED ZAKAWAT ALI DY G C-R
	1804			
<b>With</b>				
69	S.A.W. 227/2004	RAJENDRA SINGH STATE AND ORS	SANJAY MEHRISHI-P ALANKRITA SHARMA-P	HEMANT SHARMA-R DR. S.K.TIWARI-R SYED ZAKAWAT ALI DY G C-R
	1804			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR HEARING (SAW)</b>				
<b>With</b>				
70	S.A.W. 229/2004	SMT.DAULAT KANWAR STATE OF RAJ & ORS	SANJAY MEHRISHI-P ALANKRITA SHARMA-P	G A-R SYED ZAKAWAT ALI DY G C-R
	1804			
71	S.A.W. 737/2017	DEVENDRA KUMAR SHARMA SHIV DAYAL VERMA AND ORS	PRAHLAD SINGH-P	RISHIPAL AGRAWAL-R SANDEEP SAXENA-R
	0502 APPL 16761/2017 BEFORE DB II			
<b>With</b>				
72	S.A.W. 1025/2017	DISTRICT & SESSION JUDGE AND ANR SHIV DAYAL VERMA	AAG AASHISH SHARMA-P	SANDEEP SAXENA-R
	0502			

## DB CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS)

## D B SPECIAL APPEAL WRITS (SERVICE MATTERS) FROM YEAR 2017

## D B SPECIAL APPEALS (CIVIL)

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING 2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS (SAW)</b>			
1	S.A.W. 699/2017 0515	GAURAV GUPTA AND ORS STATE (MEDICAL AN HEALT DEPT) ORS	ASHWINI JAIMAN-P
<b>With</b>			
2	S.A.W. 700/2017 0515	BHAWANI SHANKAR SHARMA AND ORS STATE (MEDICAL AN HEALT DEPT) ORS	ASHWINI JAIMAN-P
<b>With</b>			
3	S.A.W. 701/2017 0515	RAKESH SHARMA AND ORS STATE (MEDICAL AN HEALT DEPT) ORS	ASHWINI JAIMAN-P SHYAM ARYA AAG-R MR. SHYAM ARYA A.A.G.-R
<b>With</b>			
4	S.A.W. 702/2017 0515	ANAND SINGH YADAV AND ORS STATE (MEDICAL AN HEALT DEPT) ORS	ASHWINI JAIMAN-P
<b>With</b>			
5	S.A.W. 721/2017 0515	SUDESH KUMAR PATANWALA AND ANR STATE (MEDICAL AN HEALT DEPT) ORS	ASHWINI JAIMAN-P
<b>With</b>			
6	S.A.W. 787/2017 0515 STAY 7532/2017	SANTOSH KUMAR SAINI &ORS STATE (MEDICAL AND HEALTH)ORS	R C JOSHI ASHWINI JAIMAN-P
7	S.A.W. 1380/2017 0502	DEVENDRA KUMAR CHANWALA UNION OF INDIA & ORS	PRAHLAD SINGH MANJU GARG-P PRATEEK MATHUR-R
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
8	S.A.W. 1412/2017 1502 (LIMITATION) APPL 798/2017 STAY 14807/2017	STATE OF RAJ AND ANR SHRI BABU LAL SAINI AND ANR	J M SAXENA AAG-P
9	S.A.W. 1954/2017 0502 APPL 3916/2018 STAY 19757/2017	STATE BANK OF INDIA AND ANR P S VERMA	SURUCHI KASLIWAL SUKRITI-P PRATEEK MATHUR-R
10	S.A.W. 1984/2017 0515 (LIMITATION) APPL 152/2018	MADAN SINGH MAHLA STATE (EDUCATION DEPARTMENT)ORS	ASHWINI JAIMAN-P
11	S.A.W. 2006/2017 0523 (LIMITATION) APPL 29/2018 CMS 20551/2017	STATE OF RAJ AND ORS RAVINDER KUMAR AND ORS	G S GILL AAG-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
12	S.A.W. 2008/2017 0515 (LIMITATION) APPL 14/2018 CMS 20608/2017	STATE OF RAJ AND ANR SMT TULSI BHAND	SHYAM ARYA AAG-P
13	S.A.W. 34/2018 0515 (LIMITATION) APPL 164/2018 STAY 587/2018	NARESH KUMAR MEENA STATE (TRANSPORT DEP )ORS	PUNIT SINGHVI-P
14	S.A.W. 137/2018 1502 (LIMITATION) CMCW 154/2018 CMS 1587/2018	CHAIRMAN R S R T C AND ORS JAI SINGH RATHORE AND ANR	VINAYAK JOSHI-P SURESH KASHYAP-R
15	S.A.W. 138/2018 0507 (LIMITATION) APPL 158/2018 CMS 1603/2018	AVVNL AND ANR SANJAY KUMAR AND ORS	ABHISHEK SHARMA-P MANOJ PAREEK-R
<b>FOR FRESH ADMISSION WITH STAY</b>			
16	S.A.W. 502/2017 1502 STAY 4916/2017	CHIEF MANAGER R S R T C RAJENDRA KUMAR NAINAVA AND ANR	ANUROOP SINGHI-P V L MATHUR AMIT DHAWAN-R
17	S.A.W. 1047/2017 0509 CMS 10237/2017	NATIONAL ENGINEERING INDU LTD LABOUR CORT AND ANR	P S SHARMA-P S N SHARMA-R
18	S.A.W. 1805/2017 1502 CMS 18026/2017	MUNICIPAL COUNCIL AND ANR RAJ KUMAR SHARMA	B K SHARMA-P
19	S.A.W. 130/2018 0515 CMS 1557/2018	KESHAV PRASAD MEENA RAJ LEGISLAVTIVA ASSEMBLY AND ORS	R D MEENA-P
20	S.A.W. 133/2018 0515 CMS 1570/2018	JAGDISH PRASAD RAJASTHAN LEGISLATIVE ASSEMBLY & ORS.	R D MEENA-P
21	S.A.W. 191/2018 0508 CMS 2258/2018	DESHRAJ SINGH STATE OF RAJ AND ORS	GANESH MEENA SUNITA MEENA-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD</b>			
22	S.A.W. 280/2017 0507	INDU LAL JANGIR THE MANAGING COMMITTEE SRI RAM ANR	SHIV CHARAN GUPTA-P AJAY RAJ TANTIA-R
23	S.A.W. 367/2017 1502 CMS 3931/2017	EXECUTIVE ENGINEER P W D KOTA ANR CHHOTU RAM AND ANR	DR A S KHANGAROT ADD G C-P KUNAL RAWAT-R
24	S.A.W. 497/2017 0515	PRABHA AWASTHI STATE OF RAJ AND ORS	ASHWINI JAIMAN-P MANJU JOSHI ADD G C-R J M SAXENA-R J M SAXENA AAG-R VISHVESH GUPTA-R
<b>With</b>			
25	S.A.W. 498/2017 0515 APPL 44023/2017	BABU LAL MEENA AND ORS STATE OF RAJ AND ORS	ASHWINI JAIMAN-P MAHENDRA SHAH V SHAH-P MANJU JOSHI ADD G C-R V K SHARMA RACHIT SHARMA-R VISHVESH GUPTA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD</b>			
26	S.A.W. 1758/2017	MANAGING COMMITTEE AND ANR MAHESH KUMAR SHARMA AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	FOR DISPOSAL AT ADMISSION STAGE STAY 17621/2017	
<b>With</b>			
27	S.A.W. 1759/2017	MANAGING COMMITTEE AND ANR DEVENDRA SINGH SHEKHAWAT AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	CMS 17624/2017	
<b>With</b>			
28	S.A.W. 1761/2017	MANAGING COMMITTEE AND ANR MUKESH KUMAR SAINI AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	STAY 17640/2017	
<b>With</b>			
29	S.A.W. 1762/2017	MANAGING COMMITTEE AND ANR SUBHASH CHANDRA SHARMA AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	CMS 17657/2017	
<b>With</b>			
30	S.A.W. 1763/2017	MANAGING COMMITTEE AND ANR MAHENDRA KUMAR SHARMA AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	STAY 17658/2017	
<b>With</b>			
31	S.A.W. 1764/2017	MANAGING COMMITTEE AND ANR MADAN LAL SHARMA AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	STAY 17661/2017	
<b>With</b>			
32	S.A.W. 1765/2017	MANAGING COMMITTEE AND ANR BALDEV KUMAR SHARMA AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	STAY 17663/2017	
<b>With</b>			
33	S.A.W. 1766/2017	MANAGING COMMITTEE AND ANR ABHAY KUMAR JAIN AND ANR	VIVEK DANGI-P  ABHISHEK SHARMA-R S K GUPTA AAG-R
	0507	CMS 20360/2017	

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD</b>			
<b>With</b>			
34	S.A.W. 1767/2017	MANAGING COMMITTEE AND ANR GHISARAM GURJAR AND ANR	VIVEK DANGI-P
	0507 CMS 17665/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
35	S.A.W. 1768/2017	MANAGING COMMITTEE AND ANR HEMANT SINGH AND ANR	VIVEK DANGI-P
	0507 CMS 17668/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
36	S.A.W. 1769/2017	MANAGING COMMITTEE AND ANR KAILASH CHAND GUPTA AND ANR	VIVEK DANGI-P
	0507 CMS 17674/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
37	S.A.W. 1770/2017	MANAGING COMMITTEE AND ANR RAMSWAROOP MALI AND ANR	VIVEK DANGI-P
	0507 CMS 17675/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
38	S.A.W. 1771/2017	MANAGING COMMITTEE AND ANR HANUMAN PRASAD DIXIT AND ANR	VIVEK DANGI-P
	0507 CMS 17676/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
39	S.A.W. 1772/2017	MANAGING COMMITTEE AND ANR DR POONAM CHAND JOSHI AND ANR	VIVEK DANGI-P
	0507 CMS 17677/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
40	S.A.W. 1773/2017	MANAGING COMMITTEE AND ANR RAMRAJ AND ANR	VIVEK DANGI-P
	0507 CMS 17684/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
41	S.A.W. 1774/2017	MANAGING COMMITTEE AND ANR SUBHKARAN MOROLIYA AND ANR	VIVEK DANGI-P
	0507 CMS 17722/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD</b>			
<b>With</b>			
42	S.A.W. 1775/2017	MANAGING COMMITTEE AND ANR BABUL LAL SHARMA AND ANR	VIVEK DANGI-P
	0507 CMS 17724/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
43	S.A.W. 1776/2017	MANAGING COMMITTEE AND ANR RAMSWROOP SHARMA AND ANR	VIVEK DANGI-P
	0507 CMS 17725/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
44	S.A.W. 1777/2017	MANAGING COMMITTEE AND ANR RAJENDRA PRASAD SHARMA AND ANR	VIVEK DANGI-P
	0507 CMS 17726/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
45	S.A.W. 1778/2017	MANAGING COMMITTEE AND ANR KAMAL KUMAR SHARMA AND ANR	VIVEK DANGI-P
	0507 CMS 17727/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
46	S.A.W. 1779/2017	MANAGING COMMITTEE AND ANR SURESH KUMAR SONI AND ANR	VIVEK DANGI-P
	0507 CMS 17728/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
47	S.A.W. 1780/2017	MANAGING COMMITTEE AND ANR DAMODAR LAL SHARMA AND ANR	VIVEK DANGI-P
	0507 CMS 17730/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
48	S.A.W. 1926/2017	MANAGING COMMITTEE SHREE &ANR MANOJ KUMAR SHARMA&ANR	VIVEK DANGI JAMES BEDI-P
	0523 CMS 19485/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R
<b>With</b>			
49	S.A.W. 1927/2017	MANAGING COMMITTEE SHREE &ANR SAGAR MAL SHARMA &ANR	VIVEK DANGI JAMES BEDI-P
	0523 CMS 19486/2017		ABHISHEK SHARMA-R S K GUPTA AAG-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FIELD</b>				
<b>With</b>				
50	S.A.W. 1928/2017	MANAGING COMMITTEE SHREE &ANR OMPRAKASH SHARMA &ANR	VIVEK DANGI JAMES BEDI-P	ABHISHEK SHARMA-R S K GUPTA AAG-R
	0523 CMS 19487/2017			
<b>With</b>				
51	S.A.W. 1929/2017	MANAGING COMMITTEE SHREE &ANR NANDLAL SAINI &ANR	VIVEK DANGI JAMES BEDI-P	ABHISHEK SHARMA-R S K GUPTA AAG-R
	0523 CMS 19490/2017			
<b>With</b>				
52	S.A.W. 1930/2017	MC SHREE RAGHUNATH &ANR VINOD KUMAR SHARMA &ANR	VIVEK DANGI JAMES BEDI-P	ABHISHEK SHARMA-R S K GUPTA AAG-R
	0523 CMS 19491/2017			
<b>FOR FRESH ADMISSION WITH STAY (CIVIL WRIT)</b>				
53	C.W. 1087/2018	TEJPAL AND ORS CHIEF SECRETARY AND ORS	V S YADAV D N SHARMA-P	
	2300 CMS 804/2018			
54	C.W. 1255/2018	SMT URMILA DEVI STATE OF RAJ AND ORS	KRISHAN SHARMA-P	
	0515 CMS 951/2018			
55	C.W. 2918/2018	BHANWAR SINGH HIGH COURT OF JUDICATURE AND ANR	ANKUL GUPTA-P	
	0515 CMS 2091/2018			
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
56	C.W. 638/2018	BHEEM SINGH ARYA MANAGING COMMITTEE M A V MANDIR &ORS	D P SHARMA-P	
	0507 SENIOR CITIZEN			
<b>FOR HEARING</b>				
57	C.W. 18406/2013	SMT SHASHI YOGESHWAR AND ORS STATE (WOMEN AND CHILD )ORS	RAJENDRA VAISH-P	S K GUPTA AAG-R
	0513			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**HON'BLE MR. JUSTICE AJAY RASTOGI**  
**HON'BLE MR. JUSTICE DEEPAK MAHESHWARI**

**04.00 PM TO 04.30 PM**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
<b>1</b>	W.M.APPL. 612/2017	STATE OF RAJ AND ORS SHREE NATHURAM VERMA	G S GILL AAG-P
	4401	BEFORE	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
<b>2</b>	WRIT REVIEW 390/2017	DR RAJESH KUMAR GUPTA &ORS STATE OF RAJ AND ORS	RAJENDRA SONI M SONI-P
	4401	BEFORE	
<b>3</b>	WRIT REVIEW 410/2017	RAJBALA CHOUDHARY STATE (HOME DEPARTMENT)ORS	SELF-P
	4401	BEFORE	

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

**Court No :4**

**HON'BLE MR. JUSTICE MOHAMMAD RAFIQ  
HON'BLE MR. JUSTICE GOVERDHAN BARDHAR**

**10.30 AM TO 01.00 PM  
02.00 PM TO 04.30 PM**

**D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;  
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
1	CRL.LV.A. 203/2011  0106	STATE OF RAJASTHAN GHEESARAM URF GHEESALAL	P.P.-P	
2	CRL.A. 1157/2015  0104 SOSA 552/2016	RATIRAM @ RATANLAL STATE OF RAJASTHAN THROUGH PP	GAURAV TANWAR-P	VIKRAM SINGH SHEKHAWAT-R
3	CRL.A. 502/2016  0104 SOSA 594/2016	SHIVCHARAN STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA-P	
<b>With</b>				
4	CRL.LV.A. 227/2016  0106	STATE OF RAJASTHAN SHIVCHARAN AND ORS	P P-P	
5	CRL.A. 963/2016  0104 SOSA 1065/2016	GOVIND PARETA STATE OF RAJASTHAN THROUGH PP	AJAY SHARMA-P	
6	CRL.LV.A. 286/2017  0106	HAKIM SINGH STATE OF RAJASTHAN AND ORS	SANDEEP SAXENA-P	
<b>With</b>				
7	CRL.LV.A. 510/2016	STATE OF RAJASTHAN SARNAM AND ORS	P P-P	
8	CRL.A. 412/2017  0104 SOSA 271/2017	MADAN MOHAN STATE OF RAJASTHAN THROUGH PP	MEENU VERMA-P	PP-R
9	CRL.A. 664/2017  0104 SOSA 1397/2017	RAMAVTAR @ CHINTU STATE OF RAJASTHAN THROUGH P P	RAJESH SHARMA/SMT CHETNA-P	PP-R
10	CRL.A. 1195/2017  0104 SOSA 743/2017	RADHEYSHYAM STATE OF RAJASTHAN THROUGH P P	GOVIND PRASAD RAWAT-P	PP-R
11	CRL.A. 2334/2017  0106	STATE OF RAJASTHAN CHITTARLAL AND ORS.	P.P.-P	NITIN JAIN-R
12	CRL.A.D. 30/2018  0104 SOSA 65/2018	POORAN SINGH STATE OF RAJASTHAN THROUGH PP	MAHENDRA MEENA-P	SONIA SHANDILYA PP-R
<b>FOR ORDERS ON INTERIM APPLICATION</b>				
13	CRL.LV.A. 188/2013  0106 (LIMITATION) CMCR 761/2017	STATE OF RAJASTHAN DHANNALAL URF BHADDOO	P P-P	
14	CRL.LV.A. 209/2013  0106 (LIMITATION) CMCR 665/2017	STATE OF RAJASTHAN RAJU LAL SAINI	P P-P	
15	CRL.LV.A. 59/2014  0106 (LIMITATION) CMCR 669/2017	STATE OF RAJATHAN JAGNNATH	P P-P	
16	Hab.Corpus 17/2017  0304 -HAB.COR. APPL 66008/2017	GHANSHYAM SHARMA STATE (HOME DEPARTMENT) ORS	DEEPAK SONI-P NIRMAL KUMAR GOYAL-P	ANSHUMAN SAXENA-R
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
17	CRL.A.D. 9/2018 0104 SOSA 24/2018	PYARELAL AND ANR STATE OF RAJASTHAN THROUGH PP	AMIT PUNIA-P	RIPU DAMAN SINGH NARUKA-R
<b>With</b>				
18	CRL.A.D. 8/2018 0104 SOSA 23/2018	CHAWLI AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL POONIA-P SURESH SAHNI/R M SHARMA-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
19	Hab.Corporus 18/2018 0304 -HAB.COR.	OMPRAKASH MEENA STATE OF RAJ AND ORS	SURENDRA SINGH-P	
<b>ADMISSION WITH NOTICE SERVED-REPLY FILED</b>				
20	Hab.Corporus 102/2017 0304 -HAB.COR.	JAGVEER SINGH STATE OF RAJ AND ORS	JEETENDRA KUMAR SHARMA-P	A K GUPTA-R MR B N SANDU AAG-R
21	Hab.Corporus 175/2017 0304 -HAB.COR.	DEENDAYAL SHARMA STATE OF RAJ AND ORS	RAJNEESH GUPTA-P	MR. B.N. SANDHU AAG-R
<b>With</b>				
22	CRL.W. 282/2017 0113	DEENDAYAL SHARMA STATE OF RAJASTHAN AND ORS	RAJNEESH GUPTA/RAHUL SH.-P	
23	Hab.Corporus 236/2017 0304 -HAB.COR.	KANTA DEVI STATE OF RAJ AND ORS	VIJAY POONIA ANIL KUMAR-P	BN SANDHU AAG-R
24	Hab.Corporus 241/2017 0304 -HAB.COR.	VIKRAM MEENA STATE (HOME DEPARTMENT)ORS	SURESH DHENWAL-P	MR BN SANDU-R
25	Hab.Corporus 10/2018 0304 -HAB.COR.	NAGARMAL STATE OF RAJA AND ORS	D S DHARIWAL-P	B.N.SANDU A.A.G.-R
<b>FOR HEARING</b>				
26	CRL.D.REF. 1/2017 0105	STATE OF RAJASTHAN KAPIL @ ANNA AND ORS	BY POST-P	
<b>With</b>				
27	CRL.A. 2256/2017 0104	TEEPU @ TEEPU SULTAN @ ABID ALI STATE OF RAJASTHAN THROUGH P P	B R CHOUDHAY-P	
<b>With</b>				
28	CRL.A. 2257/2017 0104	KAPIL @ ANNA AND ANR STATE OF RAJASTHAN THROUGH P P	O P JHAJHRIA-P	
<b>With</b>				
29	CRL.A.D. 13/2018 0113	STATE OF RAJASTHAN KAPIL @ ANNA AND ORS	P P-P	
<b>FOR HEARING</b>				
30	CRL.A. 787/2008 0104 For : 9 Years, 6 Months & 7 Days.	BHOBAL SINGH AND ORS STATE	SURESH SAHNI-P R M SHARMA-P	AK GUPTA-R BIRI SINGH SINSINWAR-R P.P.-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
<b>With</b>			
31	CRL.A. 758/2008	ANGANA AND ANOTHER STATE	ARVIND KUMAR GUPTA-P  HARENDRA SINSINWAR-R  BIRI SINGH-R P.P.-R
	0102		
<b>With</b>			
32	CRL.R. 883/2008	BOWAL SINGH STATE AND ORS	BIRI SINGH-P  AK GUPTA-R  P. P.-R
	0205		
33	CRL.A. 433/2011	MAHENDRA AGARWAL STATE OF RAJ ASTHAN THROUGH PP	RAVI SHANKAR SHARMA-P  P.P.-R
	0104 For : 8 Years, 8 Months & 25 Days.		
34	CRL.A. 726/2012	JAGDISH DHABRAI URF JAGGU STATE OF RAJASTHAN THROUGH P P.	S S HASAN-P S RAHMAN-P
	0104 For : 8 Years, 3 Months & 5 Days.		
35	CRL.A. 1258/2016	RAKESH JAIN STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P  M IQBAL KHAN-R
	0104 For : 7 Years, 11 Months & 26 Days.		
36	CRL.A. 730/2013	SHIMBHU RAM AND ANR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P  PP-R GAJANAND YADAV-R
	0104 For : 7 Years, 11 Months & 3 Days.		
<b>With</b>			
37	CRL.A. 394/2014	HARI RAM STATE OF RAJASTHAN AND ANR	GAJANAND YADAV-P  PP-R
	0104		
38	CRL.A. 924/2011	PURAN MAL AND ANOTHER STATE OF RAJASTHAN THROUGH PP.	KARAN PAL SINGH-P KAPIL GUPTA-P RAJESH SHARMA-P SURESH SAHNI/R M SHARMA-P VIJAY YADAV-P
	0104 For : 7 Years, 10 Months & 3 Days.		P.P.-R PRADEEP CHOUDHARY-R RAVI YADAV-R
39	CRL.A. 993/2014	VEERAM LODHA STATE OF RAJASTHAN THROUGH PP	SHAMSUDDIN ANSARI-P RAJESH CHOUDHARY-P SAJID ALI/DINESH SHARMA-P
	0104 For : 7 Years, 9 Months & 27 Days.		PP-R
40	CRL.A. 323/2014	NARESH KUMAR STATE OF RAJASTHAN THROUGH PP	SANJAY MEHLA-P SUNITA MEHLA-P
	0104 For : 7 Years, 7 Months & 6 Days.		P P-R RAJ KAMAL GAUR-R
41	CRL.A. 756/2011	GYARSIRAM AND ORS STATE OF RAJASTHAN THROUGH PP.	HARENDRA SINGH SINSINWAR-P  P.P.-R SANJAY KUMAR SHARMA-R
	0104 For : 7 Years, 6 Months & 0 Days.		
<b>With</b>			
42	CRL.A. 286/2016	KALULAL STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P
	0104		
43	CRL.A. 735/2014	TULSI RAM STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P  PP-R SATISH KHANDAL-R
	0104 For : 7 Years, 4 Months & 0 Days.		
<b>With</b>			
44	CRL.A. 798/2014	GOPAL LAL STATE OF RAJASTHAN AND ANR	SATISH KHANDAL-P  PP-R
	0104		
45	CRL.A. 634/2013	MAHENDRA SAINI STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P
	0104 For : 7 Years, 2 Months & 27 Days.		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
46	CRL.A. 1215/2011	VINOD SAINI STATE OF RAJASTHAN THROUGH PP.	R S BHARDWAJ-P PP-R
	0104		
<b>With</b>			
47	CRL.A. 17/2012	RATAN LAL STATE OF RAJASTHAN THROUGH PP.	R S BHARDWAJ-P P.P.,-R
	0104		
48	CRL.A. 48/2011	GORDHAN AND ORS STATE OF RAJ ASTHAN THROUGH PP	C M VERMA-P C M VERMA-P HARENDRA SINGH SINSINWAR-P MUKESH SHARMA-P
	0104	For : 7 Years, 2 Months & 3 Days.	
49	CRL.A. 800/2012	NIZAMBAKSH STATE OF RAJASTHAN THROUGH PP.	RAJENDRA S RATHORE-P NAWAB ALI/RAHIL KALAM-P
	0104	For : 6 Years, 11 Months & 23 Days.	pp-R
50	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP.	ASHVIN GARG-P JITENDRA SINGH-P
	0104	For : 6 Years, 6 Months & 27 Days.	ANOOP DHAND-R
51	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP	CHAIN SINGH RATHORE-P
	0104	For : 6 Years, 6 Months & 19 Days.	P P-R
52	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP	NAWAB ALI-P RAHIL KALAM-P
	0104	For : 6 Years, 6 Months & 8 Days.	
53	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP.	NIKHLESH KATARA-P
	0104	For : 6 Years, 6 Months & 0 Days.	PP-R HIMMAT SINGH BIKARWAR-R
54	CRL.A. 939/2012	JITENDRA URF JEETU STATE OF RAJASTHAN THROUGH P.P.	VIKRAM SINGH SHEKHAWAT-P
	0104	For : 6 Years, 5 Months & 29 Days.	
55	CRL.A. 301/2016	HARBHAN @ KALI STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P
	0104	For : 6 Years, 5 Months & 10 Days.	
56	CRL.A. 1098/2015	MANGELAL AND ANR STATE OF RAJASTHAN THROUGH PP	SANJEEV KUMAR MAHALA-P
	0104	For : 6 Years, 4 Months & 28 Days.	RITESH JAIN-R
57	CRL.A. 348/2017	GHANSHYAM @ SHYAMA STATE OF RAJASTHAN THROUGH PP	BHARAT YADAV-P
	0104	For : 6 Years, 4 Months & 27 Days.	PP-R
58	CRL.A. 575/2014	AMIT KUMAR STATE OF RAJASTHAN THROUGH PP	RAJENDRA YADAV-P VINAY PAL YADAV-P
	0104	For : 6 Years, 4 Months & 23 Days.	PP-R S S SUNDA-R
<b>With</b>			
59	CRL.A. 470/2014	ISHA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P
	0103		SHRI RAM JOSHI-P S S SUNDA-R
<b>With</b>			
60	CRL.A. 672/2014	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P
			P P-R
61	CRL.A. 683/2014	MAHESH@BHAIYA AND ANR STATE OF RAJASTHAN THROUGH PP	TAKHAT SINGH RATHORE-P P BALWADA/MOHAN CHOUDHARY-P
	0104	For : 6 Years, 4 Months & 18 Days.	

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
62	CRL.A. 792/2014	RAJENDRA SINGH@RAJU AND ANR STATE OF RAJASTHAN THROUGH PP	PRAVEEN BALWADA-P MAMRAJ-P DILIP MUDGAL-R RAVINDRA PALIWAL/MANISH-R
	0104	For : 6 Years, 4 Months & 14 Days.	
63	CRL.A. 391/2015	RAM LAL STATE OF RAJASTHAN THROUGH PP	H V NANDWANA-P PP-R SUDHIR JAIN-R
	0104	For : 6 Years, 4 Months & 14 Days.	
64	CRL.A. 428/2015	PRAMOD KUMAR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R
	0104	For : 6 Years, 4 Months & 12 Days.	
65	CRL.A. 739/2013	GOVIND STATE OF RAJASTHAN THROUGH PP	N C SHARMA-P VIJAYANT NIRWAN-P PP-R
	0104	For : 6 Years, 4 Months & 11 Days.	
66	CRL.A. 289/2013	RAMESHWAR STATE OF RAJASTHAN THROUGH PP	RAJEEV SURANA-P PP-R JAI RAJ TANTIA/MUKESH-R
	0104	For : 6 Years, 4 Months & 8 Days.	
67	CRL.A. 343/2013	SMT BASKAR AND ANR STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P SUDHIR JAIN-P SUDHIR JAIN/SOHARAB KHAN-P HARENDRA SINSINWAR-R
	0104	For : 6 Years, 3 Months & 18 Days.	
68	CRL.A. 1456/2017	GOPAL AND ANR STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH/PADMINI-P
	0104	For : 6 Years, 3 Months & 18 Days.	
69	CRL.A. 1071/2014	SANGEETA NENWANI STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P
	0104	For : 6 Years, 3 Months & 11 Days.	
70	CRL.A. 425/2015	AMIN STATE OF RAJASTHAN THROUGH PP	AJAY TYAGI-P M P SINGH-P PP-R
	0104	For : 6 Years, 3 Months & 3 Days.	
71	CRL.A. 156/2012	DANMAL AND ANR STATE OF RAJASTHAN THROUGH PP.	ALI MOHD KHAN-P MAYANK KUMAR CHOUDHARY-P POOJA CHOUDHARY-P P.P.-R
	0104	For : 6 Years, 2 Months & 28 Days.	
72	CRL.A. 613/2014	KAILASH DHAKAN STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA/S B GAUTAM-P PP-R N C CHOUDHARY SPL PP-R
	0104	For : 6 Years, 2 Months & 21 Days.	
<b>With</b>			
73	CRL.A. 612/2014	SHAHJAD AND ANR STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P PP-R N C CHOUDHARY SPL PP-R
	0104		
<b>With</b>			
74	CRL.A. 652/2014	BALBHA RAM AND ORS STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P PP-R RAJESH SHARMA-P N C CHOUDHARY SPL PP-R
	0104		
75	CRL.A. 881/2013	NAVNEET AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R RIPU DAMAN SINGH NARUKA-R
	0104	For : 6 Years, 2 Months & 11 Days.	
76	CRL.A. 792/2015	MOHAN LAL STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P AMAR KUMAR-P MADHAV MITRA-R ALADEEN KHAN-R
	0104	For : 6 Years, 1 Months & 28 Days.	
<b>With</b>			
77	CRL.A. 837/2015	RAJU @ RAJENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P MADHAV MITRA/NISHANT SH.-R
	0104		



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
78	CRL.A. 877/2015	SMT SANTOSH AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P SURESH SAHNI/R M SHARMA-P
	0104		PP-R MADHAV MITRA-R
79	CRL.A. 385/2015	LAL CHAND STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P
	0104 For : 6 Years, 1 Months & 25 Days.		PP-R SANJAY SINGHAL-R
<b>With</b>			
80	CRL.A. 357/2015	MAHAVEER STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P
	0104		PP-R SANJAY SINGHAL-R
81	CRL.A. 1368/2016	SUNIL STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P
	0104 For : 6 Years, 1 Months & 22 Days.		
82	CRL.A. 628/2014	RAMNARAYAN STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P S SHUKLA-P
	0104 For : 6 Years, 1 Months & 13 Days.		P P-R SHIV CHARAN GUPTA-R
<b>With</b>			
83	CRL.A. 771/2014	SHESH AVTAR SHARMA RANG LAL AND ORS	SHIV CHARAN GUPTA-P
	0104		P P-R
84	CRL.A. 421/2013	PRABHU SINGH STATE OF RAJASTHAN THROUGH P P	S S NARUKA-P DHEERAJ SINGHAL-P
	0104 For : 6 Years, 1 Months & 5 Days.		PP-R MEENU VERMA-R
85	CRL.A. 412/2014	NARESH MEGHWAL STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P
	0104 For : 6 Years, 1 Months & 3 Days.		PP-R
86	CRL.A. 177/2015	PRABHU LAL AND ORS STATE OF RAJASTHAN THROUGH PP	RAJENDRA KUMAR SHARMA-P SUDHIR JAIN-P
	0104 For : 6 Years, 1 Months & 3 Days.		
87	CRL.A. 254/2015	RADHA KISHAN AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P
	0104 For : 6 Years, 0 Months & 29 Days.		ASHOK YADAV/PRIYANKA-R
<b>With</b>			
88	CRL.A. 56/2015	GOPAL AND ANR STATE OF RAJASTHAN THROUGH PP	ASGAR KHAN-P
	0104		P P-R ASHOK YADAV/PRIYANKA-R
89	CRL.A. 529/2015	JAGDISH PRASAD LOYAL STATE OF RAJASTHAN THROUGH PP	S K MAHALA/VIJAY PUNIA-P
	0104 For : 6 Years, 0 Months & 24 Days.		PP-R
90	CRL.A. 324/2015	RAMESH CHAND STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/ADITYA PANWAR-P
	0104 For : 6 Years, 0 Months & 18 Days.		
91	CRL.A. 44/2014	BHAGWAN SINGH STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA-P
	0104 For : 6 Years, 0 Months & 17 Days.		PP-R
<b>With</b>			
92	CRL.A. 835/2013	RAVINDRA KUMAR URF RAVI STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
	0104		PP-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
93	CRL.A. 134/2014	LAKHAN SAINI STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P ANSHUMAN SAXENA-P
	0104		
94	CRL.A. 414/1988	RAFIQ STATE	AHMED BAKHSH.-P P.P.,RAVI KASLIWAL-R
	0104		
95	CRL.A. 460/1988	ARJUN AND ORS. STATE	ARVIND KUMAR-P A. K. GUPTA-P
	0104		
96	CRL.A. 114/1993	STATE MOHD IBRAHIM	P.P.-P SITTAL DASS, SHANKAR LALA-R BABULAL SHARMA-R
	0106		
97	CRL.A. 211/1993	DHARAMVEER STATE	V.S.YADAV-P VINAY PAL YADAV-P
	0104		
98	CRL.A. 489/1994	FARID MOHD. AND ORS. STATE	N.C.CHOUDHARY-P MR. VIJAY CHOUDHARY-P
	0104		
99	S.A.W. 1068/2017	STATE OF RAJ AND ORS OM BENIWAL 4400 -PAROLE BEFORE D B CRIMINAL APPEAL ROASTER	B N SANDU AAG-P ANSHUMAN SAXENA-R
<b>With</b>			
100	CRL.A. 944/2012	KOUR SINGH STATE OF RAJASTHAN THROUGH P P	NARENDRA MEWARA-P MAHENDRA GAUR-P S S HORA-P
	0103		
<b>With</b>			
101	CRL.A. 964/2012	OM BENIWAL STATE OF RAJASTHAN THROUGH P P	ALANKAR KHANNA-P DILIP SINSINWAR-P S S HORA-P
	0103		
<b>With</b>			
102	CRL.A. 965/2012	SHIV DAYAL SIHAG STATE OF RAJASTHAN THROUGH PP.	RAJEEV SURANA-P M K KAUSHIK-P S R SURANA-P SUNIL KUMAR YADAV-P
	0103		
<b>With</b>			
103	CRL.A. 971/2012	BHOLU URF SURJEET YADAV STATE OF RAJASTHAN THROUGH P P	SURESH SAHNI-P R M SHARMA-P
	0103		
<b>With</b>			
104	CRL.A. 975/2012	SEHASKARN URF SANSKAR STATE OF RAJASTHAN THROUGH PP.	RAJEEV SURANA-P S R SURNA-P SUNIL KUMAR YADAV-P
	0103		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
105	CRL.A. 976/2012	MAHENDRA PRATAP BHAKHAR STATE OF RAJASTHAN THROUGH P P	PP-R  ASHUTOSH BHATIA/NK GAUTAM-P
	0103		
<b>With</b>			
106	CRL.A. 988/2012	SANDEEP DHAIYA STATE OF RAJASTHAN THROUGH P P	DILEEP SINSINWAR-P  AKSHAT CHOUDHARY, PP-R
	0103		
<b>With</b>			
107	CRL.A. 224/2013	STATE OF RAJASTHAN MANOJ SAHARAN AND ORS	ANAND SINGH RAJAWAT-P  ALANKAR KHANNA-R  G S GILL AAG-P  BHARAT BHUSHAN PAREEK-R DILEEP SINSINWAR-R HARENDRA SINGH SINSINWAR-R J R CHAUDHARY-R RINESH GUPTA-R SAGEER AHAMMED QURESHI-R SAMIT BISHNOI-R T C SHARMA-R
	0113		
<b>With</b>			
108	S.A.W. 107/2018	STATE OF RAJ AND ANR GANGA RAM	B N SANDU AAG-P
	4400 -PAROLE(LIMITATION) APPL 115/2018 STAY 1348/2018		

SB CIVIL MISC WRITS ( MINES AND MINERALS, LAND ACQUISITION  
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS  
COLONISATION, JDA AND ALL RESIDUE MATTERS

NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT  
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE  
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFECT CASES</b>				
1	C.W. 1377/2018  4300	RAJENDRA SINGH COMMISSIONER RAJ INFORMATION COMMI&ORS	G L SHARMA-P	
2	C.W. 1393/2018  4300	RAJENDRA SINGH COMMISSIONER RAJ INFORMATION COMMI&ORS	G L SHARMA-P	
3	C.W. 1409/2018  1006	SMT ASHA DAYARAM SAINI	T R MEENA-P	
<b>FOR ORDERS</b>				
4	W.M.APPL. 362/2014  4201 BEFORE SENIOR CITIZEN	R I I C O OFFICERS ASSOCIATION THE RAJ STATE INDUSTRIAL DEVEL	JAG MOHAN SAXENA,AAG-P	GAURAV SHARMA-R
5	C.W. 9562/2017  6900 SENIOR CITIZEN	KUSUM LATA AGARWAL STATE OF RAJ AND ANR	ANAND SHARMA-P	AMIT TANWANI-R
6	C.W. 13254/2017  1600 CMS 11763/2017 SENIOR CITIZEN	SRI NIWAS AGARWAL AND ORS STATE OF RAJ AND ANR	PRAHLAD SHARMA-P	SURYA PRATAP SINGH-R MR RAJENDRA PRASAD AAG-R
8	C.W. 1102/2004  0515 BEFORE	DILIP KUMAR SHARMA & ORS STATE OF RAJ & ORS	DEVENDRA KUMAR BHARDWAJ-P	GANESH MEENA GC-R ASHWINI JAIMAN-R DINESH YADAV AAG-R RAJENDRA PRASAD AAG-R
<b>With</b>				
9	C.W. 9208/2002  0515	RAMESH CHANDRA PAREEK & ORS SECRETARY PANCHAYATI RAJ & PRI	RAJDEEPAK RASTOGI-P  GAURAV SHARMA-P RAGHUANN DAN SHARMA-P RAGHUNANDAN SHARMA-P	SUMITRA GOYAL-R  G A-R
10	C.W. 12138/2015  1800 STAY 10608/2015	PUSHPA BALAWAT STATE OF RAJ AND ORS	YUNUS KHAN-P	MOINUDDIN K MOIN-R DHARMENDRA PAREEK ADD G C-R
<b>With</b>				
7	C.W. 13243/2017  1600 CMS 11755/2017	MALYA AND ORS STATE OF RAJ AND ORS	PRAHLAD SHARMA-P	SURYA PRATAP SINGH-R
11	C.W. 22732/2017  4300 CMS 19832/2017	RITU STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P	MR. J.M. SAXENA, AAG-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
12	CRL.M.(BAIL) 946/2018  0202 2ND BEFORE	SHASHI SHEKHAR SHARMA @ CHANDRA SHEKHAR STATE OF RAJ AND ANR	ANSHUMAN SAXENA-P  P.P.-R SURESH SAHNI/R M SHARMA-R
13	CRL.M.(BAIL) 1202/2018  0202 2ND BEFORE	KANHAIYALAL @ KANHIRAM STATE OF RAJASTHAN THROUGH P P	SANJAY SHARMA-P  P.P.-R
14	C.W. 2673/2018  4300 CMS 1913/2018	M/S RAM MOHAN GARG STATE (PHED) AND ORS	ANIL MEHTA-P
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
15	C.W. 5078/2007  1800 APPL 6793/2018 SENIOR CITIZEN	PREM SINGH AND ORS STATE OF RAJ AND ORS	SANDEEP SHARMA-P  M M RANJNA-R DHARMENDRA PAREEK DGC-R N K MALOO-R RAJAT RANJAN-R
16	C.W. 8049/2009  4300 APPL 8199/2018 SENIOR CITIZEN	COAL INDIA LTD UNION OF INDIA AND ORS	HARI BARATH-P  P C SHARMA-R
17	C.W. 14370/2014  1600 APPL 62713/2017 CMS 13230/2014 SENIOR CITIZEN	BANSHI AND ORS STATE (URBAN DEVELOPMENT)ORS	L L GUPTA-P  RAJENDRA PRASAD AAG-R AASHISH SHARMA-R
22	C.W. 4943/2017  5800 APPL 8556/2018 CMS 4509/2017 SENIOR CITIZEN	SMT SANTOSH VERMA DALPATRAJ METHA AND ORS	ASHOK MISHRA-P  MAHESH GUPTA-R
23	C.W. 4564/2004  1701 APPL 7578/2018	BHANWAR LAL STATE OF RAJ AND ORS	G C GARG-P SAKET PAREEK-P V K TAMOLIA AJIT MALOO-P VISHAL JOSHI-P  MAHENDRA GOYAL-R AMIT KURI-R PRAHLAD SHARMA-R SANDEEP PATHAK-R VIRENDRA LODHA-R
24	C.W. 6737/2005  6000 APPL 65806/2017	NARHARI AND ORS RAJ HOUSING AND ORS	HARISH KANDPAL B P PAREEK-P BHANU PAREEK-P BHANU PRAKASH PAREEK-P  VIRENDRA LODHA-R AMIT KURI-R JAI KUMAR YADAV-R R A KATTA-R
25	C.W. 3959/2008  6900 APPL 5961/2018 CMS 837/2008	TILAK SINGH AND ORS STATE OF RAJASTHAN AND ORS	RAJENDRA PRASAD-P R P GARG-P S D KHASPURIA-P  SOHAN LAL SHARMA-R A K GUPTA-R ALANKRITA SHARMA-R BIPIN GUPTA-R D P PUJARI-R KAMLAKAR SHARMA-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
<b>With</b>			
26	C.W. 5291/2014	DURGA RAM STATE OF RAJASTHAN & ORS.	SANDEEP SAXENA-P  ALANKRITA SHARMA-R
			A K GUPTA-P S D KHASPURIA-P  AJAY SHUKLA-R AJEET BHANDARI-R ALANKRITA SHARMA-R AMIT KURI-R BIPIN GUPTA-R DR SOHAN LAL SHARMA-R SURYA PRATAP SINGH-R
	6900 CMS 4819/2014		
27	C.W. 6651/2009	GHANSHYAM GUPTA MAHESH CHAND SHARMA &ORS	MANISH SHARMA-P  NALIN G NARAIN DY G C-R DHEERAJ TRIPATHI DY G C-R PALAV SHARMA-R SUDESH BANSAL-R SUNITA PAREEK-R
	4300 APPL 69169/2017		
28	C.W. 14475/2011	GENDYA AND ORS SMT JAMNA AND ORS	D P PUJARI-P N C CHOUDHARY-P  G K SHARMA S GAHARANA-R DHARMENDRA PAREEK ADD G C-R SAYED ZAKAWAT ALI,-R
	1804 APPL 6476/2018		
29	C.W. 7225/2012	M/S KAILASH CHAND YADAV INDIAN OIL CORP LTD AND ANR	SANJEEV KUMAR MEHLA-P  SAMIT BISHNOI-R MR SAMIT BISHNOI-R
	4300 APPL 8186/2018		
30	C.W. 14271/2012	SUMAN U O I (MINISTRY OF PETROLEUM )ORS	SANJEEV KUMAR MAHLA-P  SAMIT BISHNOI-R
	4300 APPL 8189/2018 CMS 12229/2012		
31	C.W. 8759/2013	NEERAJ KHANDELWAL U O I AND ORS	RIPU DAMAN SINGH NARUKA-P  MAHENDRA GOYAL-R SAMIT BISHNOI-R
	4300 APPL 8195/2018 CMS 6948/2013		
32	C.W. 7393/2014	MAHENDRA KUMAR AND ORS INDIAN OIL CORP LTD AND ANR	O P MISHRA-P  SAMIT BISHNOI-R
	4300 APPL 8197/2018		
33	C.W. 7878/2014	SMT PREM YADAV INDIAN OIL CORP	RAJAT RANJAN-P  SAMIT BISHNOI-R
	4300 APPL8182/2018		
34	C.W. 7881/2014	RAJPAL SINGH YADAV INDIAN OIL CORP	RAJAT RANJAN-P  SAMIT BISHNOI-R
	4300 APPL 8188/2018		
35	C.W. 9321/2014	SMT SUNAINA INDIAN OIL CORP LTD AND ANR	PETITIONER SELF-P ARUN SINGH SHEKHAWAT-P  SAMIT BISHNOI-R
	4300 APPL 8181/2018 APPL 8184/2018		
<b>With</b>			
18	C.W. 13733/2014	HANUMAN SHARMA ANR STATE (URBAN DEVELOPMENT)ORS	L L GUPTA-P  RAJENDRA PRASAD AAG-R  AASHISH SHARMA-R
	1600 APPL 62714/2017 CMS 12601/2014		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
<b>With</b>			
19	C.W. 481/2015  1600 APPL 63890/2017 CMS 421/2015	SANKAPL DHAMANI &ORS STATE (URBAN DEVELOPMENT)ORS	G C GARG ALOK GARG-P    RAJENDRA PRASAD AAG-R  AASHISH SHARMA-R
<b>With</b>			
20	C.W. 5822/2015  1600 CMS 5171/2015	RAM JI LAL AND ORS STATE (URBAN DEVELOPMENT)ORS	ANIL KUMAR JAIN-P    RAJENDRA PRASAD AAG-R  AASHISH SHARMA-R
<b>With</b>			
21	C.W. 11119/2015  1600 CMS 9736/2015	RAMESHWAR &ORS STATE (URBAN DEVELOPMENT)ORS	L L GUPTA-P    RAJENDRA PRASAD AAG-R  AASHISH SHARMA-R
36	C.W. 4051/2016  6900 APPL 47690/2017 CMS 3546/2016	GREEN FIRE HOSPITAL PVT LTD DIVISSIONAL COMMI JAIPUR &ORS	B L SHARMA SAKET PAREEK-P BHARAT VYAS KAPIL VYAS-P   SURYA PRATAP SINGH-R AJEET BHANDARI-R BHARAT VYAS-R MAHENDRA GOYAL-R S.K.GUPTA AAG-R
37	C.W. 9784/2016  0900 APPL 7921/2018 CMS 8790/2016	RANJEET SINGH STATE (MINES DEPARTMENT)ORS	R S MEHTA-P    ANURAG SHARMA AAG-R ANURAG SHARMA AAG-R
38	C.W. 10905/2016  4300 APPL 7576/2018	ESTATE OF HLH MAHARAJA &ANR STATE OF RAJ AND ORS	CHITRA GOEL-P    J M SAXENA AAG-R J M SAXENA AAG-R
39	WRIT REVIEW 111/2017  4201 BEFORE CMCW 958/2017 (LIMITATION )	CENTURY INFRATECH PROJECTS PVT RAJ HOUSING BOARD &ANR	R A KATTA-P    AJEET BHANDARI-R
40	C.W. 4678/2017  1200 APPL 6671/2018 BEFORE CMS 4271/2017	EQUITAS SMALL FINANCE BANK LTD AU FINANCIERS INDIA LTD AND ORS	HIMANSHU SHARMA-P    PANKAJ GUPTA-R PANKAJ GUPTA-R RAVINDRA SINGH SHEKHAWAT-R
41	C.W. 21569/2017  6900 APPL 6857/2018	ASHOK KUMAR J D A AND ANR	NISHANT VYAS ROHAN-P    NISHANT VYAS ROHAN-P
42	C.W. 22097/2017  1800 APPL 9407/2018 STAY 19300/2017	KAPIL GOYAL STATE OF RAJ AND ORS	AKHILESH KUMAR SAINI-P    AKHILESH KUMAR SAINI-P
43	C.W. 23088/2017  1303 APPL 5027/2018 CMS 20101/2017	SANDEEP SHARMA ASSISTANT COMMI OF INCOME TAX ANR	SANJAY JHANWAR-P    ANIL MEHTA-R ANIL MEHTA-R
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
44	C.W. 21402/2017  1101 CMS 18715/2017 SENIOR CITIZEN	MONIKA AND ORS SMT GEETA DEVI	B L CHOUDHARY-P B L CHOUDHARY-P   B L CHOUDHARY-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
45	C.W. 23667/2017  6900 CMS 20594/2017 SENIOR CITIZEN	DR RANJIT BHARGAVA AND ANR STATE OF RAJ AND ORS	DEEPAK SHARMA-P	
46	C.W. 2199/2018  1804 CMS 1675/2018 SENIOR CITIZEN	MATHALI AND ORS GIRRAJ THROUGH LRS AND ORS	R S MEHTA J P GURJAR-P	RAVINDRA PALIWAL-R RAVINDRA PALIWAL-R
48	C.W. 3148/2018  4300 CMS 2250/2018 SENIOR CITIZEN	SUBHASH STATE (MEDICAL & HEALTH) ORS	GAJANAND YADAV-P	
49	C.W. 3195/2018  3100 CMS 2286/2018 SENIOR CITIZEN	SMT MOOLI DEVI AND ORS SUB DIVISIONAL OFFICER AND ANR	B R RANA-P	
50	C.W. 12171/2013  1804 CMS 10000/2013	SHRI HARI PRASAD AND ORS STATE (REVENUE DEPARTMENT)ORS	MAHESH KALWANIA-P	B M SINGH-R
51	C.W. 8159/2014  0900 CMS 7435/2014	SMT INDIRA SHARMA STATE (DEVSTHAN DEP)ORS	SHASHI KANT SAINI-P	
52	C.W. 3381/2016  3100 CMS 2694/2016	NAVEEN KUMAR BAIRWA &ANR S B I AND ANR	GIRISH KHANDELWAL-P	
53	C.W. 7489/2016  6900 CMS 6733/2016	KEDAR NATH SHARMA J D A AND ORS	ZAKIR HUSSAIN-P	
54	C.W. 6660/2017  4300 STAY 6054/2017	CENTRAL PUB INFORMATION OFFICER O P MEHRA AND ANR	P C SHARMA-P	
<b>With</b>				
55	C.W. 4111/2015  4300	O P MEHRA INFORMATION COMM CENTRAL ANR	PETITIONER SELF-P	C P SHARMA-R
56	C.W. 16484/2017  1804 CMS 14578/2017	AAM JANTA GRAM B O R AND ORS	BHANU PAREEK-P	
57	C.W. 21399/2017  6900 CMS 18712/2017	AXIS TRUSTEE SERVICES LTD STATE OF RAJ AND ORS	G C GARG ALOK GARG-P	
58	C.W. 21621/2017  5700 CMS 18884/2017	RAJESH KUMAR MEENA STATE OF RAJ AND ANR	SHASHI BHUSHAN GUPTA-P	MR. VD GATHALA AGC-R
59	C.W. 23688/2017  5700 CMS 20607/2017	SRI LAL MEENA STATE OF RAJ AND ORS	ABHIJEET SHARMA-P	
60	C.W. 1731/2018  1800 CMS 1317/2018	RAJESH KUMAR VIJAY SINGH AND ORS	S ZAKAWAT ALI-P	
<b>With</b>				
47	C.W. 3080/2017  2203 STAY 2824/2017	DISTRICT ELECTION OFFICER AND ANR PAPPI BAI AND ORS	S K GUPTA AAG-P	
61	C.W. 2224/2018  4300 CMS 1696/2018	RENU STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P	



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
62	C.W. 2225/2018 4300 CMS 1697/2018	POONAM SAINI STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P	
63	C.W. 2737/2018 4300 CMS 1963/2018	ROSHAN YADAV STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P	
64	C.W. 2754/2018 5700 CMS 1977/2018	MEGH SINGH STATE OF RAJ AND ORS	D D KHANDELWAL-P	HARI KISHAN SAINI-R
65	C.W. 3022/2018 4300 CMS 2163/2018	LAJWANTI AND ANR STATE OF RAJ AND ORS	S K JINDAL SUDHIR YADAV-P	
66	C.W. 3047/2018 4300 CMS 2180/2018	DR JAISHREE BHARGAVA STATE OF RAJ AND ORS	DR SAUGATH ROY-P	
67	C.W. 3110/2018 4300 CMS 2221/2018	MS SUMAN KANWAR HPCL AND ORS	PRADEEP KALWANIA SUSHILA-P	
68	C.W. 3117/2018 4300 CMS 2226/2018	SMT AKHTAR PARVEEN PUBLIC INFORMATION OFFICER & ANR	TANVEER AHAMAD-P	
69	C.W. 3120/2018 4300 CMS 2229/2018	SMT AKHTAR PARVEEN STATE PUBLIC INFORMATION OFFICER & ANR	TANVEER AHAMAD-P	
70	C.W. 3121/2018 4300 CMS 2230/2018	IMRAN NADAFFI PRINCIPAL CHIEF CONSERVATOR & ORS	SYED SAADAT ALI-P	
71	C.W. 3124/2018 6900 CMS 2233/2018	KISHAN LAL SAINI J D A	ANKIT SHARMA-P	
72	C.W. 3130/2018 1804 CMS 2239/2018	SHYOJI RAM AND ORS STATE OF RAJ AND ORS	S S HORA-P	ABDUL KALAM KHAN-R ABDUL KALAM KHAN-R
73	C.W. 3140/2018 4300 CMS 2244/2018	SMT SUMAN DEVI UNION OF INDIA AND ORS	ASHWANI CHOBISA-P	
74	C.W. 3144/2018 4300 CM,S 2246/2018	ROSHNI BAI STATE OF RAJ AND ORS	RAVI SHANKAR RASHMI JAIN-P	
75	C.W. 3222/2018 4300 CMS 2307/2018	M/S AMIT CONSTRUCTION STATE OF RAJ AND ANR	PRAVEEN KUMAR JAIN-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
76	C.W. 9867/2015 4300 SENIOR CITIZEN	SHANKARDAS FALWARIA CHIEF INFORMATION COMM&ANR	SHIV VYAS-P	
77	C.W. 2178/2015 1700	MANOHARI DEVI ASHOK KUMAR PAREEK &ANR	RAM SINGH RATHORE-P	
78	C.W. 21797/2017 4300	SUO MOTU JAIPUR MUNICIPAL CORPORATION&ORS	BY HONBLE COURT-P	J M SAXENA AAG-R ANANT KASLIWAL-R J M SAXENA AAG-R RAJENDRA PRASAD AAG-R SURYA PRATAP SINGH-R VAIBHAV KASLIWAL-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			
79	C.W. 22420/2017 4300	KADU RAM STATE OF RAJ AND ORS	V S CHAUHAN-P
80	C.W. 1588/2018 3500	M/S NEW JAMMU PUNJAB HOTEL EXCISE COMMISSIONER AND ANR	KARAN PAL SINGH S P SINGH-P
81	C.W. 2744/2018 1003	SMT MERRY JAIN ARIHANT JAIN	DR P C JAIN MAMTA-P
82	C.W. 3141/2018 4300	GOPAL LAL AND ORS STATE OF RAJ AND ORS	HANUMAN CHOUDHARY-P
83	C.W. 3149/2018 4300	MEGHRAM MEENA STATE OF RAJ AND ORS	HIMMAT SINGH PRASHANT-P
<b>ADMISSION WITH NOTICE SERVED-REPLY NOT FILED</b>			
84	C.W. 15368/2017 1600 SENIOR CITIZEN	RAJ KUMAR CHHABADA AND ANR STATE OF RAJ AND ORS	G P SHARMA M C GUPTA-P SURYA PRATAP SINGH-R MR RAJENDRA PRASAD AAG-R
85	C.W. 1082/2018 1800 CMS 799/2018 SENIOR CITIZEN	GOPAL MALI COLLECTOR DISTRICT TONK & ORS	RAKESH KUMAR PRIYANKA-P ANIL TIWARI-R
86	C.W. 12912/2016 4300 STAY 11517/2016	VIJENDRA UGANTI DEVI	S N MEENA-P ARVIND SHARMA-R
87	C.W. 18007/2017 4300 CMS 15969/2017	DULET HOSPITAL AND ANR STATE OF RAJ AND ORS	D K BHARDWAJ-P G S GILL AAG H KANDPAL-R
88	C.W. 21018/2017 5700 STAY 18414/2017	SAMAYDEEN KHAN STATE OF RAJ AND ORS	HARI KRISHAN SHARMA-P SATYAPAL POSHWAL-R
89	C.W. 21202/2017 1200 CMS 18568/2017	RIICO AND ANR M/S KAMAL AUTOTECH PVT LTD	JAI LODHA-P SUKRITI KASLIWAL-R
90	C.W. 22279/2017 3500 CMS 19447/2017	M/S RAJWADA BREWERIES &BOTTLINGS STATE OF RAJ AND ORS	ACHINTYA KAUSHIK-P MR R B MATHUR-R
<b>With</b>			
91	C.W. 16238/2017 3500 STAY 14367/2017	GLOBUS SPIRITS LIMITED STATE (FINANCE DEPARTMENT) ORS	SAMEER JAIN-P R B MATHUR-R SH NM LODHA-R SH VISHAL SHARMA-R
<b>With</b>			
92	C.W. 18176/2017 3500 CMS 16107/2017	M/S HINDUSTAN SPIRIT LTD STATE (FINANCE DEPARTMENT) ORS	AKHIL SIMLOTE-P R B MATHUR-R MR. R.B. MATHUR-R
93	C.W. 1532/2018 4300 CMS 1153/2018	M/S MUDRAN MAHAL STATE OF RAJ AND ANR	R B MATHUR-P MUKESH AGARWAL-R
<b>ADMISSION WITH NOTICE SERVED-REPLY FILED</b>			

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED- REPLY FILED</b>			
94	WRIT REVIEW 81/2017  4201 BEFORE CMS 3083/2017 SENIOR CITIZEN	MST HOSTOODI B O R AJMER AND ORS	SANDEEP PATHAK-P  HARENDRA SINGH SINSINWAR-R DHARMENDRA PAREEK AGC-R YOGENDRA SINGH-R
95	C.W. 17086/2017  4300 CMS 15102/2017 SENIOR CITIZEN	ISHWAR SINGH YADAV STATE (REVENUE DEPARTMENT) ORS	M A KHAN REKHA JAIN-P  DHARMENDRA PAREEK ADD G C-R KARAMVEER VIJAY PUNIA-R VIJAY PUNIA-R
96	C.W. 391/1997  1802	M/S BALAJI FOOD PRODUCTS STATE & ORS.	AJAY GUPTA-P  N L PAREEK-R DHARAMVEER THOLIA AAG-R
97	C.W. 7626/2005  4300 CMS 6517/2005	BALDEV TOMAR RAJASTHAN HOUSING BOARD JAIPUR	AJAY GUPTA-P  G K GARG-R J K SINGHI-R
98	C.W. 7246/2007  1804	MOHAMMAD SALIMUDDIN AND ANR B O R AND ORS	AJEET BHANDARI-P BHANU PAREEK-P  A K PAREEK-R B D AGARWAL PRAHLAD SHARM-R DEEPAK SHARMA-R DEEPAK PAREEK-R RAJENDRA PRASAD-R RAZWAN AHMED ALVI-R S D SHARMA-R SHAMSUDDIN ANSARI-R TANVEER AHMED-R
<b>With</b>			
99	C.W. 1620/2009  1804	SALIMUDDIN @BABU STATE OF RAJ AND ORS	ASHOK KUMAR PAREEK-P  A K PAREEK-P RAJENDRA PRASAD-P
100	C.W. 8942/2007  4300	SHIVPAL BALODA INDIAN OIL CORPORATION & ORS	ASHOK SHARMA-P ASHOK BANSAL-P R B MATHUR-P  S KASLIWAL-R SUKRITI KASLIWAL-R
<b>With</b>			
101	C.W. 815/2007  4300	AJEET SINGH SHEKHAWAT I O C LTD, JAIPUR	ANOOP DHAND-P  S KASLIWAL-R
102	C.W. 7519/2011  4300	DATAR SINGH HINDUSTAN PETROLEUM CORP ANR	SANDEEP GARSSA-P  SURUCHI KASLIWAL-R
103	WRIT REVIEW 135/2013  4201 BEFORE	SANDEEP KUMAR KULSHRESTHA STATE OF RAJ	H V NANDWANA-P  DEEN DAYAL SHARMA DY G C-R
104	C.W. 9305/2013  0900	M/S BHIWADI GRIT PVT LTD STATE (MINES DEPARTMENT)ORS	ASHWANI CHOBISA-P  MR ZAKIR HUSSAIN-R G S GILL AAG-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED- REPLY FILED</b>			
<b>With</b>			
105	C.W. 8682/2013 0900 APPL 3780/2018	M/S BHIWADI GRIT PVT LTD STATE (MINES DEPARTMENT)ORS	ASHWANI CHOBISA-P G S GILL AAG-R
106	C.W. 11119/2014 4300	M/S GIRNAR MINERALS LTD STATE OF RAJ AND ORS	AMIT OJHA-P ARPIT SRIVASTAVA DY G C-R
107	C.W. 12011/2015 1800 STAY 10517/2015	ROHITASH STATE OF RAJ AND ORS	ANAND SHARMA-P MAHENDRA SHARMA-R DHARMENDRA PAREEK ADD G C-R
108	C.W. 17465/2015 4300 CMS 15490/2015	KESHAV DAS CHELA JANKI DAS STATE OF RAJ AND ORS	LOKESH SHARMA-P GAURAV GUPTA-R DHARMENDRA PAREEK ADD G C-R H P BAIRWA DY G C-R
109	WRIT REVIEW 44/2017 4201 BEFORE	SANJAY STATE (D G P) ANR	R D MEENA-P DR A S KHANGAROT ADD G C-R
110	WRIT REVIEW 286/2017 4201 CMS 12679/2017	EMMANUEL SCHOOL SOCIETY STATE OF RAJ AND ANR	P S SHARMA-P ASHISH KUMAR-R MR C S SINHA-R
<b>With</b>			
111	WRIT REVIEW 287/2017 4201 CMS 12681/2017	EMMANUEL ORPHANAGE SOCIETY STATE OF RAJ AND ANR	P S SHARMA-P ASHISH KUMAR-R MR C S SINHA-R
<b>With</b>			
112	WRIT REVIEW 288/2017 4201 CMS 12682/2017	EMMANUEL BIBLE INSTITUTE SAMITI STATE OF RAJ AND ANR	P S SHARMA-P ASHISH KUMAR-R MR C S SINHA-R
<b>With</b>			
113	WRIT REVIEW 289/2017 4201 CMS 12683/2017	EMMANUEL CHRISTIAN BELIEVERS AS STATE OF RAJ AND ANR	P S SHARMA-P ASHISH KUMAR-R MR C S SINHA-R
<b>With</b>			
114	WRIT REVIEW 290/2017 4201 CMS 12684/2017	EMMUNAL MISSION CHIKTSALAY SAM STATE OF RAJ AND ANR	P S SHARMA-P ASHISH KUMAR-R MR C S SINHA-R
<b>With</b>			
115	C.W. 2721/2018 4300 CMS 1950/2018	EMMANUEL ORPHANAGE SOCIETY STATE OF RAJ AND ORS	P S SHARMA-P G S GILL AAG-R G S GILL AAG-R
<b>With</b>			
116	C.W. 2722/2018 4300 CMS 1951/2018	EMMANUEL SCHOOL SOCIETY AND ORS STATE OF RAJ AND ORS	P S SHARMA-P ASHISH KUMAR-R ASHISH KUMAR-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED- REPLY FILED</b>			
117	C.W. 5430/2017 4300 CMS 4972/2017	M/S A V CONSTRUCTION STATE (MEDICAL AN HEALT DEPT) ORS	ASHOK BANSAL-P SANJAY KUMAR SHARMA G C-R
118	C.W. 19183/2017 1303 CMS 16983/2017	SHRI ASHOK KUMAR SHRISHRIMAL INCOME TAX OFFICER	SANJAY JHANWAR-P PARINITOO JAIN-R PARINITOO JAIN-R
<b>With</b>			
119	C.W. 16014/2017 1303 CMS 14160/2017	VIMAL KUMAR JAIN (BUNT) INCOME TAX OFFICER & ANR	SANJAY JHANWAR-P PARINITOO JAIN-R
<b>With</b>			
120	C.W. 19185/2017 1303 CMS 16985/2017	OM PRAKASH SHRISHRIMAL INCOME TAX OFFICER	SANJAY JHANWAR-P PARINITOO JAIN-R
121	C.W. 19260/2017 6900	SUBHASH SHARMA J D A AND ORS	MAHESH GUPTA-P LOKESH SHARMA-R AMIT KURI-R
122	C.W. 20013/2017 5700 CMS 17685/2017	JAGMOHAN AND ANR STATE OF RAJ AND ORS	DINESH YADAV P SINGH-P V.D.GATHALA A.G.C-R
<b>FOR HEARING</b>			
123	C.W. 1592/1998 5800	ROOP NARAYAN RAJ STATE COOPERATIVE TRIBUNAL	SATYAVRATA SHARMA-P RAJAT RANJAN-R ANOOP DHAND-R K S CHANDEL-R M M RANJAN-R S B VAISH,O P MISHRA-R V L MATHUR AMIT DHAWAN-R
124	C.W. 5181/1999 1314	ASSOCIATED CEMENT CO.LTD STATE & ORS	M D AGARWAL-P B.C CHIRANI-R J K SINGHI-R
125	C.W. 6677/1999 1600	TILAK ARORA & ORS STATE & ORS	S C GUPTA-P BIRDHI LAL-P DR P C JAIN-P PANKAJ SHARMA-P R D RASTOGI-P S N KUMAWAT-P
<b>With</b>			
126	C.W. 6514/1999 1600	KISANA RAM STATE AND ORS	A K SHARMA-P ANURAG SHARMA-P MANISH DIXIT-P R D RASTOGI-P S N KUMAWAT-P S S GUPTA-P SHOBHIT VYAS-P PARAG RASTOGI-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
127	C.W. 6577/1999	NAND LAL STATE AND ORS	HEM SINGH RATHORE-P R P VIJAY-R  GAYATRI RATHORE-P K.K.MEHRISHI,S.MEHRISHI-P R D RASTOGI-P SANJAY MEHRISHI-P  MRS.NEERJA GUPTA-R NAINA SARAF-R PARAG RASTOGI-R S.N.KUMAWAT-R SHYAM SUNDAR GUPTA-R
	1600		
<b>With</b>			
128	C.W. 6578/1999	BAL CHAND STATE AND ORS	K.K.MEHRISHI,S.MEHRISHI-P SHYAM SUNDAR GUPTA-R  R D RASTOGI-P SANJAY MEHRISHI-P  MRS.NEERJA GUPTA-R PARAG RASTOGI-R S.N.KUMAWAT-R
	1600		
<b>With</b>			
129	C.W. 6279/2002	KISHNA RAM & ORS STATE OF RAJ & ORS	AJEET KUMAR SHARMA-P J K SINGHI-R  PARAG RASTOGI-R
	1600		
130	C.W. 1844/2000	SHIV RAM SHARMA U O I & ORS	A KASLIWAL-P A KAMA-P DINESH KALA-P RK AGARWAL-P S KASLIWAL-P
	1303		
131	C.W. 5834/2001	HATAYA AND OTHERS P O RAJASTHAN WAKF TRIBUNAL RA	JK YADAV,D YADAV K A KHAN-P S.S.ALI,-R DINESH YADAV-R
	2700		
132	C.W. 38/2002	M/S ASHOKA PICTURE PALACE ALWA ASSISTANT COMMISSIONER, COMMER	JINESH JAIN-P
	1312		
133	C.W. 512/2002	SURJARAM MEEL RAJENDRA BHANDAR DISTRICT EXCISE OFFICER JAIPUR	MM RANJAN-P R B MATHUR-R
	3500		
<b>With</b>			
134	C.W. 2858/2001	RAMJAS AND ORS STATE AND ORS	PAWAN SHARMA-P M M RANJAN-R  R B MATHUR-R
	3500		
<b>With</b>			
135	C.W. 3186/2001	JASWANT SINGH AND ORS STATE AND ORS	M.M.RANJAN-P R B MATHUR-R  SUBODHA SHAH-R
	3500		
136	C.W. 4804/2003	DEITY OF TEMPLE GOVIND DEVJI STATE OF RAJ & ORS	J P GOYAL-P G A-R DHARMENDRA PAREEK ADD G C-R S KASLIWAL-R
	4300		
<b>With</b>			
137	C.W. 4733/2003	HINDUSTAN PETROLEUM CORPORATIO STATE OF RAJ & ORS	S KASLIWAL, A KASLIWAL-P INDER RAJ SAINI GOVT ADV-R  K VERMA, R N VIJAY-P V KASLIWAL-P  DHARMENDRA PAREEK ADD G C-R
	4300		

Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
138	C.W. 2634/2004	JAWAHAR SINGH BOARD OF REVENUE AJMER & ORS	ANOOP DHAND-P BHANU PAREEK-R DR M S KACHHAWA ADD G C-R G A-R N K BHATTA ADD G C-R
1804			
<b>With</b>			
139	C.W. 2636/2004	JAWAHAR SINGH BOARD OF REVENUE AJMER & ORS	ANOOP DHAND-P B P PAREEK-R DR M S KACHHAWA ADD G C-R G A-R N K BHATTA ADD G C-R
1804			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**HON'BLE MR. JUSTICE M.N. BHANDARI**  
**HON'BLE MR. JUSTICE G R MOOLCHANDANI**

**04.15 PM TO 04.30 PM**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS - DEFECT CASES</b>				
1	W.M.APPL. 259/2016	SUO MOTU STATE OF RAJ AND ORS	VIMAL GAURAV CHOUDHARY-P SANDEEP TANEJA, AMICUS CU-P	JM SAXENA-R
4401 BEFORE				



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

**Court No :6**

**HON'BLE MR. JUSTICE KANWALJIT SINGH AHLUWALIA**

**10.30 AM TO 01.00PM  
02.00 PM TO 04.30 PM**

**S B CRIMINAL APPEALS, SB PAROLE MATTERS  
SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS- DEFECT CASES</b>				
1	CRL.LV.A. 16/2015	STATE OF RAJASTHAN HAASAM AND ORS	P P-P	
2	CRL.LV.A. 414/2016	STATE OF RAJASTHAN SURESH KUMAR AND ANR	P P-P	
3	CRL.LV.A. 499/2017	RAMDEV STATE OF RAJASTHAN AND ORS	MUKESH SHARMA-P	
	0106			
4	CRL.LV.A. 505/2017	M/S KANHAIYA LAL RAWAT FIRM MASTAN SINGH KATAR SINGH	NISHANT SHARMA/RAJNEESH-P	
	0106			
<b>FOR ORDERS</b>				
5	CRL.A. 569/2006	STATE DASHRATH & ORS.	P.P.-P	KS RAWAT/NAINA SARAF-R
	0106			
6	CRL.A. 732/2011	MANOHAR LAL CENTRAL NARCOTICS BUREAU	SANJAY KUMAR SHARMA-P	P P-R BASANT SINGH CHHABA-R LAXMAN MADNANI-R M K KAUSHIK-R TEJ PRAKASH SHARMA-R
	0102 2ND SOSA 1120/2016			
7	CRL.A. 173/2013	MURARI LAL DARJI STATE OF RAJASTHAN THROUGH P P	MUNESH BHARDWAJ-P	PP-R
	0103 2ND SOSA 886/2016 BEFORE			
8	CRL.A. 511/2014	RAJENDRA PRASAD STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P	P P-R
	0102 SOSA 299/2015			
9	CRL.LV.A. 208/2016	STATE OF RAJASTHAN LAXMI SHANKAR @ LAXMINARAIN	P P-P	JAGDISH NAGAR-R
	0106			
10	CRL.LV.A. 394/2016	STATE OF RAJASTHAN RAJENDRA SINGH AND ANR	P P-P	
	0106			
11	CRL.LV.A. 557/2016	STATE OF RAJASTHAN GORDHAN SINGH AND ANR	P P-P	
12	CRL.LV.A. 105/2017	RAMESHWAR CHAUDHARY STATE OF RAJASTHAN AND ANR	TARUN MISHRA/VIJAY MISHRA-P	
	0106			
13	CRL.A. 118/2017	MAHESH @ LALA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	
	0103 SOSA 47/2018			
14	CRL.LV.A. 143/2017	RAMDEV CHITANIYA STATE OF RAJASTHAN AND ORS	RAJKUMAR SUTHAR-P	
	0106			
15	CRL.LV.A. 235/2017	SUNIT KUMAR MANOJ KUMAR SULANIA	SUNIT KUMAR (SELF)-P	PRAHLAD SHARMA-R SHRI RAM CHANDRA SINGH-R
	0106			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
16	CRL.LV.A. 284/2017 0106	MUNESH KUMAR STATE OF RAJASTHAN AND ORS	ARVIND KUMAR GUPTA-P HARENDRA SINGH-R
17	CRL.A. 853/2017 0103 SOSA 1089/2017	SUKHRAM STATE OF RAJASTHAN THROUGH P P	S S SUNDA-P PP-R
18	CRL.A. 1022/2017 0103 SOSA 38/2017	SARJEET STATE OF RAJASTHAN THROUGH P P	S S SUNDA-P PP-R
19	CRL.A. 1114/2017 0103 SOSA 89/2018	KALU STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P PP-R
20	CRL.A. 1285/2017 0103 SOSA 1370/2017	LEKHRAJ ALLIAS GOPAL STATE OF RAJASTHAN THROUGH PP	BHARAT SINGH-P PP-R
21	CRL.A. 1497/2017 0103 SOSA 1377/2017	RAVI SHANKAR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P B L SHARMA P KAUSHIK-R
22	CRL.A. 1790/2017 0102 SOSA 1256/2017	SURENDRA @ SUNYA AND ANR STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA/RAHUL SH-P
23	CRL.A. 1892/2017 0103 SOSA 1222/2017	ALAM STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P
<b>With</b>			
24	CRL.A. 1744/2017 0103 SOSA 1119/2017	AJJU AND ANR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
<b>With</b>			
25	CRL.A. 1745/2017 0103 SOSA 1120/2017	ASLAM @ BACHCHI AND ANR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P
<b>With</b>			
26	CRL.A. 1893/2017 0103 SOSA 1223/2017	ASU STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P
27	CRL.A. 1952/2017 0103 SOSA 1300/2017	MOHAMMAD IRFAN STATE OF RAJASTHAN THROUGH PP	SUNIL VIJAY-P
28	CRL.A. 1984/2017 0103 SOSA 1280/2017	RAKESH @ SANNATA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P
29	CRL.A. 2057/2017 0102 SOSA 1320/2017	RASHID @ RANGA @ RANGEELA STATE OF RAJASTHAN THROUGH P P	DHANNA RAM/ANNU SHARMA-P
30	CRL.A. 2077/2017 0103 SOSA 1332/2017	DEVI RAM STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P
31	CRL.A. 2079/2017 0103 SOSA 1333/2017	PREM Shankar @ POMLA STATE OF RAJASTHAN THROUGH P P	RAJEEV SOGARWAL-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
32	CRL.A. 2176/2017  0102 SOSA 12/2018	MILAN MUDGAL @ MILAN SHARMA AND ANR STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P	
33	CRL.A. 2291/2017  0103 SOSA 72/2018	VINOD AND ANR STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P	
34	CRL.M.(BAIL) 12078/2017 0202 2ND BEFORE	LALARAM STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	P.P.-R
35	CRL.M.(BAIL) 14695/2017 0202 3RD BEFORE	PAPPU@RAMJILAL AND ANR STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA/ARPITA-P	P.P.-R HARENDRA SINGH-R
36	CRL.A.S. 39/2018  0102 SOSA 20/2018	SANDEEP @ RAJVEER STATE OF RAJASTHAN THROUGH P P	RAJESH SHARMA/S C SHARMA-P	S S SUNDA-R
37	CRL.A.S. 137/2018  0102 SOSA 79/2018	RADHESHYAM AND ANR STATE OF RAJASTHAN THROUGH PP	MOHD IQBAL KHAN-P	
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>				
38	CRL.LV.A. 279/2014  0106 (LIMITATION) APPL 367/2017	SMT MONA GUPTA POONAM CHAND	JITENDRA SINGH-P	
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
39	CRL.TSFR.PT. 53/2015  0206 STAY 5588/2015	HARESH KUMAR AND ORS STATE OF RAJASTHAN THROUGH PP	MADHAV MITRA/NISHANT SH.-P	P P-R
40	CRL.A. 539/2017  0101 SOSA 540/2017	RAMESH MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	NAVEEN DHUWAN-P	PP-R NAZEER NAQVI/SEHBAN-R
41	CRL.A.S. 246/2018  0102 SOSA 154/2018	DINESH AND ANR STATE OF RAJASTHAN THROUGH P P	SHAILESH KUMAR PANWAR-P	
42	CRL.A.S. 248/2018  0103 SOSA 156/2018	RAMNATH AND ORS STATE OF RAJASTHAN THROUGH PP	YOGESH SINGHAL-P	
43	CRL.A.S. 264/2018  0101 SOSA 160/2018	MAHESH @ KADU AND ANR STATE OF RAJASTHAN THROUGH PP	VED PRAKASH SAINI-P	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
44	CRL.A. 2/2015  0113	NAVEEN BAIRWA STATE OF RAJASTHAN AND ORS	RAJESH SHARMA-P	PP-R
45	CRL.A. 363/2017  0106	SURATA DEVI STATE OF RAJASTHAN AND ANR	AJAY KUMAR JAIN/ADITYA-P	PP-R
46	CRL.A. 468/2017  0113	MAMTA STATE OF RAJASTHAN AND ANR	NITIN KUMAR SHARMA-P	PP-R
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>				
47	CRL.A. 413/2012  0113	KUMARI SUNITA STATE OF RAJASTHAN AND ANR	B B OJHA-P	PP-R SUMATI BISHNOI-R V P BISHNOI-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>				
48	CRL.A. 542/2015 0101	JAIDAYAL JUNEJA STATE OF RAJASTHAN AND ANR	NIKHLESH KATARA-P AAYUSH AGARWAL-P	PP-R AJAY KUMAR JAIN/ADITYA-R
<b>With</b>				
49	CRL.A. 655/2015 0106	STATE OF RAJASTHAN RAMBABU	P P-P	AJAY KUMAR JAIN/ADITYA-R
50	CRL.A. 1314/2016 0113	STATE OF RAJASTHAN SAKRAM	P P-P	VIKAS KABRA-R
<b>ADMISSION WITH NOTICE SERVED- REPLY FILED</b>				
51	C.W. 1560/2018 4400 -PAROLE	MUSTAK MEV STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	B N SANDHU AAG-R
<b>FOR HEARING</b>				
52	CRL.A. 298/2017 0104 For : 7 Years, 0 Months & 11 Days.	JOSEPH NYATHI NADLOVO AND ANR UNION OF INDIA	N C CHOUDHARY-P	PP-R ASHISH KUMAR-R TEJ PRAKASH SHARMA-R
53	CRL.A. 1340/2011 0103 For : 6 Years, 8 Months & 28 Days.	ELIYAS URF SAJAN STATE OF RAJASTHAN THROUGH PP.	RIPU DAMAN SINGH NARUKA-P	PP-R
54	CRL.A. 1381/2017 0103 For : 4 Years, 7 Months & 4 Days.	RASOOL AHMAD STATE OF RAJASTHAN THROUGH PP	R R CHAUDHARY/KAMLESH-P	PP-R
55	CRL.A. 688/2016 0103 For : 3 Years, 8 Months & 8 Days.	NANDA @ NANDLAL STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P	
<b>With</b>				
56	CRL.LV.A. 304/2016 0106	STATE OF RAJASTHAN BHULIBAI	P P-P	
<b>With</b>				
57	CRL.A. 468/2016 0102	NANURAM STATE OF RAJASTHAN THROUGH PP	SHAILESH KUMAR PANWAR-P	
58	CRL.A. 2292/2017 0103 For : 3 Years, 5 Months & 30 Days.	HANSRAM STATE OF RAJASTHAN THROUGH PP	MOHAR PAL MEENA-P	
59	CRL.A. 200/1992 0102	IFTKAR AHMED STATE	N A NAQVI-P	P P-R
60	CRL.A. 199/1995 0101 APPL 1416/2018	BABU LAL STATE	S.S.SUNDA-P	P.P.-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**Court No :8**  
**HON'BLE SMT. JUSTICE SABINA**

10.30 AM TO 01.00PM  
02.00 PM TO 04.30 PM

**SB CRIMINAL REVISIONS**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- DEFECT CASES</b>			
1	CRL.M.APPLI. 677/2017 0204 BEFORE	RAJENDRA DHAMANI AND ORS STATE OF RAJASTHAN AND ANR	KAPIL BARDHAR-P
2	CRL.R. 815/2017 0209 APPL 26425/2017	KISHAN PATHAK STATE OF RAJASTHAN AND ANR	DINESH PATHAK-P P.P.-R
3	CRL.R. 931/2017 0209	GOPICHAND GURJAR STATE OF RAJASTHAN AND ANR	DR MAHESHSHARMA/GS GAUTAM-P P.P.-R
4	CRL.R. 1309/2017 0209 APPL 2829/2018	DEEPAK SINGH GURJAR KAILASH CHAND AND ANR	LAKHAN SINGH TOMAR-P P.P.-R
5	CRL.R. 1313/2017 0209 APPL 26426/2017	BHANWAR SINGH STATE OF RAJASTHAN THROUGH PP	DINESH PATHAK-P P.P.-R
6	CRL.R. 1876/2017 0206	JINESH @ BILLU @ DINESH AND ORS STATE OF RAJASTHAN AND ANR	DR R K SHARMA/BHRIGU-P
7	CRL.R. 1/2018 0208	CHARAN SINGH STATE OF RAJASTHAN AND ANR	D D KHANDELWAL-P
8	CRL.M.APPLI. 8/2018 0204	PREM PRAKASH STATE OF RAJASTHAN AND ANR	JAI RAJ TANTIA-P
9	CRL.R. 23/2018 0209	ABDUL RAHMAN STATE OF RAJASTHAN AND ANR	SUNIL KUMAR JAIN-P
10	CRL.R. 34/2018 0206	AMAR SINGH STATE OF RAJASTHAN AND ANR	HARENDRA SINGH-P
11	CRL.R. 39/2018 0206	PREM CHAND SHARMA @ BANTI AND ANR STATE OF RAJASTHAN THROUGH P P	NALIN G NARAIN-P
12	CRL.R. 45/2018 0206	ISLAM AND ORS STATE OF RAJASTHAN THROUGH P P	JIYA UR RAHMAN-P
13	CRL.R. 56/2018 0206	RAKESH KUMAR STATE OF RAJASTHAN AND ANR	SUDHIR JAIN-P
14	CRL.R. 60/2018 0209	MAKHAN STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P N P MEENA-P
15	CRL.R. 62/2018 0208	VISHNU KUMAR SONIYA AND ANR	GURVINDER SINGH-P
16	CRL.R. 75/2018 0209	MOOL CHAND STATE OF RAJASTHAN THROUGH P P	BHARAT YADAV-P
17	CRL.R. 77/2018 0209	BALRAM @ BHALA RAM @ B L STATE OF RAJASTHAN THROUGH PP	BY POST-P MISS RAJESH KANDWAL-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- DEFECT CASES</b>			
18	CRL.R. 80/2018 0209 APPL 2672/2018	DHANPAT RAIGAR STATE OF RAJASTHAN AND ANR	RAVINDRA PALIWAL-P
19	CRL.M.(BAIL) 606/2018 0202 BEFORE	DHARMENDRA@DHABBA STATE OF RAJASTHAN THROUGH PP	GOVIND UPADHYAY-P P.P.-R
<b>FOR ORDERS</b>			
20	CRL.R. 770/2008 0208	BHUVNESH BHARDWAJ ANIL PAWAEL	ANIL UPMAN-P P. P.-R
21	CRL.R. 1190/2010 0209	RISHI JAIN AND ANR. LAL SINGH AND ANR.	JITENDRA SINGH TANWAR-P P.P.-R
22	CRL.R. 756/2011 0209	CHOUTH MAL STATE OF RAJ ASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
23	CRL.R. 188/2013 0209	SURESH KUMAR AGARWAL STATE OF RAJASTHAN AND ANR.	PAWAN SHARMA/NEERAJ-P SULTAN SINGH KURI-R
24	CRL.R. 866/2015 0208 STAY 3139/2015	VISHNU RACHANA AND ORS	AMIT DADHICH-P P.P.-R
25	CRL.R. 927/2015 0206 STAY 3491/2015	HITENDRA PRADHAN STATE OF RAJASTHAN AND ORS	G S RATHORE-P P.P.-R RAJESH GOSWAMI-R
26	CRL.R. 1665/2016 0206 STAY 5048/2016	VINOD KUMAR STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA/RAHUL SH.-P P.P.-R
27	CRL. B. CANC. 184/2017 0203 BEFORE	SUWALAL KUMAWAT STATE OF RAJASTHAN AND ANR	VIKRAM YADAV-P
28	CRL.R. 1281/2017 0208 STAY 4250/2017	SANDEEP SHARMA LALITA JOSHI	R SURANA/SANJAY YADAV-P P.P.-R
29	CRL.R. 1442/2017 0208 STAY 5045/2017	BAJRANG LAL SURENDER SINGH @ KOCHIA @ KOCHU AND ORS	AJIT KASWA/GYARSI LAL-P O P JHAJHRIA-R
30	CRL.R. 1723/2017 0209	JUVENILE KALLA @ DHARMENDRA STATE OF RAJASTHAN THROUGH P P	ANIL JAIN/DUSHYANT JAIN-P
31	CRL.R. 1944/2017 0206 STAY 6982/2017	SUNITA AND ORS STATE OF RAJASTHAN AND ANR	ARVIND SHARMA-P
32	CRL. B. CANC. 7/2018 0203 BEFORE	ASHOK KUMAR CHHIPA STATE OF RAJASTHAN AND ANR	ASHUTOSH BHATIA-P
33	CRL.R. 48/2018 0209	AAKASH KUMAR STATE OF RAJASTHAN THROUGH P P	DHEERAJ SINGHAL-P
34	CRL.R. 67/2018 0209 STAY 301/2018	KANARAM SAINI STATE OF RAJASTHAN THROUGH PP	NAZEER NAQVI/SEHBAN-P
35	CRL.R. 138/2018 0208 STAY 566/2018	SANDEEP SHARMA LALITA AND ANR	SUNIL TYAGI-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
36	CRL.M.(BAIL) 1767/2018 0202 2ND BEFORE	AMAR SINGH STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
37	CRL.R. 556/2004 0205 APPL 14727/2017	SOHAN LAL ACHLA RAM AND ORS	ASHWANI CHOBISA-P P. P./PRAVEEN JAIN-R ATUL JAIN/HEMRAJ RODIYA-R
38	CRL.R. 349/2017 0208 (LIMITATION) APPL 132/2017 STAY 1189/2017	RAMPAL SMT MANJU BAI	SHREE RAM DHAKAR-P P.P.-R
39	CRL.M.APPLI. 635/2017 0204 BEFORE CRLR ROSTER	SMT SONU SONI SUSHIL SONI AND ORS	RAJESH SHARMA/SMT CHETNA-P
40	CRL.R. 994/2017 0208 APPL 431/2018 STAY 3251/2017	ROHIT WILLIAM AND ORS SMT GLORIA JOSEPH	S K JINDAL/AMIT JINDAL-P P.P.-R DR BHARTI SHARMA-R
41	CRL.M.APPLI. 2/2018 0204 BEFORE CRLR ROSTER	JAIRAM STATE OF RAJASTHAN AND ORS	JAI RAM (SELF)-P
42	CRL.R. 92/2018 0206 (LIMITATION) APPL 37/2018	ASHUTOSH STATE OF RAJASTHAN AND ANR	TANVEER AHAMAD-P
43	CRL.R. 184/2018 0209 (LIMITATION) APPL 65/2018	HIMMAT SINGH AND ORS STATE OF RAJASTHAN AND ANR	ANIL KUMAR SHARMA-P
<b>HELD UP CASES</b>			
44	CRL.R. 904/2008 0206 STAY 933/2008	ATUL GUPTA STATE	AK GUPTA/RINESH GUPTA-P P. P.-R BIRI SINGH-R
45	CRL.R. 1211/2014 0208 STAY 3610/2014	JAI RAM AND ORS STATE OF RAJASTHAN AND ANR	JITENDRA PANDEY-P P.P.-R RAHIL KALAM-R
46	CRL.R. 498/2017 0208 STAY 1611/2017	ISLAM STATE OF RAJASTHAN AND ANR	G S SHEKHAWAT/V S PANWAR-P P.P.-R I R SAINI-R
47	CRL.R. 1129/2017 0209 STAY 3695/2017	VIJENDRA SINGH AND ORS STATE OF RAJASTHAN THROUGH P P	ANIL JAIN/DUSHYANT JAIN-P P.P.-R
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
48	CRL.R. 988/2015 0208 STAY 3736/2015	LADDU LAL SMT SITA AND ORS	ASHINDRA GAUTAM-P P.P.-R
49	CRL.R. 554/2016 0209 SOSR 130/2016	MOHAMMAD ALI @ ALI @ PEER STATE OF RAJASTHAN THROUGH PP	ACHINTYA KAUSHIK-P P.P.-R
<b>With</b>			
50	CRL.R. 411/2016 0209 SOSR 85/2016	RITU CHOUDHARY STATE OF RAJASTHAN THROUGH PP	AJAY KUMAR JAIN/ADITYA-P P.P.-R
51	CRL.R. 605/2016 0209 SOSR 146/2016	NAND KISHORE SONI STATE OF RAJASTHAN THROUGH PP	IMRAN KHAN-P P.P.-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
52	CRL.R. 975/2016 0208 STAY 3297/2016	SHRI SHARAFAT STATE OF RAJASTHAN AND ORS	NAMISH NIGOTIA/CHANCHAL-P P.P.-R
53	CRL.R. 1067/2016 0206 STAY 3608/2016	ANIL KUMAR STATE OF RAJASTHAN THROUGH PP	G S RATHORE-P P.P.-R
54	CRL.R. 1357/2016 0206 STAY 4369/2016	RISHI MEENA AND ANR STATE OF RAJASTHAN AND ANR	SURENDAR MEEL-P P.P.-R
55	CRL.R. 2178/2016 0206 STAY 6701/2016	URMILA AND ORS STATE OF RAJASTHAN AND ANR	RAJESH GOSWAMI-P P.P.-R
56	CRL.R. 176/2017 0209 STAY 610/2017	HARISH SINDHI STATE OF RAJASTHAN THROUGH PP	C C RATNU/RAJKUMAR-P P.P.-R
57	CRL.R. 1151/2017 0209 SOSR 345/2017	ROHITASH STATE OF RAJASTHAN THROUGH P P	SHAILENDER BALWADA-P P.P.-R
58	CRL.R. 1467/2017 0209 SOSR 430/2017	VIJAYSINGH AND ORS STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P RAJNEESH GUPTA/RAHUL SH-R
59	CRL.R. 1538/2017 0209 SOSR 462/2017	GANPAT NATH STATE OF RAJASTHAN THROUGH PP.	JAI KISHAN YOGI-P
60	CRL.R. 1751/2017 0209 SOSR 515/2017	RAJENDRA @ RAJA RAM STATE OF RAJASTHAN THROUGH P P	RAJENDRA SINGH TANWAR-P
61	CRL.R. 175/2018 0209 SOSR 50/2018	SHYOKARAN STATE OF RAJASTHAN THROUGH P P	ISHWAR JAIN-P
62	CRL.R. 181/2018 0208 STAY 716/2018	AATISH @ MONU BHAGWATI CHURASIYA AND ORS	SAMARTH SHARMA-P
63	CRL.R. 197/2018 0209 SOSR 52/2018	NORANG LAL STATE OF RAJ ASTHAN THROUGH PP	DEEPAK SONI/ASHOK SHARMA-P
64	CRL.R. 199/2018 0209 SOSR 53/2018	MEER SIFNGH STATE OF RAJASTHAN THROUGH PP	SANDEEP GARSSA-P
65	CRL.R. 200/2018 0208 STAY 731/2018	BABULAL JANGID STATE OF RAJASTHAN AND ANR	H R KUMAWAT/S K LAMBA-P
66	CRL.R. 203/2018 0209 SOSA 54/2018	JAIPRAKASH @ SETHIA STATE OF RAJASTHAN THROUGH P P	DUSHYANT SINGH NARUKA-P
67	CRL.R. 205/2018 0206 STAY 739/2018	VINOD KUMAR STATE OF RAJASTHAN THROUGH PP	BHARAT SAINI-P
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
68	CRL.R. 261/2014 0209	HAKIM SINGH STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P P.P.-R
69	CRL.R. 196/2017 0208	SMT RAJKUMARI SHARMA STATE OF RAJASTHAN AND ORS	KRISHAN SHARMA-P P.P.-R



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
70	CRL.R. 1650/2017 0205	GIRDHARI LAL STATE OF RAJASTHAN AND ANR	RIPU DAMAN SINGH NARUKA-P
71	CRL.R. 81/2018 0209	GORDHAN KHICHI STATE OF RAJASTHAN THROUGH PP	ALKA BHATNAGAR-P
72	CRL.R. 207/2018 0209	AMAN ALI @ BACHCHA STATE OF RAJASTHAN AND ANR	SUNIL VIJAY-P
<b>ADMISSION WITH NOTICE SERVED-REPLY NOT FILED</b>			
73	CRL.R. 1009/2009 0205	TOTA RAM STATE AND ORS	HANSRAJ KULDEEP-P P.P.-R PYARE LAL-R
74	CRL.R. 1057/2014 0206	SANTOSH BAI STATE OF RAJASTHAN AND ORS	MAHENDRA YADAV-P ANUROOP SINGHI-P P.P.-R GORI SHANKAR GAUTAM-R
75	CRL.R. 1426/2016 0208 STAY 4525/2016	SMT ANURADHA SHARMA DIVYA PRAKASH SHARMA	SANJAY SHARMA-P P.P.-R
<b>With</b>			
76	CRL.R. 1056/2016 0208 STAY 3544/2016	DIVYA PRAKASH SHARMA SMT ANURADHA SHARMA AND ANR	P C SHARMA-P P.P.-R SANJAY SHARMA-R
<b>With</b>			
77	CRL.R. 1057/2016 0208 DEFECT STAY 3545/2016	DIVYA PRAKASH SHARMA AND ORS SMT ANURADHA SHARMA AND ANR	P C SHARMA-P P.P.-R
78	CRL.R. 1920/2016 0206 STAY 5928/2016	UNION OF INDIA HARIRAM	TEJ PRAKASH SHARMA-P P.P.-R ALI MOHD KHAN-R
79	CRL.R. 1973/2016 0208 STAY 6082/2016	SMT RUKMANI DEVI AND ANR STATE OF RAJASTHAN THROUGH PP	SHARDA GURJAR-P P.P.-R G L SHARMA-R
80	CRL.R. 410/2017 0208 STAY 1410/2017	DAYA SHANKAR SMT GAYATRI DEVI AND ORS	SUBHASH KHANDELWAL-P P.P.-R AJAY SHUKLA/AMIT SUROLIA-R
81	CRL.R. 859/2017 0208 STAY 2804/2017	CHANDRA PRAKASH JAKHAD @ BHAGWAN SMT REKHA	DINESH SINGH-P P.P.-R SHAILESH KUMAR PANWAR-R
82	CRL.R. 1210/2017 0208 STAY 3981/2017	NARESH KUMAR SHAKYAWAL CHHAYA KUMARI SHAKYAWAL AND ANR	SAMARTH SHARMA-P P.P.-R MUKESH SHARMA-R
83	CRL.R. 1348/2017 0209	PAWAN SWAMI STATE OF RAJASTHAN THROUGH PP	O P SHEORAN-P K K BHINDA/ATAR SINGH-P
84	CRL.R. 1918/2017 0208 STAY 6879/2017	SAMPAT KUMAR ANAND STATE OF RAJASTHAN AND ANR	RITU SOMANI-P SHALINI SHEORAN-P

## SB CRIMINAL MISC. PETITION U/S 482 OF CR P C FROM YEAR 2015

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
1	CRL.M.PET. 2423/2016 0204	SMT ANOKHI BAI STATE OF RAJASTHAN AND ORS	RAJESH GOSWAMI-P P.P.-R
2	CRL.M.PET. 2107/2017 0204 STAY 2163/2017	MOHAN SINGH AND ORS STATE OF RAJASTHAN THROUGH P P	D G CHATURVEDI/ANURODH-P P.P.-R
3	CRL.M.PET. 5171/2017 0204 STAY 5414/2017	RAVI @ RAVINDRA STATE OF RAJ AND ANR	TRILOK SINGH RATHORE-P
4	CRL.M.PET. 5574/2017 0204 STAY 5840/2017	DEEPAK MINA AND ANR STATE OF RAJ AND ORS	GANESH MEENA-P
5	CRL.M.PET. 5852/2017 0204 STAY 6137/2017	RAJNARAYAN PAREEK AND ANR STATE OF RAJASTHAN AND ANR	M P SINGH-P
6	CRL.M.PET. 6492/2017 0204	ANIL KUMAR BIRADAR STATE OF RAJ AND ORS	VEYANKATESH GARG-P
7	CRL.M.PET. 6628/2017 0204 STAY 6927/2017	SMT SARALA DEVI SATYANARAYAN	HEMANT SHARMA-P
8	CRL.M.PET. 43/2018 0204 STAY 49/2018	MUKESH RANA AND ANR STATE OF RAJ AND ANR	ARVIND SHARMA-P
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
9	CRL.M.PET. 5342/2016 0204 APPL 1863/2018 STAY 5501/2016	RAJIV BISHNOI STATE OF RAJASTHAN THROUGH PP	OM PRAKASH SHEORAN-P P.P.-R
<b>With</b>			
10	CRL.M.PET. 5146/2015 0204 STAY 4856/2015	RAMNIWAS GODARA AND ORS STATE OF RAJASTHAN THROUGH PP	GANESH MEENA-P P.P.-R
11	CRL.M.PET. 5867/2017 0204 APPL 972/2018 STAY 6155/2017	SMT KALIYA STATE OF RAJASTHAN THROUGH PP	B S CHOUHAN/ V S RATHORE-P
12	CRL.M.APPLI. 70/2018 0204	SURESH KUMAR SMT NEETU AND ANR	DEEPAK SONI-P
13	CRL.M.PET. 364/2018 0204 APPL 2873/2018 STAY 354/2018	KARTAR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P
<b>HELD UP CASES</b>			
14	CRL.M.PET. 227/2018 0204 STAY 219/2018	FARASAT KAMAL STATE OF RAJASTHAN THROUGH PP	PURVI MATHUR/KUSHAGRA-P
<b>FOR FRESH ADMISSION WITH STAY</b>			
15	CRL.M.PET. 2591/2016 0204 STAY 2654/2016	MOINUDDIN QURESHI STATE OF RAJASTHAN AND ORS	HEMANT NAHTA/MAMRAJ-P ANIL UPMAN-P P.P.-R VIKAS SAINI-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
16	CRL.M.PET. 1908/2017 0204 STAY 1941/2017	MAMURA KHAN AND ORS STATE OF RAJASTHAN AND ANR	ANIL KR JAIN/ANUJ KAUSHIK-P P.P.-R GAJENDRA SINGH RATHORE-R
17	CRL.M.PET. 5641/2017 0204 STAY 5914/2017	BHURE KHAN STATE OF RAJ AND ORS	RAJENDRA SINGH-P
18	CRL.M.PET. 5767/2017 0204 BEFORE STAY 6047/2017	RISHABH SETHI STATE OF RAJ AND ANR	PRADEEP GUPTA-P S S HORA-P AASHISH SHARMA-R
<b>With</b>			
19	CRL.M.(BAIL) 1243/2018 0201	RISHABH SETHI STATE OF RAJASTHAN THROUGH PP	S S HORA-P P.P.-R AASHISH SHARMA-R
20	CRL.M.PET. 6044/2017 0204 STAY 6347/2017	PRADEEP YADAV STATE OF RAJASTHAN THROUGH PP	SHER SINGH MAHLA-P
21	CRL.M.PET. 6084/2017 0204 STAY 6388/2017	DINESH CHAND SHARMA GOPESH SHARMA	R N SHARMA DEEPAK SHARMA-P
22	CRL.M.PET. 6257/2017 0204 STAY 6580/2017	JAGDISH @ JAGGU DANCE AND ORS STATE OF RAJ AND ANR	RAJESH SHARMA/ SMT CHETNA-P
23	CRL.M.PET. 6367/2017 0204 STAY 6674/2017	RAMSWAROOP BAIRWA STATE OF RAJ AND ANR	POONAM CHAND SHARMA-P RAJENDRA SINGH/P C JAIN-R
<b>With</b>			
24	CRL.M.PET. 5938/2017 0204 STAY 6236/2017	SMT RANJU STATE OF RAJ AND ORS	SUNIL VIJAY/ RAJENDRA-P
25	CRL.M.PET. 6791/2017 0204 STAY 7118/2017	AMIT GARG AND ANR STATE OF RAJ AND ANR	VIVEK GOYAL-P
26	CRL.M.PET. 80/2018 0204 STAY 76/2018	GOPAL LAL MEENA STATE OF RAJ AND ANR	D K DIXIT-P
27	CRL.M.PET. 141/2018 0204 STAY 136/2018	ARVIND AND ANR STATE OF RAJ AND ANR	G S FAUZDAR-P
28	CRL.M.PET. 199/2018 0204 STAY 192/2018	BHEEM SINGH PONIA STATE OF RAJ AND ANR	AMIT JINDAL-P
29	CRL.M.PET. 215/2018 0204 STAY 206/2018	MOHINUDDIN QURESHI @ MUNNA KHAN STATE OF RAJ AND ANR	ANIL UPMAN/RITU SHARMA-P
30	CRL.M.PET. 306/2018 0204 STAY 290/2018	BARJI DEVI AND ORS STATE OF RAJ AND ANR	D K DIXIT-P
31	CRL.M.PET. 319/2018 0204 STAY 305/2018	SUNITA STATE OF RAJ AND ANR	MOHAR PAL MEENA-P
32	CRL.M.PET. 348/2018 0204 STAY 338/2018	KRISHNA PAL SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY</b>			
33	CRL.M.PET. 370/2018 0204 STAY 358/2018	SMT NEETU DEVI STATE OF RAJ AND ANR	DEEPAK SONI-P
34	CRL.M.PET. 386/2018 0204 STAY 374/2018	MUKESH KUMAR YADAV STATE OF RAJ AND ANR	RAJNEESH GUPTA RAHUL SH-P F R MEENA-P
35	CRL.M.PET. 398/2018 0204 STAY 385/2018	RAHMAN ALI STATE OF RAJ AND ANR	S S HORA-P
36	CRL.M.PET. 441/2018 0204 STAY 429/2018	NARENDRA NAYAK STATE OF RAJASTHAN THROUGH PP	VIJAY CHOUDHARY-P
37	CRL.M.PET. 460/2018 0204 STAY 451/2018	GIRRAJ PRASAD SHARMA STATE OF RAJ AND ANR	RAM RAKH SHARMA-P
38	CRL.M.PET. 471/2018 0204 STAY 458/2018	SUNIL SINGH JADAON STATE OF RAJ AND ANR	RAJNEESH GUPTA RAHUL SH-P
39	CRL.M.PET. 508/2018 0204 STAY 485/2018	SNEHA RANAWAT AND ANR STATE OF RAJ AND ANR	NISHANT SHARMA / MANOJ-P
40	CRL.M.PET. 537/2018 0204 STAY 510/2018	ANUSUYA RAIKA STATE OF RAJASTHAN THROUGH PP	NITIN KUMAR SHARMA-P
41	CRL.M.PET. 571/2018 0204 STAY 549/2018	RAJIV LOCHAN STATE OF RAJ AND ORS	SANJAY SHARMA-P
42	CRL.M.PET. 575/2018 0204 STAY 554/2018	PANKAJ KUMAR KUMAWAT RAM KISHORE SHARMA AND ANR	R K SHARMA/PRAKASH ASRANI-P
43	CRL.M.PET. 620/2018 0204 STAY 601/2018	SUKHRAJ SAIN AND ANR STATE OF RAJ AND ANR	VIVEK CHOUDHARY-P
44	CRL.M.PET. 653/2018 0204 STAY 631/2018	MANGAL SINGH SAINI STATE OF RAJ AND ANR	MANISH SHARMA-P
45	CRL.M.PET. 657/2018 0204 STAY 635/2018	VIRENDRA CHOUDHARY STATE OF RAJ AND ANR	DESHRAJ KALWANIA-P
46	CRL.M.PET. 662/2018 0204 STAY 639/2018	KANTESH KESHWANI STATE OF RAJ AND ANR	KAPIL GUPTA / JETHANAND-P
47	CRL.M.PET. 663/2018 0204 STAY 640/2018	SMT SHAMEENA BANO STATE OF RAJ AND ANR	MANISH SHARMA-P
48	CRL.M.PET. 683/2018 0204 STAY 666/2018	RAMLAL STATE OF RAJ AND ANR	SANJEEV KUMAR SAINI-P
49	CRL.M.PET. 696/2018 0204 STAY 679/2018	KRISTINA DAS STATE OF RAJASTHAN AND ANR	JAI RAJ TANTIA/R R SONI-P
50	CRL.M.PET. 721/2018 0204 STAY 724/2018	RAMESH CHAND MEENA STATE OF RAJ AND ANR	UMESH KUMAR SHARMA-P
<b>FOR FRESH ADMISSION WITHOUT STAY</b>			

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION WITHOUT STAY</b>				
51	CRL.M.PET. 196/2018 0204	BHVANI SINGH STATE OF RAJASTHAN THROUGH PP	MITHUN CHATURVEDI-P	
52	CRL.M.PET. 267/2018 0204	LAKSHAMAN SINGH RAWAT AND ORS STATE OF RAJ AND ANR	TANVEER AHAMAD-P	
<b>With</b>				
53	CRL.M.PET. 411/2018 0204 STAY 399/2018	SAYAR SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	KAPIL PRAKASH MATHUR-P	
54	CRL.M.PET. 340/2018 0204	SURESH CHAND SAINI AND ORS STATE OF RAJ AND ANR	ASHOK YADAV-P	
55	CRL.M.PET. 458/2018 0204	CHHOTE LAL MEENA STATE OF RAJASTHAN THROUGH PP	PRADEEP MATHUR-P	
<b>With</b>				
56	CRL.M.PET. 5463/2017 0204 STAY 5729/2017	SHRAWAN KUMAR MEENA AND ORS STATE OF RAJ AND ANR	NAWAL SINGH SIKARWAR-P	KAPIL BARDHAR-R
57	CRL.M.PET. 494/2018 0204	SHABNAM STATE OF RAJ AND ORS	DEEPAK CHAUHAN-P	
58	CRL.M.PET. 560/2018 0204	SMT KHURSHIDAN STATE OF RAJ AND ORS	GOVIND PRASAD RAWAT-P	
59	CRL.M.PET. 573/2018 0204	JASWANT SINGH STATE OF RAJASTHAN THROUGH PP	SANDEEP/DHEERAJ SINGHAL-P	
60	CRL.M.PET. 629/2018 0204	JITENDRA STATE OF RAJ AND ORS	MAHESH GUPTA-P	
61	CRL.M.PET. 630/2018 0204	JITENDRA STATE OF RAJ AND ORS	MAHESH GUPTA-P	
62	CRL.M.PET. 631/2018 0204	JITENDRA STATE OF RAJ AND ORS	MAHESH GUPTA-P	
63	CRL.M.PET. 650/2018 0204	KAILASH STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA RAHUL SH-P	
64	CRL.M.PET. 723/2018 0204	GAYATRI BUNDEL YOGESH CHAND AND ORS	ASHISH DAVESSAR/VIJENDER-P	
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>				
65	CRL.M.PET. 4690/2016 0204 STAY 4871/2016	DR RAJENDRA GARG AND ORS STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA/RAHUL SH.-P	P.P.-R S GAHARANA/VIVEK SHARMA-R
66	CRL.M.PET. 5060/2017 0204 STAY 5304/2017	RATAN CHOUDHARY AND ORS STATE OF RAJ AND ANR	N C SHARMA S L SHARMA-P	JITENDRA MITRUCKA-R
67	CRL.M.PET. 6246/2017 0204 STAY 6567/2017	SMT BHONRI DEVI STATE OF RAJ AND ORS	B L CHOUDHARY-P	PRAHLAD SHARMA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>			
<b>68</b>	CRL.M.PET. 6386/2017 0204 STAY 6693/2017	RAHUL SHARMA STATE OF RAJ AND ORS	B M GURJAR-P SATISH KHANDAL-R
<b>69</b>	CRL.M.PET. 6493/2017 0204 STAY 6807/2017	GOPAL PRASAD AND ANR STATE OF RAJ AND ANR	D N SHARMA-P D N SHARMA-R RAJ KUMAR GOYAL-R
<b>70</b>	CRL.M.PET. 6776/2017 0204 STAY 7101/2017	KAUSHAL KISHORE MEENA MUKESH KUMAR MEENA AND ANR	PRADEEP MATHUR-P RAJVIR SHARMA-R

ALL SB MATTERS RELATING TO PREVENTION OF CORRUPTION ACT  
(CIVIL WRITS, CRIMINAL WRITS, CRIMINAL APPEALS, CRIMINAL REVISION  
CRIMINAL MISC PET. U/S 482 CR P C., CRIMINAL MISC. BAIL, CRIMINAL  
MISC. TRANSFER PET.), SB CRIMINAL WRITS.

SB CRIMINAL MISC. PETITION U/S 482 OF CR P C UPTO YEAR 2014

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFECT CASES</b>			
1	CRL.W. 30/2018 0113	MANOJ TANWAR AND ANR STATE OF RAJASTHAN AND ORS	DINESH PATHAK-P
<b>FOR ORDERS</b>			
2	CRL.M.PET. 3935/2012 0204	NETA KHANDELWAL DIGVIJAY SINGH AND ORS	PRADEEP MATHUR-P P.P.-R
3	CRL.M.PET. 4378/2013 0204	SHREE CHAND GUPTA STATE OF RAJASTHAN AND ORS	R L AGARWAL-P P.P.-R ANSHUL SHARMA-R
4	CRL.LV.A. 192/2015 0106	STATE OF RAJASTHAN THROUGH P.P. KANTI LAL MEHTA & ANR.	P.P.-P SAURABH BHANDARI-R
<b>With</b>			
5	CRL.A. 692/2015 0101 STAY 3770/2015	MANSOOR ALI STATE OF RAJASTHAN AND ORS	V R BAJWA-P SAURABH BHANDARI-R
6	CRL. B. CANC. 39/2017 0203 BEFORE	PANKAJ @ TONI STATE OF RAJASTHAN AND ANR	G S SODHI-P
7	CRL. B. CANC. 107/2017 0203 BEFORE	RAM JI LAL STATE OF RAJASTHAN AND ORS	S L KUMAWAT-P GAJENDRA SINGH KATELA-R
<b>With</b>			
8	CRL. B. CANC. 108/2017 0203	RAM JI LAL STATE OF RAJASTHAN AND ORS	S L KUMAWAT-P GAJENDRA SINGH KATELA-R
9	CRL. B. CANC. 135/2017 0203 BEFORE	DENA BANK BRANCH MANAGER PINTU SINGH RISHIKESH AND ANR	DINESH BISHNOI-P ABDUL KALAM KHAN/MAHESH-R MAHESH CHAND MEENA-R
10	CRL.A. 2030/2017 0113 BEFORE U/A 14A SC/ST ACT	BASANT SHARMA STATE OF RAJASTHAN THROUGH PP	NITIN KUMAR SHARMA-P
11	CRL.M.(BAIL) 11331/2017 0202 4TH BEFORE	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP	RIPU DAMAN SINGH NARUKA-P P.P.-R
12	CRL.M.(BAIL) 12360/2017 0202 2ND BEFORE	RAKESH STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P P.P.-R
13	CRL.M.(BAIL) 15013/2017 0202 2ND BEFORE	MANOJ KUMAR PRAJAPAT STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P JAYA RAJAWAT-P P.P.-R
14	CRL.M.(BAIL) 16646/2017 0202 2ND BEFORE	AVINASH SANSE STATE OF RAJASTHAN THROUGH PP	MANISH K SHARMA-P P.P.-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
15	CRL.M.(BAIL) 17758/2017  0202 3RD BEFORE	PRADEEP KUMAR TIWADI@PRADEEP SHARMA STATE OF RAJASTHAN THROUGH PP	SANJAY SHARMA/J M BHARDW-P P.P.-R
16	CRL.M.(BAIL) 17808/2017  0202 2ND BEFORE	AJEET SINGH STATE OF RAJASTHAN THROUGH PP	RAM MANOHAR SHARMA-P P.P.-R DEEPAK GUPTA/DR YOGESH-R
17	CRL.W. 29/2018  0113 STAY 224/2018	SHIV LAL MEENA STATE OF RAJ AND ORS	TANVEER AHAMAD-P
18	C.M.Appl. 51/2018  4201 BEFORE	SANJAY DAULAT RAM	ADITYA MATHUR-P
19	CRL.M.(BAIL) 562/2018  0202 2ND BEFORE	NARESH GURJAR STATE OF RAJASTHAN THROUGH PP	MANISH SHARMA-P P.P.-R
20	CRL.M.(BAIL) 1183/2018  0202 3RD BEFORE	MAHAVEER STATE OF RAJASTHAN THROUGH P P	DINESH SINGH-P P.P.-R
21	CRL.M.(BAIL) 1324/2018  0202 4TH BEFORE	MAJOR SINGH STATE OF RAJASTHAN THROUGH PP	RAJEEV SOGARWAL-P P.P.-R SURESH SAHNI/R M SHARMA-R
22	CRL.M.(BAIL) 1599/2018  0202 4TH BEFORE	BHAWANI SINGH STATE OF RAJASTHAN THROUGH PP	M K KAUSHIK-P P.P.-R AMIT PUNIA-R
23	CRL.M.(BAIL) 1744/2018  0202 2ND BEFORE	NITISH KUMAR STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P P.P.-R
24	CRL.M.(BAIL) 1807/2018  0202 2ND BEFORE	GOPESH KUMAR STATE OF RAJASTHAN THROUGH PP	SATISH KHANDAL-P P.P.-R
25	CRL.M.(BAIL) 1817/2018  0202 3RD BEFORE	MUBEEN@MUBBA STATE OF RAJASTHAN THROUGH PP	ACHINTYA KAUSHIK-P P.P.-R
26	CRL.M.(BAIL) 1820/2018  0202 2ND BEFORE	GIRRAJ SINGH STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
27	CRL.M.(BAIL) 1821/2018  0202 4TH BEFORE	MAKBOOL STATE OF RAJASTHAN THROUGH PP	RAJEEV SURANA-P P.P.-R
28	CRL.M.(BAIL) 1832/2018  0202 2ND BEFORE	PREETAM STATE OF RAJASTHAN THROUGH PP	AKANKSHA SAXENA-P P.P.-R
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
29	CRL.M.PET. 982/2010  0204 APPL 3049/2018	SUNIL KUMAR GARG STATE OF RAJASTHAN AND ANR.	MAHESH GUPTA-P P.P.-R S GAHARANA/VIVEK SHARMA-R S S HORA-R
30	CRL.M.PET. 3808/2013  0204 APPL 2441/2018	MAN MOHAN BANSAL AND ANR STATE OF RAJASTHAN THROUGH PP	RAJESH MOOTHA-P P.P.-R M S BEG/M I BEG-R
31	CRL.M.PET. 254/2014  0204 APPL 2887/2018	SMT RESHAM AND ANR STATE OF RAJASTHAN THROUGH PP	PURAN CHANDER SEN-P P.P.-R RIPU DAMAN SINGH NARUKA-P



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
32	CRL.M.PET. 3078/2014 0204 APPL 3300/2018	SMT VINAY GUPTA ANMD ORS STATE OF RAJASTHAN AND ANR	DEEPAK SONI/MAMRAJ JAT-P MAHENDRA SINGH-P
33	CRL.M.PET. 4980/2014 0204 APPL 3206/2018	RAKESH SHARMA STATE OF RAJASTHAN AND ORS	KAPIL PRAKASH MATHUR-P DR MITHLESH KUMAR-P
34	C.R.VV. 2/2017 4201 APPL 48/2017 BRFORE	SMT SAYAR AND ORS MOTI LAL MEENA	D P PUJARI/SHUSHIL-P
35	CRL.M.APPLI. 5/2018 0204 BEFORE	KALYAN SINGH NAGAR STATE OF RAJASTHAN AND ANR	RAJNEESH GUPTA-P
<b>HELD UP CASES</b>			
36	CRL.M.PET. 91/2010 0204 STAY 71/2010	SAMAY SINGH STATE OF RAJASTHAN AND ORS.	H P SINGH-P S S SUNDA-R
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
37	CRL.M.PET. 4054/2013 0204 STAY 3605/2013	RAJESH KUMAR STATE OF RAJASTHAN AND ANR	RAJESH GOSWAMI-P P.P.-R DR MAHESH SHARMA-R GIRRAJ P SHARMA-R RAJNEESH GUPTA-R SHAIENDRA SINGH-R
<b>With</b>			
38	CRL.M.PET. 929/2014 0204 DEFECT	BHOMRAJ MEENA STATE OF RAJASTHAN THROUGH PP	BHOMRAJ SELF-P P.P.-R
39	CRL.W. 452/2017 0113 STAY 5162/2017	RAJENDRA KUMAR @ RAJENDRA PRASAD @ RAJU STATE OF RAJASTHAN AND ORS	VIJAY POONIA/ANIL KUMAR-P
40	CRL.W. 511/2017 0113 STAY 5699/2017	SMT LAXMI KANWAR AND ANR STATE OF RAJASTHAN AND ORS.	KARAN PAL SINGH/S P SINGH-P
41	CRL.M.PET. 2175/2017 0204 STAY 2235/2017	PURUSHOTTAM SONI STATE OF RAJASTHAN THROUGH P P	AJAY KUMAR JAIN/ADITYA-P P.P.-R
42	CRL.M.PET. 5744/2017 0204 STAY 6012/2017	CENTRAL BUREAU OF INVESTIGATION H C DADHEECH AND ORS	ASHWINI KUMAR SHARMA-P
43	CRL.W. 7/2018 0113 STAY 44/2018	SUNITA AND ANR STATE OF RAJASTHAN AND ORS	KARTAR SINGH-P
44	CRL.W. 95/2018 0113 STAY 657/2018	PARUL MISHRA AND ANR MAJOR MRITYUNJAY KUMAR MISHRA AND ANR	SUDESH BANSAL/M ADIL-P
45	CRL.W. 109/2018 0113 STAY 712/2018	SMT JYOTI AND ANR STATE OF RAJASTHAN AND ORS	DR GANESH PARIHAR-P
46	CRL.A.S. 275/2018 0102 SOSA 166/2018	BABU LAL STATE OF RAJASTHAN THROUGH P P	MANISH GUPTA/VINOD KUMAR-P
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
47	CRL.M.PET. 3601/2014 0204	YOGESH STATE OF RAJASTHAN THROUGH PP	BRAJESH KUMAR-P RAJESH GOSWAMI-P P.P.-R
48	CRL.W. 364/2016 0113	VIJAY KRISHAN VYAS STATE OF RAJASTHAN AND ORS	SURENDRA SHARMA-P
49	CRL.W. 463/2016 0113	NAROTTAM STATE OF RAJASTHAN AND ORS	SURENDRA SHARMA-P
50	CRL.W. 478/2016 0113	MAAN SINGH STATE OF RAJASTHAN AND ORS	SANDEEP MAHESHWARI-P B N SANDHU AAG-R
51	CRL.W. 285/2017 0113	MULAYAM KANWAR STATE OF RAJASTHAN AND ORS	AJAY KUMAR JAIN/ADITYA-P
52	CRL.W. 447/2017 0113	SAHID STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P
53	CRL.W. 505/2017 0113	RAHUL NANDA STATE OF RAJ AND ORS	SUNIL TYAGI-P B N SANDHU AAG-R
54	CRL.W. 93/2018 0113	PARUL MISHRA STATE OF RAJASTHAN AND ANR	SUDESH BANSAL/M ADIL-P
55	CRL.W. 129/2018 0113	DR RAJENDRA PRASAD SAINI STATE OF RAJ AND ORS	I R SAINI-P
<b>ADMISSION WITH NOTICE SERVED-REPLY NOT FILED</b>			
56	CRL.R. 233/2007 0205	STATE SHRI RAJENDRA KUMAR SAXENA AND	P P-P ASU SINGH SHEKHAWAT-R
57	CRL.M.PET. 1550/2009 0204 STAY 1323/2009	RAJESH KUMAR AGRAWAL STATE AND ANR	RAJENDRA KUMAR SHARMA-P P.P.-R DR MAHESH SHARMA-R
58	CRL.M.PET. 2353/2010 0204	MOHAN LAL YADAV STATE OF RAJ ASTHAN AND ANR	MOHAMMED ANEES-P P.P.-R CHANDRABHAN MEENA-R
59	CRL.M.PET. 26/2011 0204 STAY 25/2011	MAYA KUMARI AND ORS SURESH CHAND	SANJAY KUMAR SHARMA-P P.P.-R SHAILESH KUMAR PANWAR-R
60	CRL.M.PET. 1696/2011 0204	ZAKAR KHAN STATE OF RAJASTHAN AND ORS	S S SUNDA-P P.P.-R M L KUMAWAT-R
61	CRL.M.PET. 667/2012 0204 STAY 514/2012	MOHAMMAD NAIM KHAN URF NAIM UL HAQ STATE OF RAJASTHAN THROUGH PP.	RAJEEV SURANA-P P.P.-R GIRIRAJ BARDHAR-R
62	CRL.M.PET. 1985/2012 0204	UDAY LAL STATE OF RAJASTHAN THROUGH PP.	S K SAKSENA-P P.P.-R
63	CRL.M.PET. 2782/2012 0204	YUSUF ALI MOHD TAJUDDIN AND ANR	DEEPAK CHAUHAN-P P.P.-R
64	CRL.M.PET. 2844/2012 0204 STAY 2284/2012	SMT VINOD GARG JINDAS KUMAR GADIYA AND ORS	SUNIL KUMAR SINGH-P P.P.-R J P GUPTA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED-REPLY NOT FILED</b>			
65	CRL.M.PET. 3328/2012 0204	ANKUR SHARMA STATE OF RAJASTHAN AND ORS	ONKAR SINGH LAKHAWAT-P P.P.-R TANVEER AHMED-R VEYANKATESH GARG-R
66	CRL.M.PET. 3395/2012 0204 STAY 2823/2012	ASHA AND ANR STATE OF RAJASTHAN AND ANR	GIRISH KHANDELWAL-P P.P.-R L L GUPTA-R
67	CRL.M.PET. 4292/2012 0204 STAY 3633/2012	BHAWANI SINGH AND ORS STATE OF RAJASTHAN THROUGH P.P.	VIJAY POONIA-P P.P.-R AKHIL SIMLOTE-R
68	CRL.M.PET. 246/2013 0204 STAY 224/2013	BHAGWAN SINGH STATE OF RAJASTHAN AND ORS.	AJAY TYAGI-P NITIN JAIN-P P.P.-R PRITHVIRAJ SINGH RAJAWAT-R
69	CRL.M.PET. 791/2013 0204 STAY 725/2013	SUMER SINGH C B I THROUGH P P	D G CHATURVEDI-P P.P.-R ASHWINI KUMAR SHARMA-R TEJ PRAKASH SHARMA-R
70	CRL.M.PET. 1043/2013 0204 STAY 937/2013	DILIP SINGH URF DILIP KUMAR PRAJAPAT STATE OF RAJASTHAN AND ANR.	HARENDRA SINGH SINSINWAR-P P.P.-R PRAMOD KUMAR SHARMA-R
<b>With</b>			
71	CRL.M.PET. 6087/2017 0204 STAY 6391/2017	DILIP SINGH PRAJAPATI @ DILIP KUMAR STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P R C GOUTAM-R
72	CRL.M.PET. 1437/2013 0204 STAY 1290/2013	GEETA GURJAR STATE OF RAJASTHAN AND ANR	NARENDRA VERMA-P P.P.-R
73	CRL.M.PET. 1636/2013 0204 STAY 1471/2013	GIRDHARI STATE OF RAJASTHAN AND ANR	RAJESH KUMAR SAINI-P P.P.-R
74	CRL.M.PET. 1732/2013 0204 STAY 1544/2013	PANCHU LAL MEENA SMT LEELA MEENA	S S HORA-P P.P.-R ANOOP PAREEK-R DR J S NARANG-R
75	CRL.M.PET. 3127/2013 0204 STAY 2757/2013	MANISH SAINI AND ORS STATE OF RAJASTHAN AND ANR	G L SHARMA-P P.P.-R JITENDRA PANDEY-R
76	CRL.M.PET. 3133/2013 0204 STAY 2762/2013	OM PRAKASH AGARWAL STATE OF RAJASTHAN THROUGH PP	RIPU DAMAN SINGH NARUKA-P P.P.-R ARVIND KUMAR PAREEK-R
77	CRL.M.PET. 4427/2013 0204	SMT SHAMINA BANO AND ANR ABID AND ANR	D K DIXIT-P P.P.-R PUSHPENDRA PANDEY-R
78	CRL.M.PET. 3617/2014 0204 STAY 3186/2014	JAGDISH STATE OF RAJASTHAN AND ANR	JAGDISH (SELF)-P RIPU DAMAN SINGH NARUKA-P P.P.-R ANIL AGARWAL-R
79	CRL.M.PET. 4180/2014 0204 STAY 3690/2014	SMT BABLI YADAV AND ANR STATE OF RAJASTHAN AND ANR	ANIL JAIN-P P.P.-R
80	CRL.M.PET. 4313/2014 0204 STAY 3851/2014	V K SHARMA(VIJAY KUMAR SHARMA) STATE OF RAJASTHAN AND ANR	RAJEEV SHARMA-P P.P.-R R B MATHUR-R
81	CRL.A. 109/2015 0106	STATE OF RAJASTHAN SURENDRA SINGH SINDHU AND ORS	P P-P AJEET SINGH-R RIBHU DUTT-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>ADMISSION WITH NOTICE SERVED-REPLY FILED</b>				
<b>82</b>	CRL.W. 307/2015	MANISH KUMAR AND ORS STATE OF RAJASTHAN AND ORS	ANOOP DHAND-P	
	0113 STAY 4878/2015			
<b>83</b>	CRL.W. 191/2017	VIJAYPAL STATE OF RAJASTHAN AND ORS	NIKHLESH KATARA-P	
	0113 STAY 2781/2017			
<b>84</b>	CRL.W. 332/2017	GEEGRAJ STATE OF RAJASTHAN AND ORS	P L MIMROTH-P	DEEPAK SONI-R
	0113			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**Court No :12**  
**HON'BLE MR. JUSTICE INDERJEET SINGH**

**10.30 AM TO 01.00PM**  
**02.00 PM TO 04.30 PM**

**SB CIVIL MISC APPEALS ( NON-MAC MATTERS )**  
**AND S B SALES TAX REVISION.**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
1	C.M.A. 7348/2011 4000 letter No 46/2018	M/S AMBEY INDUSTRIES MILBORN INDUSTRIES	SUNIL KUMAR SHARMA-P	G D BANSAL-R
2	C.M.A. 2549/2013 4000 LETTER NO 5/2018	NARGIS KHAN SMT SHAKILA KHANAND ORS	SONIA SHANDILYA-P	SUDESH BANSAL-R
3	C.M.A. 4148/2016 1002	ABDUL KHALIK RUKIYA AND OTHERS	NAWAB ALI RATHORE-P	
4	C.M.A. 4552/2016 4000 CMS 2377/2016	DR P L YADAV STATE AND OTHERS	RAJEEV SOGARWAL-P	MR R B MATHUR-R MR RAJENDRA PRASAD AAG-R
5	C.M.A. 3872/2017 4000 CMS 2832/2017	M/S RAMSWAROOP GOVIND PRASAD AND ORS SURAJ MAL AND ANR	D P PUJARI-P	
6	C.M.A. 3892/2017 1200 STAY 2839/2017	JAIPUR DEVELOPMENT AUTHORITY AND ANR M/S NAVJEEVAN CONSTRUCTION AND ANR	RAHUL LODHA-P	DEVIDUTT SHARMA-R
7	C.M.A. 4381/2017 1101	SURESH KUMAR THR LRS VIDYA KUMARI AND ORS	VIDHUT GUPTA-P	
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>				
8	RES.APPL. 545/2017 4201 APPL 1958/2017	SMT MOBINA BANO ALIAS MOBINA FATIMA SMT SALMA BANO & ORS	AMRIT PRASAD SHARMA-P	
9	C.M.A. 6255/2017 1200 APPL 4214/2018 APPL 42171/2017 APPL 44479/2017 APPL 44480/2017 APPL 5091/2018 APPL 5104/2018	EIH ASSOCIATED HOTELS LTD STATE OF RAJ AND ANR	SURUCHI KASLIWAL-P	AJAY KUMAR JAIN-R AASHISH SHARMA JR TO AAG-R G K JAIN-R MR HANUMAN CHAUDHARY-R MR RAJENDRA PRASAD AAG-R
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
10	C.M.A. 2419/2014 4000 CMS 1729/2014	UMA DEVI ALIAS OM BAI KASHYAP DY SECRETARY LOCAL SELF DEPTT & OTHERS	GAJENDRA SINGH RATHORE-P	MANU BHARGAVA-R MR. MANU BHARGAVA-R
11	C.M.A. 3688/2016 4000 STAY 1929/2016	SHANTI DEVI AND ANOTHER JOHARI LAL	VIPIN SHARMA-P	ANIL MEHTA-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
<b>With</b>			
12	C.M.A. 3689/2016  4000	SHANTI DEVI AND ANOTHER JOHARI LAL	VIPIN SHARMA-P  ANIL MEHTA-R
13	C.M.A. 4013/2016  1103 STAY 2110/2016	RAM GOPAL VIRENDRA KUMAR THROUGH LRS AND OTHERS	SHIV CHARAN GUPTA-P  DEEPAK SHARMA-R RAJAT RANJAN-R
14	C.M.A. 4481/2016  4000 STAY 2331/2016	SMT CHANDRAKALA AND ANOTHER LALLU DAS CHELA GOPALDAS AND OTHERS	KARANPAL SINGH/SATYAPAL-P  SANDEEP KUMAR SHARMA-R
15	C.M.A. 17/2017  4000 STAY 22/2017	KHAJU SMT KELI AND ORS	RAJ KAMAL GAUR-P
16	C.M.A. 1285/2017  4000 STAY 971/2017	SHANTI DEVI SMT KELI BAI AND ORS	VIJAYANT NIRWAN-P  RAMESHWAR SHARMA-R
17	C.M.A. 6839/2017  2800 CMS 5050/2017	MADAN MOHAN BABU LAL	NEERAJ K TIWARI-P
18	C.M.A. 25/2018  1200 STAY 17/2018	BRAHMANAND SHARMA STATE OF RAJ AND ORS	A JINDAL/SIYARAM SHARMA-P
19	C.M.A. 296/2018  4000 APPL 1353/2018 STAY 170/2018	REWAD MOTIYA DEVI AND ORS	AJAY SHUKLA-P
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
20	C.M.A. 4157/2011  1504	VIJAY SINGH MEENA AND OTHERS MOHAN LAL AND OTHERS	RAJIV SHARMA-P
21	C.M.A. 1093/2014  1101	PREM PRAKASH SHARMA SURESH CHAND	KAMAL KUMAR MATHUR-P  V K TAMOLIYA/AJEET MALOO-R
22	C.M.A. 4758/2017  1001	LOKESH KUMAR BHATI SUMAN ALIAS MANU	SAURABH BHANDARI-P
23	S.T.R. 20/2018  1301	M/S SUPERTRON ELECTRONICS PVT LTD THE ASSIST COMMISSIONER RAJ ANTI EVASION	S S GOGRAV K GOGRA-P
24	S.T.R. 21/2018  1301	M/S SUPERTRON ELECTRONICS PVT LTD THE ASSIST COMMISSIONER RAJ ANTI EVASION	S S GOGRAV K GOGRA-P
25	S.T.R. 22/2018  1301	M/S SUPERTRON ELECTRONICS PVT LTD THE ASSIST COMMISSIONER RAJ ANTI EVASION	S S GOGRAV K GOGRA-P
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>			
26	C.M.A. 897/2002  1504	ASSTT ENGINEER J V V NIGAM LTD YUSUF KHAN	MANISH BHANDARI-P  G C GARG-R KAMLESH PAREEK-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>			
27	C.M.A. 1649/2004  4000 STAY1698/2004	NISAR AHMAD ABDUL GAFFAR	SHAILESH PRAKASH SHARMA-P  LOKENDRA SINGH-R CHETAN JAIN-R R M S PAWAR-R R P VIJAY-R
28	C.M.A. 2290/2006  1504	LALU RAM MANGAT RAM	R S YADAV-P  RIPU DAMAN SINGH NARUKA-R ANIL AGARWAL-R
29	C.M.A. 617/2007  1504	THE NATIONAL INSURANCE CO. LTD SMT JHAMAKI DEVI AND ORS	RAM SINGH BHATI-P
30	C.M.A. 3905/2011  4000 STAY 2656/2011	SOHAN SINGH DEV RAJ AND ANOTHER	S C GUPTA-P  ABHI GOYAL-R MANISHA SURANA-R
31	C.M.A. 1162/2012  1504	HDFC ERGO INSURANCE CO LTD DINESH SINGH AND OTHERS	VIRENDRA AGARWAL-P
32	C.M.A. 2107/2012  1504	NEW INDIA ASSURANCE CO LTD VIDHYA DEVI AND OTHERS	RAM SINGH RATHORE-P  VIKRAM SINGH SOLANKI-R VINAY MATHUR-R
33	C.M.A. 4361/2012  4000 STAY 3479/2012	PRADEEP SOGANI RAJESH AND CO THROUGH M K JAIN	PRATEEK KASLIWAL-P  SUDESH BANSAL-R
34	C.M.A. 1849/2013  1200 CMS 1368/2013	U O I THROUGH WESTERN RAILWAY M/S JANTA CONSTRUCTION COMPANY	SHAILESH PRAKASH SHARMA-P  MRS ANJOO SHUKLA-R
35	C.M.A. 2327/2013  4000 APPL 21169/2014 STAY 1717/2013	M/S SHRI BALA MURUGAN MATCH WORKS M/S GHANSHYAM DAS BHIKAM CHAND	SUDESH BANSAL-P  G D BANSAL-R
36	C.M.A. 2452/2013  1101 STAY 1774/2013	SMT RITU NANDA SMT SUNITA TAMBER AND OTHERS	R K DAGA-P  SUNIL NATH-R namita parihar-R R C JOSHI/NAMITA PARIHAR-R
<b>With</b>			
37	C.M.A. 2456/2013  1101 DEFECT STAY 1778/2013	SMT RITU NANDA SMT SUNITA TAMBER AND OTHERS	R K DAGA-P  namita parihar-R Sunil Nath-R
38	C.M.A. 1314/2014  2800 STAY 954/2014	ZAHUR MOHAMMED MOHAMMAD SIRAJUDDIN	AZAD AHMED-P  MOHAMMED ANEES-R
39	C.M.A. 2323/2014  4000 CMS 1634/2014	JAGDISH ROHIT ALIAS MOHIT	RAHUL KAMWAR-P  VINOD KUMAR SHARMA-R DEEN DAYAL SHARMA-R
40	C.M.A. 2531/2014  4000 STAY 1778/2014	CHHITTAR LAL NAGAR PALIKA CHHABRA AND OTHERS	CHHITAR LAL(SELF)-P ANUROOP SINGHI-P  N K SINGHAL-R JINESH JAIN-R
41	C.M.A. 622/2015  2800 STAY 546/2015	BANGALI LAL JHA SHIVDAN SINGH	D K BHARDWAJ-P  DEEPAK CHAUHAN-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>			
42	C.M.A. 1455/2015  4000 STAY 1068/2015	SMT SITA DEVI SMT SWATI JHAJHRA AND OTHERS	ASHOK SHARMA/T VASHISTHA-P  M D JHAJHARA/P C DEWANDA-R N C SHARMA-R
43	C.M.A. 2405/2015  1200 STAY 1649/2015	SMT PREMLATA AHALAWAT AND OTHERS HARMEHENDRA SINGH AND OTHERS	I J KATHURIA-P  NAWAL SINGH SIKARWAR-R
44	C.M.A. 589/2016  1003 STAY 234/2016	ASHISH KUMAR SMT NIRMALA	J R CHOUDHARY/M I ABBASI-P  ACHINTYA KAUSHIK-R
45	C.M.A. 4024/2016  1703	VIJAY PATWA U O I THROUGH G M WEST CENTRAL RAILWAY	AJAY SHUKLA-P AJAY SHUKLA-P  P C SHARMA-R
46	C.M.A. 4441/2016  1103 CMS 2304/2016	DHANNA LAL NAGAR AND ANOTHER PRADHUMAN KUMAR NAGAR AND OTHERS	SANJAY SINGHAL-P  GAURAV JAIN-R ARVIND GUPTA-R AVIND GUPTA-R
47	C.M.A. 5186/2016  4000 STAY 5186/2016	PREM DEVI CHAMPA DEVI AND OTHERS	ASHISH SAINI-P  ALOK CHATURVEDI-R GOVIND UPADHYAY-R
48	C.M.A. 5823/2016  1703 STAY 3179/2016	UNION OF INDIA THR GEN MANAGER MANOJ BALCHANDANI	S N MEENA-P  AJAY SHUKLA-R
49	C.M.A. 6135/2016  4000 CMS 3368/2016	ANOKH BAI SHANKAR LAL	AMIT JINDAL-P  ROHAN JAIN-R
50	C.M.A. 6614/2016  4000 STAY 3741/2016	SUBHASH SINDHI COP HOUSING SOCIETY LTD DR A K VERMA AND ANOTHER	SUDESH BANSAL-P  AMIT TANWANI-R R SURANA/R K TRIVEDI-R
51	C.M.A. 6735/2016  4000 CMS 3821/2016	M/S NAV BHARAT BUILDCON PVT LTD STATE OF RAJ THR DIST COLLECTOR AND ORS	R P GARG-P  SANJEEV SINGHAL DYGC-R
52	C.M.A. 1713/2017  1003 STAY 1244/2017	BALRAM JAT LAXMI DEVI	D K DIXIT-P  HARENDRA SINGH-R
53	C.M.A. 1952/2017  1504 STAY 1408/2017	THE ORIENTAL INSURANCE CO LTD SMT MEERA DEVI AND ORS	SMT ARCHANA MANTRI-P  VINAY MATHUR-R
54	C.M.A. 2532/2017  4000 STAY 1741/2017	SHAKUNTALA MEHTA AND ANR HARISH CHAND AND ORS	RAJVIR SHARMA-P  SUDESH BANSAL-R
55	C.M.A. 5070/2017  2800 STAY 3567/2017	SANWARMAL SAINI JUGAL KISHORE JHUNJHUNUWALA AND ORS	ANKUL GUPTA-P  M K JAIN-R
<b>FOR HEARING</b>			
56	C.M.A. 399/1997  4000	HANUMAN & ORS GULAB CHAND	S K GUPTA D.K.GARG-P  G.K.GARG-R
57	C.M.A. 1271/1999  1007 STAY 2463/1999	RAMLAL MEENA PREM BAI MEENA	PRAVEEN BALWADA-P  HARENDRA SINGH-R



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
58	C.M.A. 1006/2000  4000	MAHENDRA KUMAR INDIAN MEDICAL TRUST JAIPUR	M M RANJAN-P ASHOK MEHTA-P V R BAJWA-P  ANIL MEHTA-R ASHOK K SHARMA/ TAPASVI-R
<b>With</b>			
59	C.M.A. 776/2000  4000	MAHENDRA KUMAR AGARWAL INDIAN MEDICAL TRUST	M.M RANJAN-P  AJEET BHANDARI-P ANIL MEHTA-P ASHOK MEHTA-P V R BAJWA-P  DEEPAK CHAUHAN-R  ASHOK K SHARMA/ TAPASVI-R
<b>With</b>			
60	C.M.A. 892/2000  4000	INDIAN MEDICAL TRUST MAHENDRA KUKMAR AGARWAL	A K BHANDARI-P  ASHOK K SHARMA/ TAPASVI-P V R BAJWA-P  ASHOK MEHTA,DINESH KALA-R
61	C.M.A. 1960/2002  1200	STATE & ORS TRILOK CHAND THEKADAR & ORS	S P SHARMA-P DR A S KHANGAROT(DY G C)-P  R P VIJAY-R GA, SHYAM ARYA-R P L SHARMA-R R M S PANWAR-R
62	C.M.A. 339/2003  1600	PARM NAND STATE OF RAJASTHAN	G K GARG-P  HARI BARATH(DY GC)-R ANITA AGARWAL-R MR. D. V. THOLIYA-R
63	C.M.A. 882/2004  1101	SMT NASEEM BANO SMT RAFEEKA BANO	N A NAQVI-P  J R TANTIA-R ALLADEEN KHAN-R
64	C.M.A. 2882/2006  4000	MEHANT SHYAM SUNDER DASS AAM JANTA	ASHVIN GARG-P  RS SHEKHAWAT DY.GA-R H P BAIRWA-R JINESH JAIN(G C)-R
65	C.M.A. 3275/2007  1504	ASSISTANT ENGINEER J V V N L S PRABHU LAL DHIMAR	RAJVIR SHARMA-P  L L GUPTA-R
66	C.M.A. 4411/2007  4000	WELD TECH ENGINEERS SUPER ELECTRODS INDUSTRIES RAT	SANDEEP SHARMA-P  BHANWAR BAGRI-R
67	C.M.A. 43/2008  1001	SMT ABHILASH MITTAL TARUN MITTAL	DIGVIJAY MANTRI-P P S SHUKLA-P  J R TANTIA-R ALOK GARG-R DINESH KALA-R MAHENDRA GOYAL-R SUNIL KR SHARMA-R
68	C.M.A. 2895/2008  1006	KAILASH CHANDAR NAMDEV SMT LALITA NAMA	SANJAY MEHRISHI-P  D S JADOUN-R
69	C.M.A. 3268/2008  1504	UNITED INDIA INSURANCE CO LTD SHANTI DEVI & ORS	PRITAM BIJLANI-P  ANOOP DHAND-R AMIT SINGH SHEKHAWAT-R
<b>With</b>			
70	C.M.A. 2546/2008  1504	SHANTI DEVI PADAM CHAND JAIN & ORS	AMIT SINGH SHEKHAWAT-P  ANOOP DHAND-R  PRITAM BIJLANI-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR HEARING</b>			
71	C.M.A. 5/2009 1001	RAM PRAKASH SMT BEBI & ORS	ANIL JAIN-P PANKAJ GUPTA-R
72	C.M.A. 4222/2009 1504	RELIANCE GEN INSIRNCE CO LTD SMT SUMAN DEVI & ORS	VIRENDRA AGARWAL-P AKSHAT CHAUDHARY-R
73	C.M.A. 3239/2010 1504	SMT BUGALI DEVI AND OTHERS SMT GULAB DEVI AND OTHERS	SANDEEP MATHUR-P VINOD TYAGI-R CHAMAN SINGH-R
74	S.T.R. 53/2016 1301 CMS 862/2016	ASSTT COMMISSIONER SPECIAL CIRCLE RAJ M/S MANGALAM CEMENT LTD	R B MATHUR-P RISHABH KHANDELWAL-R N K JAIN-R
<b>With</b>			
75	S.T.R. 54/2016 1301 CMS 863/2016	ASSTT COMMISSIONER SPECIAL CIRCLE RAJ M/S MANGALAM CEMENT LTD	R B MATHUR-P RISHABH KHANDELWAL-R N K JAIN-R
<b>With</b>			
76	S.T.R. 55/2016 1301 CMS 864/2016	ASSTT COMMISSIONER SPECIAL CIRCLE-RAJ M/S MANGALAM CEMENT LTD	R B MATHUR-P RISHABH KHANDELWAL-R N K JAIN-R
<b>With</b>			
77	S.T.R. 56/2016 1301 CMS 865/2016	ASSTT COMMISSIONER SPECIAL CIRCLE-RAJ M/S MANGALAM CEMENT LTD	R B MATHUR-P RISHABH KHANDELWAL-R N K JAIN-R
<b>With</b>			
78	S.T.R. 57/2016 1301 CMS 866/2016	ASSTT COMMISSIONER SPECIAL CIRCLE-RAJ M/S MANGALAM CEMENT LTD	R B MATHUR-P RISHABH KHANDELWAL-R N K JAIN-R
<b>With</b>			
79	X.OBJECTION 15/2017 4201	ASSTT COMMISSIONER SPECIAL CIRCLE-RAJ M/S MANGALAM CEMENT LTD	RISHABH KHANDELWAL-P
<b>With</b>			
80	X.OBJECTION 16/2017 4201	ASSTT COMMISSIONER SPECIAL CIRCLE-RAJ M/S MANGALAM CEMENT LTD	RISHABH KHANDELWAL-P
<b>With</b>			
81	X.OBJECTION 17/2017 4201	ASSTT COMMISSIONER SPECIAL CIRCLE-RAJ M/S MANGALAM CEMENT LTD	RISHABH KHANDELWAL-P
<b>With</b>			
82	X.OBJECTION 18/2017 4201	ASSTT COMMISSIONER SPECIAL CIRCLE RAJ M/S MANGALAM CEMENT LTD	RISHABH KHANDELWAL-P

Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
<b>With</b>			
83	X.OBJECTION 19/2017	ASSTT COMMISSIONER SPECIAL CIRCLE RAJ M/S MANGALAM CEMENT LTD	RISHABH KHANDELWAL-P
4201			

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**SB CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS & PENALTIES,  
MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION  
COMPULSORY RETIREMENT FROM SERVICE, REVERSIONS, SALARY &  
ALLOWANCES, SELECTION SCALES, MATTERS RELATING TO INDUSTRIAL  
DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT  
EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES  
PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT  
PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT  
LABOUR (REGULATION OF PAYMENT ACT)**

**NOTE: FRESH ADMISSION CASES LISTED IN SUPPLEMENTARY AND  
DAILY CAUSE LIST WILL BE TAKEN FIRST**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS</b>				
1	C.W. 1173/2015  0502	SHIVLAL DISTRICT FOREST OFFICER	G C GUPTA-P	
2	C.W. 5432/2016  0502 CMS 4840/2016	NAND KISHORE CHATURVEDI STATE OF RAJ AND ANR	BHEEM SAIN BAIRWA-P R DMEENA-P	SANJAY SHARMA GC-R
<b>FOR ORDERS ON INTERIM APPLICATION</b>				
3	C.W. 10302/2017  0507 APPL 3610/2017 SENIOR CITIZEN	KISHAN SINGH JATAV STATE (EDUCATION DEPARTMENT) ORS	SULTAN SINGH-P	
4	C.W. 762/2002  0502 APPL 2952/2018	DHARAMBIR SINGH U O I AND ORS	ROHITASHWA KAJALA-P RAJENDRA SINGH-P RAJNEESH GUPTA-P SANJAY SHARMA-P	SUSHIL SHARMA-R B BAGRI-R B S CHHABA-R R P KULDEEP-R
5	C.W. 5692/2002  0511 APPL 3300/2018	DURGA LAL VERMA DISTRICT COLLECTOR TONK	MANJU JOSHI-P	N L PAREEK-R DHARMENDRA PAREEK ADD G C-R MANOJ PAREEK-R SYED ZAKAWAT ALI DY G C-R
6	C.W. 4663/2004  1502 APPL 906/2018	R S R T C JAIPUR & ANR SHRI KALU RAM GAUTAM & ANR	O P SHARMA-P OM PRAKASH SHEORAN-P	MAHENDRA SHAH-R
<b>With</b>				
7	C.W. 4352/2012  0513	KALU RAM GAUTAM R S R T C AND ANR	VINOD KUMAR SHARMA-P	O P SHEORAN-R
8	C.W. 5207/2004  0501 APPL 444/2018	MAHESH KUMAR STATE OF RAJ & ORS	ANISHA JAIN-P	R P SHARMA-R DR M S KACHHAWA ADD G C-R G A-R N K BHATTA ADD G C-R SHYAM ARYA-R
9	C.W. 3139/2005  1502 APPL 37268/2007 APPL 63891/2017	GENERAL MANAGER TELECOM DIVISI CENTRAL INDUSTRIAL TRIBUNAL JA	NARENDRA SINGH YADAV-P	ANURAG KULSHRESTHA-R
10	C.W. 6846/2005  0507 APPL 2741/2018 CMS 5849/2005	VINOD KUMAR SHARMA STATE OF RAJ & ORS	R P GARG-P	G A-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
11	C.W. 7685/2006  1502 APPL 1108/2018	PURAN MAL & ORS JUDGE LABOUR COURT/INDUSTRIAL	PREM KRISHAN SHARMA-P  DEENDAYAL-R CHETAN BAIRWA ADD G C-R SADHNA BHATT-R SAURABH SARASWAT DY G C-R
12	C.W. 1537/2008  0507 APPL 2055/2018	STATE OF RAJASTHAN & ANR PREM SWAROOP GUPTA & ANR	ARUN SHARMA-P PADAM SINGH GURJAR DY G C-P  ASHOK BANSAL-R B C CHIRANIA-R S D KHASPURIA ADD G C-R
13	C.W. 8112/2008  0502 APPL 3113/2018	MAHESH CHANDER SHARMA STATE OF RAJ AND ORS	ASHOK BANSAL-P  MAHESH CHAND GUPTA ADD GC-R B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
14	C.W. 2124/2011  0502 APPL 3281/2018 APPL 54515/2017	MANOJ KUMAR R S R T C AND ORS	SUNIL KUMAR SINGODIYA-P  V K JOSHI-R
15	C.W. 2183/2011  0502 APPL 1840/2018	SMT HEMLATA SHARMA AND ANR STATE OF RAJ & ANR	AMIT SINGH SHEKHAWAT-P C P SHARMA-P  KRISHNA VERMA ADD G C-R B K SHARMA ADD G C-R
16	C.W. 254/2013  0507 APPL 68477/2017	PHOOLCHAND NITHARWAL STATE (HOME DEPARTMENT)ORS	MAHENDRA SHAH V SHAH-P  M F BAIG DY G C-R B S RAJAWAT DGC-R
17	C.W. 6492/2013  0517 APPL 1602/2018	DILIP KUMAR CHOUDHARY STATE (HOME DEPARTMENT)ORS	AJAY GUPTA-P M S RAGHAV-P  M FAISAL BAIG DY G C-R DR A S KHANGAROT ADD G C-R
18	C.W. 19233/2013  0502 APPL 53025/2017	CHOTU SINGH R S R T C AND ORS	ASHISH K SINGH SUNITA-P  VINAYAK JOSHI-R
19	C.W. 1677/2014  0502 APPL 4005/2018	JAGDISH PRASAD MEENA STATE (HOME DEPARTMENT)ORS	RISHI SHARMA KAPIL-P  DR A S KHANGAROT ADD G C-R
20	C.W. 6921/2014  0502 APPL 3187/2018	MANAGING COMMITTEE, ARMY PUBLIC SCHOOL BRAJESH PANDIT & ORS.	LALIT SHARMA-P ANKUR RASTOGI-P ASLAM KHAN-P  D P SHARMA-R
<b>With</b>			
21	C.W. 203/2014  0502	MANAGING COMMITTEE ARMY PREM CHAND DABI ORS	ANKUR RASTOGI PRIYA-P  D P SHARMA-R  ADVOCATE GENERAL-R MR DP SHARMA-R
22	C.W. 8335/2014  0502 APPL 73541/2017	RAJENDRA KUMAR NAWARIYA AND ORS U O I AND ORS	VIKASH KABRA-P  JAI RAJ TANTIA MUKESH-R
23	C.W. 12377/2014  1502 APPL 2852/2018	DEEN DAYAL PARASHAR STATE (IRRIGATION DEPARTMENT)ORS	ANIL UPMAN-P MANOJ BHARDWAJ-P  MR SANJEEV SINGHAL GC-R
24	C.W. 15025/2015  0502 APPL 2865/2018 CMS 13231/2015	PRADEEP SHARMA&ORS STATE (MEDICAL AND HEALTH)ORS	G L SHARMA-P  SANJAY KUMAR SHARMA G C-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
<b>With</b>			
25	C.W. 13985/2015  0502	ROSHAN LAL GURJAR AND ORS STATE (MEDICAL AND HEALTH)ORS	ABHISHEK SHARMA-P
26	C.W. 14738/2016  1502 APPL 65387/2017 CMS 13070/2016	MANAGER/PARTNER KOHNIOOR CINEMA NARENDRA KUMAR GUPTA	SANJAY JOSHI-P  DHARMENDRA JAIN-R
<b>With</b>			
27	C.W. 14721/2016  1502 APPL 65386/2017 CMS 13054/2016	MANAGER/PARTNER KOHNIOOR CINEMA RAJU SAN	SANJAY JOSHI-P  DHARMENDRA JAIN-R
28	C.W. 1206/2017  0502 APPL 54847/2017 CMS 1114/2017	PRADEEP KUMAR BAIRWA STATE OF RAJ AND ORS	BRIJ SHARMA SANTOSH KUMAR-P  N K BHATT DY G C-R
29	C.W. 2661/2017  1502 APPL 66341/2017 CMS 2420/2017	SHRI RAJU VERMA AND ANR STATE OF RAJ AND ORS	HIMANSHU JAIN-P  NISHANT VYAS-R NISHANT VYAS-R PADAM SINGH GURJAR DY G C-R
30	C.W. 5532/2017  0502 APPL 45341/2017 CMS 5069/2017	SUSSERAM DHAKAD STATE OF RAJ AND ORS	VINOD KUMAR SHARMA-P  SANJAY KUMAR SHARMA G C-R
31	C.W. 6120/2017  1502 APPL 76479/2017 CMS 5583/2017	ASSISTANT ENGINEER (PWD) RAJENDRA	DR A S KHANGAROT ADD G C-P  AKASHAT CHAUDHARY-R
32	C.W. 6589/2017  0517 APPL 52299/2017	MOTI LAL MEENA STATE OF RAJ AND ORS	VIKAS KABRA-P  DR A S KHANGAROT ADD G C-R B L AVASTHI ADD G C-R DR AS KHANGAROT AGC-R
33	C.W. 9513/2017  0502 APPL 65370/2017 CMS 8571/2017	SNEHLATA SHARMA STATE (WOMEN AND CHILD )ORS	ANAND SHARMA SAURABH-P  B K SHARMA ADD G C-R
34	C.W. 10214/2017  0507 APPL 6078/2018	MADAN SINGH SANKHLA STATE (ELEMENTARY EDUCATION)ORS	R D MEENA N P MEENA-P  MR.PARIKSHIT SINGH DY.GC-R
35	C.W. 11499/2017  0507 APPL 73468/2017 CMS 10312/2017	RAMGOPAL SHARMA RAJ AGRICULTURE MARKETING &ORS	SUNIL KUMAR SINGODIYA-P  MANJU JOSHI ADD G C-R MS. MANJU JOSHI,ADDL.GC. -R
36	C.W. 18265/2017  0502 APPL 4530/2018 CMS 16186/2017	JITENDRA SINGH RAJAWAT MANAGING DIRECTOR (HRD) AND ORS	DR SHIVENDRA S RATHORE-P
37	C.W. 20342/2017  0503 APPL 6999/2018	SANTOSH KUMAR SAINI STATE OF RAJ AND ORS	R M JAIN-P RAGHUNANDAN SHARMA-P  G S GILL AAG-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATION</b>				
<b>With</b>				
38	C.W. 2357/2017	MOOL CHAND SHARMA STATE OF RAJ AND ORS	R M JAIN-P	BHUWNESH SHARMA DY G C-R
	0507			MR. BHUVANESH SHARMA GC-R
<b>With</b>				
39	C.W. 2358/2017	RADHEYSHYAM SAHU STATE OF RAJ AND ORS	R M JAIN-P	BHUWNESH SHARMA DY G C-R
	0507			
<b>With</b>				
40	C.W. 2652/2017	RAJENDRA SINGH JAT STATE OF RAJ AND ORS	R M JAIN-P	BHUWNESH SHARMA DY G C-R
	0523			BHUVNESH SHARMA-R
<b>With</b>				
41	C.W. 2656/2017	SURESH CHAND JAIN STATE OF RAJ AND ORS	R M JAIN-P	BHUWNESH SHARMA DY G C-R
	0507			BHUVNESH SHARMA G C-R
<b>With</b>				
42	C.W. 3168/2017	SANTOSH KUMAR SAINI STATE OF RAJ AND ORS	R M JAIN-P	G S GILL AAG-R
	0507			BHUVNESH SHARMA GC-R
<b>With</b>				
43	C.W. 3685/2017	KALU RAM KUMHAR STATE OF RAJ AND ORS	R M JAIN-P	G S GILL AAG-R
	0507			BHUVNESH SHARMA-R
44	C.W. 21398/2017	TARUN KUMAR STATE OF RAJ AND ORS	UMASHANKER PANDEY-P	RAM PRATAP SAINI-R
	0502 APPL 2961/2018 CMS 18711/2017			
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
45	C.W. 3025/2018	MOHAN LAL STATE (EDUCATION DEPARTMENT) ORS	ANIL MAHALA-P	
	0507 CMS 2165/2018 SENIOR CITIZEN			
46	C.W. 3176/2018	SHYAM SINGH STATE (MEDICAL & HEALTH) ORS	PRAVEEN SHARMA-P	
	0523 CMS 2268/2018 SENIOR CITIZEN			
47	C.W. 253/2017	ADDITIONAL CHIEF EXECUTIVE OFFICER ANR MADAN LAL SHARMA	ANURAG SHARMA AAG-P	RAGHUNANDAN SHARMA-R
	1502 CMS 243/2017			
48	C.W. 628/2017	DEPUTY FOREST CONSERVATOR AND ANR MADAN LAL	SHIVRAJ SINGH DY GC-P	M F BAIG-R M F BAIG-R
	1502 CMS 600/2017			
49	C.W. 2299/2018	GYANCHAND SANSI STATE OF RAJ AND ORS	N K SINGHAL-P	
	0523 CMS 1754/2018			

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
50	C.W. 2820/2018 0507 CMS 2022/2018	IMAMUDDIN QURESHI AND ORS F C I AND ORS	TANVEER AHAMAD-P
51	C.W. 3033/2018 1502 CMS 2172/2018	DY CHIEF ENGINEER (FUEL HANDLING) SUKESH CHAND KAJLI	JAI LODHA-P
52	C.W. 3093/2018 1502 CMS 2203/2018	JVVNL SHRI NATHU SINGH	SHAILESH PRAKASH SHARMA-P
53	C.W. 3142/2018 0511 CMS 2245/2018	ASHOK RAMAN STATE OF RAJ AND ORS	PRADEEP CHAUDHARY-P
54	C.W. 3173/2018 0523 CMS 2265/2018	SMT LEELAWATI STATE (MEDICAL & HEALTH) ORS	PRAVEEN SHARMA-P
55	C.W. 3181/2018 0502 CMS 2271/2018	RAM PRASAD MEENA STATE OF RAJ AND ANR	SANDEEP SAXENA SAVITA-P
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
56	C.W. 1797/2018 0507 SENIOR CITIZEN	DR DUNGAR SINGH SISODIYA STATE OF RAJ AND ORS	ANIL JAIN DUSHYANT JAIN-P
57	C.W. 4297/2015 1502	DAMODAR SINGH EXECUTIVE ENGINEER IRRIGATION &ORS	ANIL JAIN-P
58	C.W. 23347/2017 0507	KULBHAN SINGH AND ORS STATE OF RAJ AND ORS	S K SAKSENA ASHISH-P
59	C.W. 158/2018 0523	SMT SHAKUNTALA SHARMA STATE OF RAJ AND ANR	S K SAKSENA ASHISH-P
60	C.W. 3044/2018 0523	MAHESH CHAND AND ORS STATE OF RAJ AND ORS	M I ABBASI-P
61	C.W. 3046/2018 0523	JUGRAM DHAKAR AND ORS STATE OF RAJ AND ORS	M I ABBASI-P
62	C.W. 3156/2018 0507	FALAK NAAZ RAZVI STATE (EDUCATION DEPARTMENT) ORS	RAJ KUMAR GOYAL-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
63	C.W. 2689/2010 1502	RAVINDRA SINGH PRABANDHAK NIDHESHAK AND ORS	DILEEP SINGH JADAUN-P A K SHARMA V K SHARMA-R A K SHARMA V K SHARMA-R
64	C.W. 15438/2016 0507 CMS 13727/2016	KAILASH CHANDRA SHARMA STATE OF RAJ AND ANR	TANVEER AHAMAD-P SANJEEV SINGHAL-R
65	C.W. 2049/2017 0507	SAJJAD ALI STATE OF RAJ AND ORS	CHAIN SINGH RATHORE-P SANJAY KUMAR SHARMA G C-R
66	C.W. 2051/2017 0507	MANDEEP KATEWA STATE (RURAL DEVELOP AN PANCHAYATI ) ANR	CHAIN SINGH RATHORE-P SANJAY KUMAR SHARMA G C-R



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
67	C.W. 2052/2017  0507	SUMIT KUMAR STATE OF RAJ AND ORS	CHAIN SINGH RATHORE-P  SANJAY KUMAR SHARMA G C-R
68	C.W. 2053/2017  0507	YOGENDRA KUMAR STATE OF RAJ AND ORS	CHAIN SINGH RATHORE-P  SANJAY KUMAR SHARMA G C-R
69	C.W. 16636/2017  0507 CMS 14714/2017	RAMFOOL GURJAR S B I AND ANR	LAXMI KANT (MALPURA)-P  ALOK GARG-R MS. ANITA AGARWAL-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
70	C.W. 858/2016  0511 SENIOR CITIZEN STAY 720/2016	HARISHANKAR KANKAR PRINCIPAL SECRETAR &ORS	MAHENDRA GAUR-P  DILIP SINGH SHEKHAWAT-R B L AVASTHI ADD G C-R SANJEEV SINGHAL DY G C-R
71	C.W. 15844/2017  0507 CMS 14016/2017 SENIOR CITIZEN	GHASI RAM JAT STATE (EDUCATION DEPARTMENT) ORS	TANVEER AHAMAD-P  RISHI PAL AGARWAL ADD G C-R MR. RISHIPAL AGARWAL AGC-R MR. SANJAY KU. SHARMA, GC-R
72	C.W. 22273/2017  0507 SENIOR CITIZEN	MANAK CHAND AND ORS PRINCIPAL SECRETARY AND ORS	MUKESH KUMAR VERMA-P  ARPIT SRIVASTAVA DY G C-R
73	C.W. 292/2003  0507	SHRI SUDHIR KUMAR GUPTA R R V P N L JAIPUR	RAJDEEPAK RASTOGI-P SARTHAK RASTOGI-P  G C GARG-R
74	C.W. 8399/2004  1502	UMESH KUMAR SHARMA STATE OF RAJ & ORS	MAHENDRA KUMAR JAIN-P NARENDRA PAREEK-P P L SHARMA-P  R C HARIT-R ASGAR KHAN-R
75	C.W. 4285/2005  0507	SMT DEV KUMARI STATE OF RAJ & ORS	R S BHADAURIA-P  B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
76	C.W. 7886/2008  1502	MOHAMMAD HANIF JUDGE LABOUR COURT &ORS	M F BAIG-P AMIN ALI-P  AKHIL SIMLOTE-R
77	C.W. 11263/2009  0511	RAJENDRA PRASAD SHARMA STATE OF RAJ	R N MATHUR-P  RAJ SHARMA ADD G C-R B L AVASTHI ADD G C-R
78	C.W. 1158/2010  0511	SMT SUDHA BHARGAVA STATE OF RAJ & ORS	KAILASH CHANDRA SHARMA-P  PRIYANKA PAREEK DY G C-R abhinav sharma aag-R PARIKSHIT SINGH DY G C-R
79	C.W. 4784/2010  0507	SMT RAJESH GUPTA R S R T C AND ORS	USMAN KHAN-P M S RAGHAV V S SAINI-P  USHA GUPTA-R O P SHEORAN ALKA KAUSHIK-R OM PRAKASH SHEORAN-R VINAYAK JOSHI, ADV.-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
80	C.W. 5434/2010  0502	HARISH SHARMA STATE OF RAJ & ORS	KAILASH CHOUDHARY-P  JINEESH JAIN G C-R MANU BHARGAVA-R PRADEEP LATA MATHUR-R
81	C.W. 6812/2010  0507	THE MANAGING COMMITTEE MOHATA SHIV KUMAR SAHAL AND ORS	DR P C JAIN-P  PRAHLAD SINGH D SHARMA-R ANANT BHANDARI DY G C-R DR SONIYA SAINI ADD G C-R MANU BHARGAVA G C-R
82	C.W. 7561/2011  0511	KAMLESH PARSAD AGARWAL STATE OF RAJ & ORS	KALEEM AHMED KHAN-P LOKENDRA SINGH SHEKHAWAT-P  DR M S KACHHAWA ADD G C-R
83	C.W. 11284/2011  0502 STAY 10381/2011	RAMESH CHAND MEENA STATE (SOCIAL JUSTICE DEP)ANR	S D SHARMA-P MANOJ BHARDWAJ-P  I R SAINI AAG-R ANURAG SHARMA AAG-R
<b>With</b>			
84	C.W. 10945/2011  0502 STAY 10055/2011	RAM LAL MEENA STATE (JUSTICE AND SOCIAL DEP )ANR	S D SHARMA-P  MANOJ BHARDWAJ-P  I R SAINI AAG-R ANURAG SHARMA AAG-R
<b>With</b>			
85	C.W. 12482/2012  0502 CMS 10767/2012	PRAHLAD MEENA STATE (SOCIAL JUSTICE DEP )ORS	ASHOK BANSAL-P    M F BAIG DY G C-R DR A S KHANGAROT ADD G C-R
86	C.W. 4000/2012  0511 CMS 3314/2012	VISHRAM SINGH STATE (HOME DEPARTMENT) ORS	GAURAV SHARMA-P ANKIT SETHI-P M M MEHRISHI-P  M F BAIG DY G C-R DR A S KHANGAROT ADD G C-R
87	C.W. 7222/2013  0502 CMS 5735/2013	KRISHANA DEVI STATE (PANCHYATI RAJ DEP )ORS	MUNESH BHARDWAJ-P  SANJAY KUMAR SHARMA G C-R
88	C.W. 20089/2013  0502	AMAR SINGH SUPERINTENDENT OF POLICE KOTA AND ANR	R P VIJAY R M S PANWAR-P  M FAISAL BAIG DY G C-R DR A S KHANGAROT ADD G C-R
89	C.W. 7192/2014  0502 CMS 6473/2014	SHYAM LAL BOYAT STATE OF RAJASTHAN & ORS.	RAJENDRA VAISH-P  RAJENDRA ARORA-R BHUWNESH SHARMA DY G C-R MR. BHUWNESH SHARMA-R R A KATTA MIHIR KATTA-R
90	C.W. 1236/2015  0507	MAHESH CHAND KUMAWAT STATE OF RAJ AND ORS	AMIN ALI-P  SHIVRAJ SINGH DY G C-R SANJAY KUMAR SHARMA G C-R
91	C.W. 2247/2015  0502	SHRI MANGU SINGH &ANR STATE (PANCHAYATI RAJ DEP )ORS	K C SHARMA-P  N K BHATT ADD G C-R
92	C.W. 8813/2015  0523 CMS 10716/2015	DR SANJAY KUMAR STATE (EDUCATION DEPARTMENT)ORS	LOKENDRA SINGH SHEKHAWAT-P  MANU BHARGAVA G C-R AAG AASHISH SHARMA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
<b>With</b> 93	C.W. 12049/2015  0523 CMS 10540/2017	DR SAROJ MEHTA STATE (EDUCATION DEPARTMENT)ORS	LOKENDRA SINGH SHEKHAWAT-P  AAG AASHISH SHARMA-R
<b>With</b> 94	C.W. 12556/2015  0523 CMS 11015/2015	DR MEENAKSHI BHATNAGAR STATE (EDUCATION DEPARTMENT)ORS	LOKENDRA SINGH SHEKHAWAT-P  MANU BHARGAVA G C-R
<b>With</b> 95	C.W. 16264/2015  0523 CMS 14382/2015	DR (SMT KAUSHALYA SHARMA STATE (HIGHER EDUCATION DEP)ANR	LOKENDRA SINGH SHEKHAWAT-P  MANU BHARGAVA G C-R
<b>With</b> 96	C.W. 10478/2016  0523	DR ANSHU RANI SAXENA STATE (HIGHER EDUCATION DEP)ANR	LOKENDRA SINGH SHEKHAWAT-P  MANU BHARGAVA G C-R
<b>With</b> 97	C.W. 5441/2017  0523 CMS 4983/2017	DR (SMT) PREMLATA SHARMA STATE OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P  MR.MANU BHARGAVA, GC-R
<b>With</b> 98	C.W. 5522/2017  0523 CMS 5062/2017	DR RAJKUMAR KHANDELWAL STATE OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P  MR. MANU BHARGAVA GC-R
<b>With</b> 99	C.W. 5523/2017  0523 CMS 5063/2017	DR (SMT) RADHA DEVPURA STATE OF RAJ AND ANR	LOKENDRA SINGH SHEKHAWAT-P  MR. MANU BHARGAVA GC-R
100	C.W. 14530/2015  1502	AMAR SINGH M D R S R T C AND ANR	ANSHUL JAKHAR-P  VINAYAK JOSHI-R R M BAIRWA-R VINAYAK JOSHI-R
101	C.W. 3183/2016  0502 CMS 2788/2016	SURENDRA SINGH STATE (MEDICAL AND HEALTH)ORS	TANVEER AHMED-P  SHRI S.K GUPTA, AAG-R
102	C.W. 12654/2016  0501 CMS 11295/2016	DR MANOJ KUMAR STATE (ANIMAL AND HUSBSNDRY DEP)ORS	B B L SHARMA-P BANWARI SHARMA N M SHARMA-P  B L AVASTHI ADD G C-R ARPIT SRIVASTAVA DY G C-R
103	C.W. 13697/2016  0502	DAV COLEGE MANAGING COMM&ANR DIRECTOR /COMMISSIONER &ORS	NAINA SARAF-P  D P SHARMA-R
104	C.W. 13977/2016  0502 CMS 12452/2016	RAM KISHAN MEENA STATE OF RAJ (FINANCE DEPT)	BHUPENDRA SHARMA-P  N K BHATT ADD G C-R
105	C.W. 14506/2016  0504 CMS 12873/2016 FD	NAND LAL SANWLANI UNION BANK OF INDIA &ORS	NAND LAL SANWLANI SELF-P  RUPIN K KALA-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
106	C.W. 7064/2017  0502 2ND CMS 15368/2017 CMS 6402/2017	MISKEENA CHILD DEVELOPMENT PROJECT OFFICER ANR	GAJENDRA SINGH RATHORE-P	B K SHARMA ADD G C-R B.K.SHARMA A.G.C.-R
<b>HEARING</b>				
107	C.W. 8178/2005  1502	INDIAN OIL CORPORATION LTD SHRI RAM KISHAN MEENA & ANR	S KASLIWAL-P	KUNAL RAWAT-R
<b>With</b>				
108	C.W. 8182/2005  1502	INDIAN OIL CORPORATION LTD SHRI NARENDRA SINGH SHEKHAWAT	S KASLIWAL-P	KUNAL RAWAT-R
<b>With</b>				
109	C.W. 8184/2005  1502	INDIAN OIL CORPORATION LTD SHRI CHANDA RAM MEENA & ANR	S KASLIWAL-P	KUNAL RAWAT-R
110	C.W. 9967/2005  1502	DY CONSERVATOR OF FOREST DEPAR JUDGE LABOUR COURT NO 2 JAIPUR	G A-P DR M S KACHHAWA ADD G C-P N K BHATTA ADD G C-P	M F BAIG-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**Court No :14**  
**HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI**

04.00 PM TO 04.30 PM

**SB CIVIL DEFECT CASES**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFECT CASES</b>			
1	C.M.A. 1184/2014 1700 CMCC 2864/2017	RATTO DEVI DHARMVEER SINGH	SATISH KHANDAL-P VIRENDRA AGRAWAL-R
2	C.M.A. 2992/2016 1700	SMT MOTIA AND OTHERS SAWANT SINGH YADAV AND OTHERS	ANUPAMA CHATURVEDI-P
3	C.M.A. 4689/2016 1700	SMT CHANDRESH BAI AND OTHERS HALAL AHMED BAWAN AND ANOTHER	ARUN SHARMA-P
4	C.M.A. 4776/2016 0603 (LIMITATION) APPL 1652/2016	TEEKARAM RAIGAR TARACHAND GUPTA AND OTHERS	VIKRAM SINGH SOLANKI-P
5	C.M.A. 5170/2016 0602 APPL 41990/2017	SMT SUSHILA RAMSAHAY AND ANOTHER	DEEPAK KHANDELWAL-P
6	C.M.A. 5836/2016 0603 (LIMITATION) APPL 2071/2016	DAULAT KUMAR SAINI RAJESH KUMAR GAURA AND ORS	DEVENDRA KUMAR BHARDWAJ-P
7	C.M.A. 6679/2016 1700	GOVIND RAM AND OTHERS NASIR HUSSAIN AND OTHERS	RITESH JAIN-P
8	C.Ist.Appl 929/2017 1103	ARJUN SUMAN KANWAR AND ORS	RAJESH GADWAL-P AMIT SINGH SHEKHAWAT-R
9	C.Ist.Appl 952/2017 3800	KAILASH CHAND AND ORS VAIDH MADAN GOPAL THR LRS	SIKANDER ALI-P
10	C.Ist.Appl 985/2017 0800	AMAR SINGH PATASHI AND ORS THR LRS	SANJAY MEHLA/SUNITA MEHLA-P RAJAT RANJAN-R
11	C.C.P. 1901/2017 2401	SMT SAVITA JAIN MUGDA SINHA AND ORS	RAM RAKH SHARMA-P
12	C.C.P. 1916/2017 2401	SHARMILA KUMARI MS VEENU GUPTA AND ORS	KAPIL GUPTA-P
13	C.C.P. 2078/2017 2401	SUBHASH CHAND JAIN SHRI D C GUPTA	ASHISH AGRAWAL-P
14	C.C.P. 2098/2017 2401	VIRENDRA KUMAR SHARMA AND ORS SMT VEENU GUPTA AND ORS	LALIT SHARMA-P
15	C.C.P. 2188/2017 2401	ATAR SINGH STATE OF RAJ AND ANR	VIJAY PATHAK-P
16	C.C.P. 2189/2017 2401	SMT SHANTI DEVI STATE OF RAJ AND ORS	VIJAY PATHAK-P
17	C.M.A. 3206/2017 0602 APPL 44905/2017	THE NEW INDIA ASSURANCE CO LTD INDRAJEET CHANWARIYA AND ORS	RISHIPAL AGRAWAL-P

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - DEFECT CASES</b>			
18	C.M.A. 3254/2017	SUNIL VIJAY YADAV	RAM SINGH RATHORE-P
19	C.M.A. 5707/2017 0603 APPL 4675/2018	AJAY PRATAP SINGH CHOB SINGH AND ORS	SATYAPAL POSHWAL-P
20	C.M.A. 6496/2017 1700	MOHAMMAD HAMEED ANSARI LAKHAN SINGH AND ORS	JITENDRA BAJAJ-P
21	C.M.A. 6611/2017 1700 CMCC 2963/2017	REKHA ICICI LOMBARD GEN INSURANCE CO LTD	VINAY MATHUR-P
22	C.M.A. 6711/2017 1700 CMCC 3005/2017	SITARAM YADAV BHANWAR LAL SHARMA AND ORS	DR SHIVENDRA S RATHORE-P
23	C.M.A. 6741/2017 1700	SMT MAYA DEVI AND ORS SARFUDDEEN AND ORS	SANDEEP MATHUR-P
24	C.M.A. 6744/2017 1700 APPL 3254/2018 CMCC 3025/2017	NAZIR HUSSAIN AND ANR MUNNA KHAN AND ORS	ASHINDRA GAUTAM-P
25	C.M.A. 6780/2017 1700	SMT MEENA DEVI GURJAR AND ORS DALURAM MEENA AND ORS	NAMISH NIGOTIA/CHANCHAL-P
26	C.M.A. 6891/2017 1700	M/S REAST BY MANAGER PHULAN DEVI AND ORS	DEEPAK CHAUHAN-P
27	C.M.A. 6920/2017 1700	SARANDHRA PARASHAR AND ANR INSAF KHAN AND ORS	SANJAY GANGWAR-P SANJAY GANGWAR-P
28	C.M.A. 6922/2017 1700	RAMDEV AND ANR KALU LAL AND ORS	RAM SINGH RATHORE-P
29	C.C.P. 32/2018 2401	SMT MEENA SARADHANA SH NAVEEN MAHAJAN AND ORS	MAHESH CHAND GUPTA-P
30	C.M.A. 93/2018 1700 CMCC 52/2018	SMT INDRA AND ORS DEEP CHAND AND ORS	RAM SHARAN SHARMA-P
<b>FOR ORDERS</b>			
31	CRL.M.(BAIL) 1062/2018 0202 2ND BEFORE	KAILASH STATE OF RAJASTHAN THROUGH PP	VISHWAJEET MANTRI-P P.P.-R
<b>FOR HEARING</b>			
32	C.Ist.Appl 434/1998 2800 BEFORE	SMT GEETA DEVI & ORS M/S PUNAM & CO & ORS	SURESH PAREEK-P B.S.SINGHAL-P PRADEEP LATA MATHUR-R A.K.BAJPAL-R AMITABH BHATNAGAR-R L.N.BAJPAL-R R K AGARWAL-R S K LAHRI-R V.S.YADAV-R

**SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT, RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF EMPLOYEES, PROMOTIONS, SENIORITY, TRANSFER, PENSION MATTERS, RETIREMENT BENEFITS, VOLUNTARY RETIREMENTS, AND ALL RESIDUE MATTERS)**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS - DEFECT CASES</b>				
1	WRIT REVIEW 14/2018 4201	DEEPAK KUMAR GUPTA STATE (PANCHAYATI RAJ DEP )ANR	S K GUPTA AAG-P	
2	C.W. 1350/2018 0516	RAJENDRA PRASAD SHARMA STATE (PANCHAYATI RAJ) ORS	B L DHAKAR-P	
3	C.W. 3197/2018 0510	MOHAN RAM STATE (EDUCATION DEPARTMENT) ORS	PRADEEP KALWANIA SUSHILA-P	
<b>FOR ORDERS</b>				
4	WRIT RAP 6/2018 4201 CMCW 117/2018 (LIMITATION) SENIOR CITIZEN	MAHESH CHAND GUPTA R S R T C AND ORS	RAJ KAMAL GAUR-P	
5	WRIT RAP 614/2013 4201	MUNNA LAL STATE OF RAJ & ORS	ANIL JAIN-P	
6	WRIT RAP 875/2017 4201	SANJAY MITTAL STATE OF RAJ AND ORS	KARANPAL SINGH-P	
7	C.W. 8253/2017 0521 CMS 7423/2017	SATISH CHAND SHARMA STATE (EDUCATION DEPARTMENT) ORS	NAWAL SINGH SIKARWAR-P	
8	C.W. 14813/2017 0515 CMS 13100/2017	NEETU STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P	
9	C.W. 21990/2017 0510 CMS 19206/2017	SURESH KUMAR TAMBOLI STATE OF RAJ AND ORS	ASHOK BANSAL-P	
10	C.W. 23278/2017 0515 CMS 20271/2017	NORTAN PRAJAPATTI AND ANR STATE (REVENUE DEPARTMENT) ORS	RAM PRATAP SAINI-P	SANDEEP TANEJA KARTIKEYA-R
11	C.W. 23287/2017 0515	VIMLESH NEHRA&ANR STATE (MEDICAL AND HEALTH )ORS	MAHENDRA SINGH GURJAR-P	
12	C.W. 23296/2017 0513 CMS 20280/2017	PRAHLAD SAHAI MEENA CHIEF EXECUTIVE OFFICER AND ANR	C P SHARMA S K KHOLIYA-P	
13	C.W. 23987/2017 0515 CMS 20809/2017	YASMEEN ABEDI STATE OF RAJ AND ORS	TANVEER AHAMAD-P	
14	C.W. 24279/2017 0515 CMS 21017/2017	ANOOP SINGH STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	M FAISAL BAIG-R AAG AASHISH SHARMA-R
15	WRIT RAP 22/2018 4201	GIRDHARI YADAV &ORS STATE (EDUCATION DEPARTMENT)ORS	VINOD KUMAR SHARMA-P VINOD KUMAR SHARMA-P	

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
16	C.W. 212/2018  0515	SHYAM SINGH STATE OF RAJ AND ORS	G L SHARMA-P
<b>With</b>			
17	C.W. 17315/2017  0515 STAY 15351/2017	RAMAVTAAR SHARMA AND ORS STATE (PANCHAYATI RAJ) ORS	G L SHARMA-P
18	C.W. 2297/2018  0515 CMS 1752/2018	RAMJI LAL GOSWAMI AND ORS STATE (EDUCATION DEPARTMENT) ORS	LAXMI KANT (MALPURA)-P  MR SK GUPTA AAG-R
<b>FOR ORDERS - ON INTERIM APPLICATIONS</b>			
19	WRIT REVIEW 387/2017  4201 CMCW 1087/2017 (LIMITATION) SENIOR CITIZEN	MOHAN LAL GUPTA STATE OF RAJ AND ORS	ANKUR RASTOGI-P
20	C.W. 17352/2017  0521 APPL 3951/2018 SENIOR CITIZEN	DR RAM DAYAL VERMA STATE OF RAJ AND ORS	BHUPENDRA PAREEK-P  B L AVASTHI ADD G C-R
21	C.M.A. 611/1995  4000 APPL 7147/2017 BEFORE	BHAGWAN DASS PRABANDH KARNI COMMITTEE DIGAMBER JAIN	B.P.AGRAWAL-P BHARAT VYAS-P MS. SURUCHI KASLIWAL-P S C GOYAL-P SHASHWAT PUROHIT-P SUNIL NATH-P
<b>With</b>			
22	C.M.A. 575/1995  4000 APPL 14301/2016	SH.JAIN SWET.MOORTIPUJAK MAHA.TIR.RAK.S. PRABANDHKAR.COMMITTEE DIGAMBER JAIN	R.P.AGARWAL,B.P.AGRAWAL-P  BHARAT VYAS-P SHASHWAT PUROHIT-P
23	C.W. 7777/2013  0516 APPL 8096/2018	Y S CHAUHAN BARODA RAJ GRAMIN BANK	GAURAV SHARMA-P RAJESH SHARMA-P SANDEEP SINGH SHEKHAWAT-P
24	C.W. 19295/2013  0515 APPL 3998/2018 CMS 16441/2013	RAM KUNVAR STATE OF RAJ AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
25	C.W. 4885/2014  0509 APPL 8670/2018	ABDUL SATTAR KHAN U O I AND ORS	PREM KRISHAN SHARMA-P  S S RAGHAV-R ADITYA SHARMA-R R D RASTOGI-R S.S, RAGHAV-R
26	C.W. 5700/2015  0505 APPL 57608/2017 STAY 5070/2015	JAGANNATH PRASAD STATE (FINANCE DEPARTMENT)ORS	K N SHARMA GOVIND SHARMA-P  S S RAGHAV-R MR RAJENDRA PRASAD AAG-R RAJENDRA PRASAD AAG-R
27	C.W. 16704/2015  0507 APPL 67525/2017 CMS 14772/2015	RAJ KUMAR TIWARI ORIENTAL INSURANCE COMP ORS	M S RAGHAV-P  RAJENDRA K SALECHA-R



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS - ON INTERIM APPLICATIONS</b>			
28	C.W. 7085/2016 0505 APPL 56942/2017	GOVIND PRASAD SHARMA STATE (P H E D) ORS	MADHU SUDAN SHARMA-P SAURABH SARASWAT DY G C-R
29	C.W. 9439/2016 0516 APPL 7785/2018	ASFAQ MOHAMMED BAG STATE (PANCHAYATI RAJ DEP )ORS	VINOD KUMAR SHARMA-P R K GOUTTAM G S GOUTAM-R
30	C.W. 10911/2016 0515 APPL 7613/2018	SMT DALLA DEVI &ANR U O I AND ORS	S K BHARGAVA-P G C GARG ALOK GARG-R
31	C.W. 1021/2017 0515 APPL 6194/2018	DEEPAK GURJAR AND ORS J V V N L AND ANR	PUNIT SINGHVI-P ANKUR SRIVASTAVA-R
32	C.W. 4822/2017 0521 APPL 8203/2018	AMARJEET SINGH UNION OF INDIA AND ORS	VIKASH KUMAR JAKHAR-P GAURAV JAIN-R
33	C.W. 6510/2017 0505 APPL 76703/2017 APPL 9464/2018 CMS 5917/2017	GOVIND DETHA STATE OF RAJ AND ORS	TANVEER AHAMAD-P DR A S KHANGAROT ADD G C-R AMIT SINGH SHEKHAWAT-R DR. A.S. KHANGAROT AGC-R
34	C.W. 8847/2017 0515 APPL 8085/2018 CMS 7981/2017	AMIT KUMAR SHARMA STATE OF RAJ AND ANR	B R VASHISTH-P VANDANA SHARMA DY G C-R AMIT KURI-R SUNIL YADAV AGC-R
35	C.W. 10182/2017 0515 APPL 1097/2018 APPL 33266/2017 CMS 9234/2017	YOGESH SHARMA R P S C AJMER AND ORS	SUNIL KUMAR SINGODIYA-P B.L AVASTHI ADD. G.C-R MR. M.F. BAIG-R
36	C.W. 11719/2017 0519 APPL 69632/2017 CMS 10487/2017	ALISHA KHAN AND ORS STATE OF RAJ AND ORS	R K KASANA SUDESH KASANA-P ALOK GARG-R SUDARSHAN LADDHA-R
37	C.W. 12589/2017 0516 APPL 57467/2017	SANA FIRDAUS STATE (ELEMENTARY EDUCATION)ORS	TANVEER AHAMAD-P RAJNEESH GUPTA-R PARIKSHIT SINGH DGC-R
38	C.W. 17269/2017 0515 APPL 8106/2018 CMS 15297/2017	AJIT SINGH STATE (RURAL DEVELP & PANCHAYATI) ORS	S K JINDAL SUDHIR YADAV-P MAHENDRA SINGH GURJAR-R
39	C.W. 17472/2017 0515 APPL 7423/2018	DHARMENDRA KUMAR STATE OF RAJ AND ANR	MUDITA SHARMA-P
40	C.W. 18084/2017 0515 APPL 7782/2018	URAM JORWAL PRINCIPAL SECRETARY AND ANR	H R KUMAWAT B S RAJAWAT-P S K GUPTA AAG-R S.K.GUPTA AAG-R
41	C.W. 18442/2017 0515 2ND STAY 2256/2018 APPL 9003/2018	SATISH KUMAR STATE (PANCHAYATI RAJ) ORS	MAHENDRA SHAH VIGYAN SHAH-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS - ON INTERIM APPLICATIONS</b>				
42	C.W. 18570/2017  0515 APPL 8093/2018	RAJESH KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	NEERAJ KUMAR SHARMA-P	S K GUPTA AAG-R MAHENDRA SINGH GURJAR-R MR S K GUPTA AAG-R
43	C.W. 20256/2017  0515 APPL 4213/2018 CMS 17881/2017	HURMA GURJAR STATE OF RAJ AND ORS	KAILASH CHOUDHARY-P	AKSHAY SHARMA-R
44	C.W. 21277/2017  0515 APPL 7040/2018 CMS 18627/2017	SANDEEP KUMAR STATE (PANCHAYATI RAJ) ORS	AJAY GADHWAL SANJAY KHAN-P	S K GUPTA AAG-R SK GUPTA-R
45	C.W. 434/2018  0506 APPL 8232/2018 CMS 316/2018	DR MILI BAJPAI PRINCIPAL AND CONTROLLER &ORS	RAJENDRA SONI MOHIT SONI-P	AJAY RAJ TANTIA-R AJAY RAJ TANTIA-R
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>				
46	C.W. 2339/2018  0509 CMS 2279/2018 SENIOR CITIZEN	BRIJRAJ SINGH CHARAN STATE OF RAJ AND ORS	N K SINGHAL-P	
47	C.W. 12563/2016  0515 CMS 11246/2016	AZAD STATE (LOCAL SELF DEP )ORS	RAJVIR SHARMA P SINGH-P	
48	C.W. 12689/2016  0501 CMS 11325/2016	RAJENDRA MEENA STATE (PANCHAYATI RAJ DEP )ORS	K N SHARMA-P	
49	C.W. 14880/2017  0515 CMS 13157/2017	SURGHAN SINGH YADAV STATE OF RAJ AND ANR	RAM PRATAP SAINI-P	
50	C.W. 18832/2017  0515 CMS 16681/2017	YOGESH BOHRA R T U KOTA	AMIT DADHICH-P	
51	C.W. 22683/2017  0515 CMS 19786/2017	BUDHA RAM KARWASHRA STATE OF RAJ AND ANR	VINOD SINGHAL-P	
52	C.W. 22878/2017  0515 CMS 19938/2017	SANDEEP KUMAR STATE OF RAJ AND ORS	SANJAY MEHLA SUNITA MEHLA-P	
53	C.W. 23637/2017  0515 CMS 20571/2017	MUKESH KUMAR NITHARWAL AND ANR UNION OF INDIA AND ANR	MAMRAJ JAT D BAGDOLIYA-P	
54	C.W. 385/2018  0515 CMS 276/2018	MOHAMMED SAIF KALAM ADDITIONAL CHIEF SECRETARY & ORS	ASHWINI JAIMAN-P	
55	C.W. 927/2018  0515 CMS 693/2018	MAMTA SHARMA SECRETARY RAJ VIDHAN SABHA &ANR	PULKIT GARG-P	
56	C.W. 1400/2018  0505 CMS 1054/2018	DIRECTOR SECONDARY EDU AND ORS HARI NARAIN YADAV	S K GUPTA AAG-P	ASHOK BANSAL-R
57	C.W. 1568/2018  0515 CMS 1186/2018	LALITA JANGID STATE (PANCHAYATI RAJ) ORS	SARTHAK RASTOGI-P	

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
58	C.W. 1630/2018 0515 CMS 1230/2018	DR SHIV LAL MEENA STATE (MEDICAL & HEALTH) ANR	DR SAUGATH ROY-P
59	C.W. 1638/2018 0515 CMS 1242/2018	DR MAMTA BAJAD STATE (MEDICAL & HEALTH) ORS	DR SAUGATH ROY-P
60	C.W. 1905/2018 0505 CMS 1450/2018	PRABHU SINGH R S R T C AND ORS	RAJEEV SURANA-P
61	C.W. 2312/2018 0515 STAY 1764/2018	DR RAVI SHARMA UNIVERSITY OF RAJASTHAN	VIKAS KABRA-P
62	C.W. 2469/2018 0516 CMS 1879/2018	SURESH CHAND JAIN DIRECTOR AGRICULTURE AND ORS	VIJAY CHOUDHARY-P
63	C.W. 2817/2018 0505 CMS 2020/2018	HOTI LAL MEENA STATE OF RAJ AND ORS	R D MEENA-P
64	C.W. 2864/2018 0516 CMS 2049/2018	MUKESH KUMARI YADAV STATE OF RAJ AND ANR	PETITIONER SELF-P
65	C.W. 3026/2018 0515 CMS 2166/2018	RAJESH KUMAR DODIYAR STATE (EDUCATION DEPARTMENT) ORS	R D MEENA-P
66	C.W. 3027/2018 0510 CMS 2167/2018	VINOD KUMAR STATE (RURAL DEVELP & PANCHAYATI) ANR	BHARAT SAINI SONIYA SAINI-P
67	C.W. 3030/2018 0510 CMS 2170/2018	BHARAT LAL MEENA STATE (EDUCATION DEPARTMENT) ORS	R D MEENA-P
68	C.W. 3032/2018 0513 CMS 2171/2018	RAKESH KUMAR PAREWA RAJASTHAN MARUDHARA GRAMIN BANK &ANR	KULDEEP ASWAL ASHOK MEENA-P
69	C.W. 3034/2018 0515 CMS 2173/2018	VED PRAKASH SHARMA STATE OF RAJ AND ANR	PRAHLAD SINGH-P
70	C.W. 3039/2018 0515 CMS 2177/2018	SUMAN MAAN STATE OF RAJ AND ORS	SHAILENDER BALWADA-P
71	C.W. 3072/2018 0515 CMS 2189/2018	SMT RAJWATI STATE (WOMEN & CHILD DEVELOPMENT) ORS	RAJEEV SOGARWAL-P
72	C.W. 3074/2018 0515 CMS 2190/2018	DR RAVI SHARMA JRRSU AND ORS	RAVI CHIRANIA-P
73	C.W. 3075/2018 0515 CMS 2192/2018	HEMANT ALADIYA STATE (PANCHAYATI RAJ) ORS	ASHOK BANSAL-P
74	C.W. 3087/2018 0510 CMS 2198/2018	RAJENDRA KUMAR STATE OF RAJ AND ORS	AJIT KASWA-P
75	C.W. 3088/2018 0510 CMS 2199/2018	MANJU KUMARI STATE OF RAJ AND ORS	AJIT KASWA-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
76	C.W. 3103/2018 0516 CMS 2212/2018	BHIM SINGH SISODIYA STATE OF RAJ AND ORS	LOKENDRA SINGH SHEKHAWAT-P
77	C.W. 3111/2018 0515 CMS 2222/2018	SHANTI GURJAR STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
78	C.W. 3135/2018 0515 CMS 2269/2018	RAJMAL KEER STATE (EDUCATION DEPARTMENT) ORS	KOMAL GIRI SOHAN-P
79	C.W. 3146/2018 0515 CMS 2248/2018	SHALA VIKAS PRABANDHAN SAMITI STATE OF RAJ AN ORS	VIKAS JAIN-P
80	C.W. 3154/2018 0515 CMS 2254/2018	RAM KUNWAR YADAV STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
81	C.W. 3157/2018 0510 CMS 2255/2018	MADAN LAL STATE (RURAL DEVELP & PANCHAYATI) ORS	OMVEER SINGH SAINI-P
82	C.W. 3159/2018 0515 CMS 2257/2018	LOKESH KUMAR STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
83	C.W. 3161/2018 0515 CMS 2259/2018	KESHAV SINGH STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
84	C.W. 3169/2018 0515 CMS 2262/2018	RANU SHARMA STATE (EDUCATION DEPARTMENT) ANR	RAKESH KUMAR SAINI-P
85	C.W. 3170/2018 0510 CMS 2263/2018	LAL CHAND MEENA STATE (PANCHAYATI RAJ) ORS	RAKESH KUMAR SAINI-P
86	C.W. 3172/2018 0510 CMS 2264/2018	ASAMUDDIN STATE (PANCHAYATI RAJ) ORS	RAKESH KUMAR SAINI-P
87	C.W. 3183/2018 0515 CMS 2273/2018	SUMER SINGH GURJAR STATE (EDUCATION DEPARTMENT) ORS	BALKISHAN SAINI-P
88	C.W. 3188/2018 0510 CMS 2280/2018	JASRAJ SINGH STATE (EDUCATION DEPARTMENT) ORS	RAKESH KUMAR SAINI-P
89	C.W. 3190/2018 0510 CMS 2282/2018	NAWAL KISHOR MAHAR STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
90	C.W. 1148/2018 0505 SENIOR CITIZEN	DHANNA RAM STATE OF RAJ AND ANR	R S MEENA-P
91	C.W. 3070/2018 0513 SENIOR CITIZEN	SURESH CHAND SHARMA STATE OF RAJ AND ANR	S P MATHUR M C MEHRA-P
92	C.W. 10417/2014 0515	VINOD KUMAR SHARMA STATE OF RAJ AND ORS	ANIL KUMAR GARG-P  ANURAG SHARMA, AAG-R G. S. GILL, AAG-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
93	C.W. 13790/2014 0516	SHYAM LAL MEENA CHIEF SECRETARY GOV OF RAJ ORS	S S OLA-P R D MEENA-P
94	C.W. 9471/2015 0515	GOKUL RAM MEENA STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
95	C.W. 9407/2015 0515	SUSHIL KUMAR VERMA STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
96	C.W. 9408/2015 0515	PRAHALD MAHAWAR STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
97	C.W. 9490/2015 0515	PAPPULAL KOLI STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
98	C.W. 10381/2015 0515	RAMJILAL MAHAWAR STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
99	C.W. 10489/2015 0515	NETRAM KOLI STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
100	C.W. 3473/2016 0515 CMS 3063/2016	DEVKINANDAN MEENA STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P S N KUMAWAT-R ANAND SHARMA-R MR.SANJAY KUMAR SHARMA,GC-R
<b>With</b>			
101	C.W. 3754/2016 0515 APPL 67018/2017 CMS 3296/2016	RAM LAL JATAV &ORS STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
<b>With</b>			
102	C.W. 18506/2016 0515 CMS 16537/2016	KAMAL KUMAR MEENA STATE (EDUCATION DEPARTMENT) ORS	R D MEENA N P MEENA-P ANAND SHARMA-R MR. SANJAYSHARMA GC-R MR. SANJIV KUMAR SHARMAGC-R MR. SHANTANU KUMAWAT-R
<b>With</b>			
103	C.W. 9103/2017 0515	BHARAN LAL KATARA STATE (EDUCATION DEPARTMENT) ORS	R D MEENA N P MEENA-P
104	C.W. 11861/2017 0516	HARI RAM MEENA AND ANR PRINCIPAL SECRETARY AND ORS	MUKESH KUMAR VERMA-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
105	C.W. 19825/2017 0509	MOHD SHAMIM DIRECTOR DIRECTORATE OF PENSION & ANR	NAJEEB A KHAN-P
106	C.W. 22873/2017 0516	SHER SINGH MEENA J V V N L	ASHWINI JAIMAN-P
107	C.W. 992/2018 0513	RAGHUVVEER SINGH PRINCIPAL SECRETARY AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
108	C.W. 1088/2018 0510	SHIV PRASAD SHARMA AND ANR STATE OF RAJ AND ANR	NITESH DADHICH-P
109	C.W. 1429/2018 0513	GOKAL SINGH RAJPUT AND ORS STATE OF RAJ AND ORS	D K BHARDWAJ-P
110	C.W. 1747/2018 0516	ANGURI DEVI SONI STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P PRIYA PAREEK-P
111	C.W. 1980/2018 0513	DHANIRAM AND ORS STATE (PANCHAYATI RAJ) ORS	RAGHUNANDAN SHARMA-P
112	C.W. 2898/2018 0506	RAVIKANT MEENA AND ORS STATE (RURAL DEVELP & PANCHAYATI) ORS	HANUMAN CHOUDHARY-P
113	C.W. 3009/2018 0510	VIJENDER KUMAR MEENA STATE (EDUCATION DEPARTMENT) ORS	N K MEENA-P
114	C.W. 3031/2018 0515	SHYAM SUNDER SHARMA STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
115	C.W. 3041/2018 0515	MAHAVEER GURJAR STATE OF RAJ AND ORS	Y C SHARMA VISHESH ASHISH-P
116	C.W. 3089/2018 0506	RAMESH SINGH SHEKHAWAT STATE (RURAL DEVELP & PANCHAYATI) ORS	NAVEEN DHUWAN-P
117	C.W. 3097/2018 0510	RAGHUVVEER SINGH STATE (EDUCATION DEPARTMENT) ORS	PRAVEEN SHARMA-P
118	C.W. 3098/2018 0506	KAILASH CHAND MEENA STATE OF RAJ AND ORS	RAM PRATAP SAINI-P
119	C.W. 3115/2018 0510	PRAHLAD RAI STATE (EDUCATION DEPARTMENT) ORS	PRAVEEN SHARMA-P
120	C.W. 3131/2018 0513	SUNIL KUMAR SINGH AND ORS STATE OF RAJ AND ORS	SHOBHIT TIWARI-P
121	C.W. 3153/2018 0510	SANGEETA RANI STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P
122	C.W. 3155/2018 0510	DIGAMBAR SINGH STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR FRESH ADMISSION WITHOUT STAY/BAIL</b>			
123	C.W. 3158/2018 0510	NANAK SINGH STATE (EDUCATION DEPARTMENT) ORS	PRAVEEN SHARMA-P
124	C.W. 3162/2018 0510	PARMAJEET KAUR STATE OF RAJ AND ORS	LAXMI KANT SHARMA-P
125	C.W. 3163/2018 0510	NEEMA SINGH STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P
126	C.W. 3165/2018 0510	VEDPRAKASH STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P
127	C.W. 3166/2018 0510	VANDANA KUMARI STATE (MEDICAL & HEALTH) ORS	T C VYAS H K VYAS-P
128	C.W. 3167/2018 0510	BRAJENDRA KUMAR STATE (EDUCATION DEPARTMENT) ORS	N K TIWARI-P
129	C.W. 3177/2018 0510	SUBODH KUMAR DHAKAR AND ANR STATE (EDUCATION DEPARTMENT) ORS	JAI KUMAR YADAV-P
130	C.W. 3178/2018 0510	VIMLA RANI STATE (PANCHAYATI RAJ) ORS	T C VYAS H K VYAS-P
<b>ADMISSION WITH NOTICE SERVED - REPLY NOT FILED</b>			
131	C.W. 20513/2017 0516 CMS 17999/2017 SENIOR CITIZEN	DR P K VASHISHTH MEDICAL COUNCIL OF INDIA AND ANR	V K TAMOLIYA AJIT MALOO-P BHUPENDER PAREEK-R MR ANGAD MISHRA ADV-R
132	C.W. 575/2018 0521 CMS 431/2018 SENIOR CITIZEN	DR ARUN KUMAR ARORA STATE OF RAJ AND ORS	AJAY CHOUDHARY-P MANU BHARGAVA G C-R
133	C.W. 1052/2016 0510 STAY 877/2016	FIROJ AKHATAR STATE (EDUCATION DEPARTMENT)ORS	SANJAY SHARMA-P PRAHLAD SINGH-P AAG-R
134	C.W. 2148/2017 0516	SURESH KUMAR STATE OF RAJ AND ORS	SUDARSHAN LADDHA-P SHIVRAJ SINGH DY G C-R
135	C.W. 18979/2017 0515 CMS 16804/2017	NITESH KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	IMRAN KHAN-P
136	C.W. 21838/2017 0510 CMS 19070/2017	KAILASH CHAND BAJIYA STATE (ENERGY DEPARTMENT)ORS	NAVEEN DHUWAN-P ABHISHEK SHARMA-R
137	C.W. 22952/2017 0515 CMS 19986/2017	ALKESH KUMARI R P S C AJMER AND ANR	S K BENIWAL-P NITIN JAIN-R
138	C.W. 24217/2017 0510 CMS 20962/2017	LEKHRAJ JAT DEPUTY SECRETARY AND ORS	SUDHIR GUPTA-P MR SANJAY KUMAR SHARMA-R
139	C.W. 260/2018 0515 CMS 186/2018	KUSUM KUMARI STATE OF RAJ AND ORS	D D KHANDELWAL-P SANJAY KUMAR SHARMA G C-R
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
140	C.W. 14099/2014	BHAGWAT SINGH CHAWDA STATE OF RAJ AND ORS	DEVENDRA SHARMA-P RISHI PAL AGARWAL ADD G C-R SAURABH SARASWAT DY G C-R
	0509	SENIOR CITIZEN	
141	C.W. 4551/2016	SMT NIRMAL KHATRI STATE (PERSONNEL DEPARTMENT)ORS	HIMMAT SINGH BIKARWAR-P RISHI PAL AGARWAL ADD G C-R HIMMAT SINGH BIKARWAR-R
	0509	SENIOR CITIZEN	
143	C.W. 5037/2007	SH.DAYAL SINGH SHEKHAWAT STATE AND ORS	KUNAL RAWAT-P ANURAG KULSHRESTHA-R BHUWNESH SHARMA DY G C-R D K BHARDWAJ-R K S CHANDEL-R
	0523		
144	C.W. 1664/2008	BRIJ MOHAN @VIRENDER STATE OF RAJ AND ORS	ANOOP DHAND-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R SUNIL KUMAR SWAMI-R TANVEER AHAMAD-R
	0515		
145	C.W. 6480/2008	SMT KAUSHLYA DEVI STATE OF RAJ AND ORS	RAM AMIT SHARMA-P DR V B SHARMA ADD G C-R
	0521		
146	C.W. 6264/2009	AKHILESH KUMAR STATE OF RAJ AND ORS	D P SHARMA-P DR JYOTISH KALATHY-P RAJEEV SURANA-P GAJENDRA MISHRA DY G C-R
	0515		
<b>With</b>			
147	C.W. 10227/2011	RAMESH CHAND JATAV STATE OF RAJ AND ORS	DHARMENDRA JAIN-P I R SAINI AAG-R MR GS GILL-R
	0502		
148	C.W. 9013/2011	NARENDRA KUMAR STATE (HOME DEPARTMENT )ORS	MUKESH SHARMA-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R
	0515		
149	C.W. 14491/2012	RAM NIWAS DHAYAL STATE (ANIMAL HUSBANDRT )ORS	ANOOP DHAND-P A G SARVESH JAIN-R BRAHMANAND SANDU-R DHARAMVEER THOLIA AAG-R GANESH MEENA AAG-R NEERJA BATRA-R P K SHARMA MANISH-R SUSHIL SHARMA AAG-R
	0515	CMS 12401/2012	
150	C.W. 19392/2012	UAM KANT JOSHI STATE (HOME DEPARTMENT)ORS	VIKAS JAIN ARUN JAIN-P DR A S KHANGAROT ADD G C-R
	0505		
<b>With</b>			
151	C.W. 13730/2013	PREM SINGH STATE (HOME DEPARTMENT)ORS	MANOJ SINGH RAGHAV-P B S RAJAWAT DY G C-R DR A S KHANGAROT ADD G C-R Dr V B Sharma Add G C-R
	0505	CMS 11430/2013	



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
152	C.W. 1621/2013 0505 CMS 1379/2013	PUKHRAJ MEENA J V V N LTD AND ORS	KAPIL BARDHAR A GUPTA-P PRATEEK MATHUR-P AJATSHTRU MINA-R TANVEER AHMED-R
153	C.W. 17066/2013 0515	SAJJAN KUMAR SECRETARY MINISTRY OF DEF AND ORS	MAMTA JANARDHAN-P K K CHHAWAL-P S S HASAN-R GANESH SHARMA-R SUMATI BISHNOI-R
154	C.W. 11780/2014 0515 CMS 10922/2014	DR CHARU JOSHI STATE OF RAJ AND ORS	GAURAV SHARMA-P R A KATTA-R A G SHEETANSHU SHARMA-R
155	C.W. 6498/2015 0515 CMS 5728/2015	SMT LEELABAI YADAV STATE OF RAJ AND ORS	DEENDAYAL KHANDELWAL-P KAILASH KATARA-R B K SHARMA ADD G C-R
156	C.W. 7963/2015 0513 CMS 7843/2015	SMT SHANTI DEVI STATE (AGRICULTURE DEP)ORS	PRAHLAD SINGH-P B C CHIRANIA-P J M SAXENA AAG-R J M SAXENA AAG-R
157	C.W. 8359/2015 0519	MAHENDRA KUMAR GUPTA C AND M D J V V N LTD &ORS	SAMARTH SHARMA-P MADHUSUDAN S RAJPUROHIT-R
158	C.W. 11902/2015 0505	DINESH CHANDRA SHARMA STATE (EDUCATION DEPARTMENT)ANR	RAJENDRA VAISH-P NEERAJ BATRA-P RAJ SHARMA NAVEEN SHARMA-P SANJAY KUMAR SHARMA G C-R
159	C.W. 15371/2015 0515 CMS 13514/2015	DUNGAR SINGH RAJPUT STATE (HOME DEPARTMENT)ORS	VIKASH GANAN-P VINOD JHAJHARIA MAMTA-P DR A S KHANGAROT ADD G C-R DR. A.S.KHANGAROT, AGC-R
160	C.W. 3647/2016 0515 CMS 3219/2016	BABULAL MEENA &ANR STATE (MEDICAL AND HEALTH)ORS	SUSSHIL DAGA-P NEERAJ BATRA-R SANJAY KUMAR SHARMA G C-R
<b>With</b>			
142	C.W. 1021/2011 0507	MANSHO RAM SHARMA STATE OF RAJ & ORS	HIMMAT SINGH BIKARWAR-P S K GUPTA-R
161	C.W. 6694/2016 0502 BEFORE CMS 6010/2016	MS NEETU CHELANI ARMY WELFARE EDUCATION &ORS	M C TAYLOR R M BAIRWA-P VANDANA CHAUHAN-P V K RATHORE-R
<b>With</b>			
162	C.W. 6695/2016 0502 STAY 6009/2016	SMT AMITA GARG ARMY WELFARE EDUCATION &ORS	M C TAYLOR-P VANDANA CHAUHAN-P V K RATHORE-R
<b>With</b>			
163	C.W. 6696/2016 0502 STAY 6011/2016	SMT SUSHMA RUBY EMMANUAL ARMY WELFARE EDUCATION &ORS	M C TAYLOR R M BAIRWA-P VANDANA CHAUHAN-P V K RATHORE-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>			
<b>With</b>			
164	C.W. 6697/2016 0502 STAY 6012/2016	MR ARVIND POKHARA ARMY WELFARE EDUCATION &ORS	M C TAYLOR R M BAIRWA-P V K RATHORE-R VANDANA CHAUHAN-P
<b>With</b>			
165	C.W. 6699/2016 0502 STAY 6014/2016	SMT ARSHINA KHANAM ARMY WELFARE EDUCATION &ORS	M C TAYLOR R M BAIRWA-P V K RATHORE-R VANDANA CHAUHAN-P
<b>With</b>			
166	C.W. 6700/2016 0502 CMS 6015/2016	SMITA LAL ARMY WELFARE EDUCATION &ORS	M C TAYLOR R M BAIRWA-P V K RATHORE-R VANDANA CHAUHAN-P
<b>With</b>			
167	C.W. 1254/2017 0502 STAY 9527/2017	ANAMIKA SAXENA CHAIRMAN ARMY PUB SCHOOL AND ANR	KAPIL PRAKASH MATHUR-P V K RATHORE-R
168	C.W. 14246/2016 0516	PREMRAJ NAGAR STATE OF RAJ (HOME DEPARTMENT) AND ORS	RAM PRATAP SAINI-P DR A S KHANGAROT ADD G C-R MR AS KHANGAROT AGC-R
169	C.W. 15845/2016 0516 CMS 14104/2016	VINOD KUMAR DEWANDA STATE OF RAJ AND ORS	P C DEWANDA R BOCHALYA-P S K GUPTA AAG-R
170	C.W. 16264/2016 0520 CMS 14464/2016	OM PRAKASH JOSHI STATE OF RAJ AND ORS	SURENDRA KUMAR SAINI-P ANURAG SHARMA AAG-R
171	C.W. 353/2017 0515	KAILASH CHAND JAT STATE (D G P) ANR	SAMIT BISHNOI-P DR A S KHANGAROT ADD G C-R DR. A.S.KHANGAROT, AGC-R
172	C.W. 3170/2017 0515 CMS 2907/2017	MAN SINGH R S R T C AND ORS	A R MEENA-P VIBHOR SHARMA-R
173	C.W. 3285/2017 0515 CMS 3022/2017	KULDEEP YADAV STATE OF RAJ AND ORS	H V NANDWANA P K SINGH-P DEEN DAYAL SHARMA ADDL GO-R
174	C.W. 3384/2017 0516 CMS 3096/2017	NIRBHEK SAXENA STATE OF RAJ AND ANR	SANDEEP SAXENA SAVITA-P SANJEEV SINGHAL DY G C-R MR SANJAY SHARMA GC-R
175	C.W. 7071/2017 0515 CMS 6407/2017	MAHESH KUMAR STATE (PANCHAYATI RAJ DEP )ANR	MAHENDRA SHAH VIGYAN SHAH-P S K GUPTA AAG-R
176	C.W. 9629/2017 0515 APPL 46084/2017 CMS 8682/2017	RAJVEER ATAL UNION OF INDIA AND ANR	MAHENDRA SHAH V SHAH-P SHAILESH PRAKASH SHARMA-R
177	C.W. 13353/2017 0515 CMS 11847/2017	DR. ARVIND KUMAR STATE (EDUCATION DEPARTMENT) ANR	RAJENDRA SONI-P AMIT KURI-R SANJEEV SINGHAL DY G C-R

Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>ADMISSION WITH NOTICE SERVED - REPLY FILED</b>				
178	C.W. 15336/2017	HEMAND KUMAR BHATT STATE OF RAJ AND ORS	TANVEER AHAMAD-P	B L AVASTHI ADD G C-R B L AWASTHI AGC-R M F BAIG-R M FAISAL BAIG-R
	0515 APPL 59720/2017			
179	C.W. 16026/2017	ASHOK KUMAR KANUNGO STATE OF RAJ AND ORS	TANVEER AHAMAD-P	PRATEEK MATHUR-R SHYAM ARYA AAG-R
	0510 CMS 14168/2017			

SB CRIMINAL MISCELLANEOUS BAILS U/S 439 OF CR PC  
SB CRIMINAL MISCELLANEOUS BAILS U/S 438 OF CR PC  
SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING  
TO BAILS

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED  
TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER,  
A DAY BEFORE THE DATE OF HEARING, AFTER SEEKING NO OBJECTION  
FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST  
THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ( 439 CR.P.C. )</b>			
1	CRL. B. CANC. 179/2017 0203 BEFORE	SUO MOTO SANTOKH SINGH	BY COURT-P
<b>With</b>			
2	CRL.M.(BAIL) 1115/2018 0202 2ND BEFORE	MEHTAB SINGH STATE OF RAJASTHAN THROUGH PP	AKSHAT CHAUDHARY-P P.P.-R
3	CRL.M.(BAIL) 12331/2017 0202 3RD	NANDKISHOR STATE OF RAJASTHAN THROUGH PP	D K SHRIVASTAVA/ANKITA-P P.P.-R
4	CRL.M.(BAIL) 16390/2017 0202	ASHOK STATE OF RAJASTHAN THROUGH PP	ANSHUL SHARMA-P P.P.-R
5	CRL.M.(BAIL) 16497/2017 0202	SUSHIL KUMAR STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P P.P.-R
6	CRL.M.(BAIL) 17171/2017 0202	SMT SALLU KAISRI STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
7	CRL. B. CANC. 13/2018 0203 BRFORE	SWARNIMA KULSHRESTHA STATE OF RAJASTHAN AND ANR	RAMBABU SHARMA-P
<b>With</b>			
8	CRL.M.(BAIL) 1157/2018 0201	RAHUL KULSHRESHTHA STATE OF RAJASTHAN THROUGH PP	SHREY GAHARANA/VIVEK SH.-P P.P.-R RAMBABU SHARMA-R
9	CRL. B. CANC. 15/2018 0203 BEFORE	ARVIND SINGHAL STATE OF RAJASTHAN AND ANR	BHUPENDRA KUMAR SHARMA-P
10	CRL. B. CANC. 17/2018 0203 BEFORE	JOGENDRA SINGH KANHAIYA LAL AND ANR	GIRISH KHANDELWAL-P
11	CRL.M.(BAIL) 564/2018 0202	UMAR FARUKH STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P P.P.-R
12	CRL.M.(BAIL) 599/2018 0202	BIJENDRA SINGH STATE OF RAJASTHAN THROUGH PP	D K GARG-P P.P.-R
13	CRL.M.(BAIL) 805/2018 0202 2ND BEFORE	RAHUL GROVER STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA/JETHANAND-P P.P.-R ANURAG SHARMA AAG-R MR ANURAG SHARMA AAG-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ( 439 CR.P.C. )</b>			
<b>With</b>			
14	CRL.M.(BAIL) 914/2018	SUNIL SHARMA STATE OF RAJASTHAN THROUGH P P	SMT PANKAJ SHARMA-P  P.P.-R  ANURAG SHARMA AAG-R MR ANURAG SHARMA AAG-R
	0202 2ND BEFORE		
15	CRL.M.(BAIL) 966/2018	MANSINGH @ MANU @ SUBHASH STATE OF RAJASTHAN THROUGH P P	MANISH GUPTA-P  P.P.-R
	0202 2ND BEFORE		
16	CRL.M.(BAIL) 1017/2018	MINHOOP @ KALA STATE OF RAJASTHAN THROUGH P P	V S CHAUHAN-P  P.P.-R
	0202		
17	CRL.M.(BAIL) 1036/2018	RAMJAN KHAN STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P  P.P.-R
	0202 2ND BEFORE		
18	CRL.M.(BAIL) 1038/2018	PREMSAGAR @ SAGAR MEENA STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P  P.P.-R
	0202 3RD		
19	CRL.M.(BAIL) 1058/2018	KANHAIYA LAL MEENA STATE OF RAJASTHAN THROUGH PP	AMIT DADHICH-P  P.P.-R
	0202 2ND BEFORE		
20	CRL.M.(BAIL) 1065/2018	HARIOM @ DEEPESH YOGI STATE OF RAJASTHAN THROUGH PP	RAVINDRA KUMAR TOMAR-P  P.P.-R
	0202		
21	CRL.M.(BAIL) 1151/2018	ROHIT STATE OF RAJASTHAN THROUGH PP	MANJEET KUMAR-P  P.P.-R
	0202		
22	CRL.M.(BAIL) 1176/2018	JOR SINGH STATE OF RAJASTHAN THROUGH PP	A N KHAN/JAI RAJ TANTIA-P  P.P.-R R K DAGA-R
	0202 2ND BEFORE		
23	CRL.M.(BAIL) 1191/2018	GAFOOR KHAN STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P  P.P.-R
	0202		
24	CRL.M.(BAIL) 1242/2018	GAURAV STATE OF RAJASTHAN THROUGH P P	ANIL JAIN/DUSHYANT JAIN-P  P.P.-R
	0202		
25	CRL.M.(BAIL) 1250/2018	SMT VINITA STATE OF RAJASTHAN THROUGH P P	ANIL JAIN/DUSHYANT JAIN-P  P.P.-R
	0202		
26	CRL.M.(BAIL) 1421/2018	JAID @ JUNED STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI/MANVEER-P  P.P.-R
	0202		
27	CRL.M.(BAIL) 1457/2018	HORILAL @ BUTTA STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P  P.P.-R
	0202		
28	CRL.M.(BAIL) 1458/2018	HORILAL @ BUTTA STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P  P.P.-R
	0202		
29	CRL.M.(BAIL) 1470/2018	HORILAL @ BUTTA STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P  P.P.-R
	0202		
30	CRL.M.(BAIL) 1529/2018	SUNIL KUMAR STATE OF RAJASTHAN THROUGH PP	SUDHIR JAIN-P  P.P.-R
	0202 2ND BEFORE		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ( 439 CR.P.C. )</b>			
31	CRL.M.(BAIL) 1578/2018 0202	KAILASH STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
32	CRL.M.(BAIL) 1602/2018 0202 2ND BEFORE	GANESH STATE OF RAJASTHAN THROUGH PP	K K BHINDA/ATAR SINGH-P P.P.-R
33	CRL.M.(BAIL) 1606/2018 0202 5TH	UMARDEEN @ UMAR MOHD. C B I THROUGH SPECIAL P P	MOHD IQBAL KHAN-P P.P.-R
<b>With</b>			
34	CRL.M.(BAIL) 1607/2018 202 2ND	AKBAR ALI @ KALORI CENTRAL BUREAU OF INVESTIGATION	S S HASAN-P AMIT JINDAL-P P.P.-R
<b>With</b>			
35	CRL.M.(BAIL) 1679/2018 0202	SHERSINGH SAINI CENTRAL BUREAU OF INVESTIGATION	ANIL UPMAN/G K SHARMA-P ANIL UPMAN/GOPAL KRISHAN-P P.P.-R
<b>With</b>			
36	CRL.M.(BAIL) 1680/2018 0202	PHOOL SINGH CENTRAL BUREAU OF INVESTIGATION	ANIL UPMAN/G K SHARMA-P ANIL UPMAN/GOPAL KRISHAN-P P.P.-R
37	CRL.M.(BAIL) 1626/2018 0202	VISHAL CHOUDHARY STATE OF RAJASTHAN THROUGH PP	NEERAJ SHARMA-P P.P.-R
38	CRL.M.(BAIL) 1627/2018 0202	VISHAL CHOUDHARY STATE OF RAJASTHAN THROUGH PP	NEERAJ SHARMA-P P.P.-R
39	CRL.M.(BAIL) 1634/2018 0202 2ND BEFORE	ABDUL JABBAR STATE OF RAJASTHAN THROUGH PP	R K DAGA-P P.P.-R
40	CRL.M.(BAIL) 1639/2018 0202 2ND BEFORE	MANGU@MANGILAL STATE OF RAJASTHAN THROUGH PP	SIKANDER ALI/GAURAV-P P.P.-R
41	CRL.M.(BAIL) 1669/2018 2ND BEFORE	RAJA@SALMAN STATE OF RAJASTHAN THROUGH PP	B R VASHISTH/DEVENDRA-P P.P.-R
42	CRL.M.(BAIL) 1676/2018 0202	ARIF STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
43	CRL.M.(BAIL) 1677/2018 0202	RAMBHAROS STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
<b>FOR ORDERS</b>			
44	CRL.A. 536/2017 0103 2ND SOSA 75/2018 BEFORE	SHER SINGH @ RATAN SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN-P PP-R
<b>FOR ORDERS ( 438 CR.P.C. )</b>			
45	CRL.M.(BAIL) 413/2018 0201	MANOJ KUMAR YADAV STATE OF RAJASTHAN THROUGH PP	NEERAJ SHARMA-P P.P.-R RAVINDRA PALIWAL-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ( 438 CR.P.C. )</b>			
46	CRL.M.(BAIL) 521/2018 0201	RAMNARAYAN SUMAN STATE OF RAJASTHAN THROUGH PP	ANSHUMAN SAXENA-P P.P.-R MUKESH SHARMA-R
47	CRL.M.(BAIL) 868/2018 0201	ARCHIDA STATE OF RAJASTHAN THROUGH PP	AZAD AHMED-P P.P.-R
48	CRL.M.(BAIL) 1166/2018 0201	BHEEM RAJ @ MAHESH STATE OF RAJASTHAN THROUGH P P	VIJAY SINGH SHEKHAWAT-P P.P.-R
49	CRL.M.(BAIL) 1194/2018 0201	RASHID AND ORS STATE OF RAJASTHAN THROUGH PP	NAVEEN DHUWAN-P P.P.-R
50	CRL.M.(BAIL) 1233/2018 0201	DEENU STATE OF RAJASTHAN THROUGH P P	AZAD AHMED/MAHENDRA-P P.P.-R
51	CRL.M.(BAIL) 1262/2018 0201	RAMESH AND ANR STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV / SUBHASH-P P.P.-R
52	CRL.M.(BAIL) 1277/2018 0201	HARI RAM STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV / SUBHASH-P P.P.-R TRIBHUVAN NARAYAN SINGH-R
53	CRL.M.(BAIL) 1279/2018 0201	DHARAMPAL STATE OF RAJASTHAN THROUGH PP	AMIT PUNIA-P P.P.-R
54	CRL.M.(BAIL) 1311/2018 0201	SAMAY STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
<b>With</b>			
55	CRL.M.(BAIL) 1389/2018 0201	RAMAN STATE OF RAJASTHAN THROUGH PP	GAURAV GUPTA-P P.P.-R
56	CRL.M.(BAIL) 1372/2018 0201	NITIN MAAN STATE OF RAJASTHAN THROUGH PP	RAJESH GADWAL/SUNIL-P P.P.-R
57	CRL.M.(BAIL) 1386/2018 0201	BABULAL STATE OF RAJASTHAN THROUGH PP	YOGESH SINGHAL-P P.P.-R ANKUL GUPTA-R
<b>With</b>			
58	CRL.M.(BAIL) 1444/2018 0201	DEEPAK SAINI STATE OF RAJASTHAN THROUGH PP	YOGESH SINGHAL-P P.P.-R
59	CRL.M.(BAIL) 1427/2018 0201	KASAM STATE OF RAJASTHAN THROUGH PP	LIYAKAT KHAN-P P.P.-R
60	CRL.M.(BAIL) 1500/2018 0201	HUKAM CHAND JOSHI STATE OF RAJASTHAN THROUGH PP	ANKIT SETHI-P P.P.-R
61	CRL.M.(BAIL) 1538/2018 0201	RAJAT MITTAL STATE OF RAJASTHAN THROUGH PP	A S RATHORE/A S GURJAR-P P.P.-R
62	CRL.M.(BAIL) 1579/2018 0201	WAJIM STATE OF RAJASTHAN THROUGH PP	PRADEEP SHARMA-P P.P.-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ( 438 CR.P.C. )</b>			
63	CRL.M.(BAIL) 1580/2018 0201	SHANKAR KUMAWAT STATE OF RAJASTHAN THROUGH PP	DEEPAK ASOPA/PANKAJ-P P.P.-R
64	CRL.M.(BAIL) 1581/2018 0201	HANSRAAJ STATE OF RAJASTHAN THROUGH PP	MAHESH GUPTA-P P.P.-R RAJ KUMAR SHARMA-R
65	CRL.M.(BAIL) 1622/2018 0201	MEGHRAJ STATE OF RAJASTHAN THROUGH PP	SANTOSH KUMAR JAIN-P P.P.-R
66	CRL.M.(BAIL) 1649/2018 0201	SHANTI AND ORS STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R RINESH GUPTA-R
<b>With</b>			
67	CRL.M.(BAIL) 1650/2018 0201	GULBAI@MANO STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R RINESH GUPTA-R
68	CRL.M.(BAIL) 1696/2018 0201	PURAN KUMAR MEHRA@SETHI AND ANR STATE OF RAJASTHAN THROUGH PP	MANOJ OJLA-P P.P.-R
69	CRL.M.(BAIL) 1828/2018 0201	SADDAM AND ANR STATE OF RAJASTHAN THROUGH PP	VIJAY YADAV-P P.P.-R
70	CRL.M.(BAIL) 1836/2018 0201	MANEESH PURUSHWANI STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA-P P.P.-R
71	CRL.M.(BAIL) 1839/2018 0201	RAMNIWAS STATE OF RAJASTHAN THROUGH PP	BHARAT SINGH-P P.P.-R
72	CRL.M.(BAIL) 1878/2018 0201	KARANVEER SINGH STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R
73	CRL.M.(BAIL) 1890/2018 0201	MAMTA DEVI STATE OF RAJASTHAN THROUGH PP	ARVIND SHARMA-P P.P.-R
74	CRL.M.(BAIL) 1897/2018 0201	TRILOK AND ANR STATE OF RAJASTHAN THROUGH PP	RAJENDRA SHARMA-P P.P.-R
75	CRL.M.(BAIL) 1907/2018 0201	CHANDRA NATH STATE OF RAJASTHAN THROUGH PP	PANKAJ SRIVASTAV/TUSHAR-P P.P.-R
<b>FOR ORDERS - DEFECT CASES</b>			
76	CRL.M.(BAIL) 342/2018 0202	SAHROON KHAN STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
77	CRL.M.(BAIL) 559/2018 0202	JAIVARDHAN SINGH RAHTORE STATE OF RAJASTHAN THROUGH PP	RAVINDRA SINGH SHEKHAWAT-P P.P.-R
78	CRL.M.(BAIL) 1009/2018 0202	SHANTI BAI STATE OF RAJASTHAN THROUGH P P	KHUSHAL SINGH-P P.P.-R
79	CRL.M.(BAIL) 1489/2018 0202 APPL 2970/2018	ABDUL SALIM STATE OF RAJASTHAN THROUGH PP	RAJVIR SHARMA P SINGH-P P.P.-R



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS - DEFECT CASES</b>			
80	CRL.M.(BAIL) 1528/2018 APPL 2826/2018	ANIL KUMAR@KALU STATE OF RAJASTHAN THROUGH PP	ASHOK SINGH SHEKHAWAT-P P.P.-R
<b>FOR FRESH ADMISSION- WITH STAY/BAIL</b>			
81	CRL.M.PET. 3489/2017 0204 BEFORE STAY 3610/2017	RADHA KISHAN ROCHWANI AND ANR STATE OF RAJASTHAN THROUGH P P	AJAY KUMAR JAIN-P P.P.-R
82	CRL.M.PET. 685/2018 0204 BEFORE STAY 667/2018	GIRVAR SINGH STATE OF RAJ AND ANR	AJAY KUMAR JAIN/ADITYA-P
<b>FOR FRESH ADMISSION- WITHOUT STAY/BAIL</b>			
83	CRL.M.PET. 127/2018 0204 BEFORE	SANDEEP BHATRA STATE OF RAJASTHAN AND ORS	AJAY KUMAR JAIN/ADITYA-P

## Daily Causelist(Filterd)

Wednesday Dated : 14/02/2018

Court No :17

HON'BLE MR. JUSTICE MAHENDRA MAHESHWARI

10.30 AM TO 01.00 PM

02.00 PM TO 04.30 PM

## SB CIVIL MISCELLANEOUS APPEALS (MAC MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR HEARING</b>				
1	C.M.A. 11/2007 1700	SMT KAILASHI AND ORS GOPAL AND ORS	ROHAN JAIN-P	
2	C.M.A. 3725/2007 1700	AMILAL JAGDISH PRASAD	K N TIWARI-P	PRADEEP SINGH-R
3	C.M.A. 2369/2011 1700	SMT DIPTI PARNAMI & ORS SUNIL PATEL & ORS	KESHAV AGRAWAL-P	VIRENDRA AGARWAL-R
4	C.M.A. 3887/2011 1700	SMT SUSHILA SHARMA AND OTHERS SURESH KUMAR AND OTHERS	SUNIL TYAGI/AZAZ-UL-HAQ-P	VIRENDRA AGARWAL-R
5	C.M.A. 6943/2011 1700	SMT NAND KANWAR KALU RAM	SANDEEP JAIN-P	SHANTNU BANSAL-R RAAJ PAL CHAUDHARY-R
6	C.M.A. 1332/2013 1700	PRAKASH AND OTHERS OM PRAKASH AND OTHERS	RAJENDRA SINGH TANWAR-P	BHUWNESH SHARMA-R PEUSH NAG-R
<b>FOR ORDERS</b>				
7	C.M.A. 2199/2005 1700	SMT MEENA DEVI SHIV GOVIND SHARMA & ORS	SANDEEP MATHUR-P	KAMAL GUPTA-R
8	C.M.A. 2401/2009 1700	MANJU AND ORS MOHMMAD ARSHAD AND ORS	RAGHUNANDAN SHARMA-P	NEMI CHAND JAIN-R
9	C.M.A. 3987/2016 1700	SURENDRA KUMAR AND OTHERS DHARMVEER AND OTHERS	SHAILENDER BALWADA-P	PRADEEP SINGH-R R P VIJAY-R
10	C.M.A. 4752/2016 0603 APPL 21181/2017	CHOLAMANDALAM MS GEN INSURANCE CO LTD SMT JYOTSANA KUMAWAT AND OTHERS	SANDEEP PATHAK-P	BHANU PRAKASH-R
<b>With</b>				
11	C.M.A. 5935/2016 0603	SMT JYOTSANA KUMAWAT INDRAJ SINGH AND ORS	BHANU PRAKASH-P	SANDEEP PATHAK-R
12	W.M.APPL. 244/2017 4201 BEFORE	GOVIND KARTIKEY SAINI H.U.F. JAIPUR NAGAR NIGAM AND ANR	GAJENDRA VYAS-P	
13	C.Ist.Appl 602/2017 2800 BEFORE STAY 2994/2017	VIJAY SOLVEX LTD SMT SUSHILA DEVI AGRAWAL THR LRS	SUKRITI KASLIWAL-P	B L AGARWAL-R
14	C.M.A. 2325/2017 1700	SMT RUKMANI DEVI AND ORS HARJIRAM AND ORS	SUNIL JAIN-P	R P VIJAY/ SUNIL VIJAY-R
15	RES.APPL. 66/2018 4201	R S R T C SMT ANITA DEVI & ORS	SHRUTI DIXIT-P	
16	RES.APPL. 83/2018 4201	DHARMENDRA KUMAR RAKESH KUMAR KUMAWAT	NAWAL SINGH SIKARWAR-P	

## FOR ORDERS ON INTERIM APPLICATION

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATION</b>			
17	C.M.A. 68/2010 1700 APPL 12764/2012	NEW INDIA ASSURANCE CO LTD SMT OMVATI AND OTHERS	VIZZY AGARWAL-P RAM SHARAN SHARMA-R
<b>With</b>			
18	C.M.A. 2575/2011 1700	OMWATI AND OTHERS ASHOK KUMAR AND OTHERS	RAM SHARAN SHARMA-P VIZZY AGARWAL-R
19	C.M.A. 4507/2011 1700 (LIMITATION) APPL 1266/2013	SMT VIMLA DEVI AND OTHERS HANUMAN SAHAY AND OTHERS	RAM SHARAN SHARMA-P RAM SHARAN SHARMA-P CHITRA GOYAL-R CHITRA GOYAL/M L SHARMA-R
20	C.M.A. 1992/2015 1700 (LIMITATION) APPL 1011/2017	SMT BHANWAR KANWAR AND OTHERS LOKENDRA SINGH AND OTHERS	RAM SHARAN SHARMA-P VIRENDRA AGRAWAL-R
21	C.M.Appl. 555/2016 4201 (LIMITATION) APPL 2217/2016 BEFORE	KISHAN SINGH BIRDICHAND AND OTHERS	CHAIN SINGH RATHORE-P
22	C.M.A. 1993/2017 1700 APPL 44482/2017	HDFC ERGO GENERAL INSURANCE CO LTD PANCHUSINGH ALIAS PANCHU AND ORS	VIRENDRA AGARWAL-P JAI PRAKASH GUPTA-R
23	C.M.A. 5849/2017 1700 APPL 2397/2018	MAGMA HDI GENERAL INSURANCE CO LTD CHHITABAI AND ORS	VIRENDRA AGRAWAL-P ROHIT KHANDELWAL-R
24	C.M.A. 6501/2017 1700 (LIMITATION) APPL 2904/2017	RAMU ALIAS RAM LAL AND ORS SOEB MIYAN AND ORS	SATISH KHANDAL-P
<b>FOR FRESH ADMISSION WITH STAY/BAIL</b>			
25	C.M.A. 4116/2017 0603 STAY 3006/2017	UNITED INDIA INSURANCE CO LTD MANGALRAM AND ORS	SANDEEP JAIN-P
26	C.M.A. 4935/2017 0603 STAY 3486/2017	BALRAM BANJARA AND ANR PRADEEP KUMAR PRAJAPAT AND ANR	MUKESH SHARMA-P
27	C.M.A. 4975/2017 1700 STAY 3990/2017	RAJENDRA PRASAD SMT SINGARI DEVI AND ORS	S S SUNDA-P VIRENDRA AGRAWAL-P
<b>With</b>			
28	C.M.A. 4974/2017 0603 STAY 3991/2017	RAJENDRA PRASAD MAHENDRA SINGH AND ORS	S S SUNDA-P VIRENDRA AGRAWAL-P
29	C.M.A. 5738/2017 1700 STAY 4077/2017	KARTAR SINGH KAMLA AND ANR	VEERENDRA SINGH JAKHAR-P
30	C.M.A. 6796/2017 1700 STAY 5017/2017	UNITED INDIA INSURANCE CO LTD PINKI GURJAR AND ORS	RAM SINGH BHATI-P
<b>FRESH ADMISSION WITHOUT STAY/BAIL</b>			
31	C.M.A. 1396/2016 1700	PHOOL CHAND AND OTHERS H D F C EGRO GEN INSURANCE CO LTD & ORS	AKSHAY SHARMA-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FRESH ADMISSION WITHOUT STAY/BAIL</b>				
32	C.M.A. 6597/2016 0602	CHUNNI SINGH BHANWAR AND ORS	JAI PRAKASH GUPTA-P	
33	WRIT REVIEW 189/2017 4201 BEFORE	RAM PRATAP SINGH CHANDRAKANTA	SHEFALI SHARMA-P	
34	C.M.A. 2469/2017 1700	NARESH KUMAR AND ORS ASHU SINGH SHEKHAWAT AND ORS	BHANU PRAKASH-P	
35	C.M.A. 3883/2017 0603	KAMAL SINGH MOHAMMAD AMEEN ANSARI AND ORS	JAI PRAKASH GUPTA-P	
36	C.M.A. 4432/2017 0601	MOHAN SINGH SHRAWAN SINGH AND ORS	JAI PRAKASH GUPTA-P	
37	C.M.A. 4712/2017 0603	KANA RAM PRAMOD KUMAR AND ORS	JAI PRAKASH GUPTA-P	
38	C.M.A. 4788/2017 1700	SHAMBHUDAYAL AND ORS GAJENDRA SINGH RAO AND ORS	SANDEEP PATHAK-P	
39	C.M.A. 5367/2017 0603	INDRA SINGH ASHOK KUMAR AND ANR	JAI KISHAN YOGI-P	
40	C.M.A. 5693/2017 0603	SURESH CHAND BAIRWA ALIAS SURESH KUMAR MUKESH KUMAR RAO AND ORS	RITESH JAIN-P	
41	C.M.A. 5743/2017 1700	BIRMA DEVI AND ORS MAHENDRA AND ORS THR LRS	S K SINGODIYA-P	
42	C.M.A. 5916/2017 0603	GIRIRAJ GAUTAM VINOD KUMAR SHARMA AND ORS	JITENDRA BAJAJ-P	
43	C.M.A. 5930/2017 0603	SMT RADHA RANI VINOD KUMAR SHARMA AND ORS	JITENDRA BAJAJ-P	
44	C.M.A. 6184/2017 1700	SMT MOHANI DEVI AND ORS MUKESH KUMAR AND ANR	RAJEEV DWIVEDI-P	
45	C.M.A. 6286/2017 0600	SMT DROPATI DEVI BHERURAM SAINI AND ORS	RAJVEER SINGH-P	
46	C.M.A. 6293/2017 0602	MANISH KUMAR VERMA MAL SINGH NATHAWAT AND ORS	SUNIL KUMAR SINGODIYA-P	PRAVEEN KUMAR JAIN-R
47	C.M.A. 6485/2017 1700	SMT PREM DEVI PRAKASH SINGH AND ORS	PRATEEK SHARMA-P	
48	C.M.A. 6505/2017 1700	BASHEER SHAH AND ORS LAXMI NARAYAN AND ANR	KAMAL GUPTA-P	
49	C.M.A. 724/2018 0603	VARSHA SURJAN SINGH AND ORS	BHANU PRAKASH-P	

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FRESH ADMISSION WITHOUT STAY/BAIL</b>			
50	C.M.A. 741/2018 1700	AMIT SHARMA AND ANR RAJENDRA KUMAR SETHIA AND ORS	VINAY MATHUR-P
51	C.M.A. 743/2018 0603	SURESH GYARSI LAL AND ORS	RAM SINGH RATHORE-P
52	C.M.A. 744/2018 1700	SMT JANNO AND ANR SATISH KUMAR AND ORS	JAI PRAKASH GUPTA-P
53	C.M.A. 745/2018 1700	SMT FAYADI AND ORS SATISH KUMAR AND ORS	JAI PRAKASH GUPTA-P
54	C.M.A. 746/2018 1700	SMT MUMTAJ AND ORS SATISH KUMAR AND ORS	JAI PRAKASH GUPTA-P
55	C.M.A. 747/2018 1700	PINKY GURJAR AND ORS RAMVEER SINGH GURJAR AND ORS	JAI PRAKASH GUPTA-P
56	C.M.A. 748/2018 0602	RAKESHNATH ASHOK KUMAR JAT AND ANR	RAJEEV BHUSHAN BANSAL-P
57	C.M.A. 749/2018 0603	CHANDRABHAN NATHU RAM AND ORS	SANDEEP MATHUR-P
58	C.M.A. 765/2018 0603	SMT BHANWAR KANWAR OM PRAKASH TELI AND ORS	SANDEEP MATHUR-P
59	C.M.A. 767/2018 0602	SMT TULSI ALIAS TULSA PARAMJEET SINGH AND ORS	JITENDRA SINGH RATHORE-P
60	C.M.A. 768/2018 0601	RAM LAL BABU LAL AND ORS	JITENDRA BAJAJ-P
61	C.M.A. 771/2018 0603	MAHESH KUMAR SHARMA UNITED INDIA INSURANCE CO LTD AND ANR	PT SHRIRAM JOSHI-P
62	C.M.A. 773/2018 1700	KAILASH CHAND MEENA AND ORS RAM LAL MEENA AND ORS	JAI PRAKASH GUPTA-P
63	C.M.A. 775/2018 0603	BABU LAL HARI RAM JAT AND ANR	JAI PRAKASH GUPTA-P
64	C.M.A. 776/2018 1700	VIRENDRA ALIAS VIRENDRA SINGH AND ORS VIKAS AND ORS	PRATAP SINGH SIROHI-P
65	C.M.A. 788/2018 1700	RAM SINGH AND ORS ASHISH KUMAR AND ORS	JAI PRAKASH GUPTA-P
66	C.M.A. 789/2018 1700	SMT SUMAN AND ORS RAJKUMAR SAINI AND ORS	VINAY MATHUR-P
67	C.M.A. 793/2018 0603	KUMAR RANVEER SUBHASH BABU SHARMA AN ORS	VINAY MATHUR-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FRESH ADMISSION WITHOUT STAY/BAIL</b>				
68	C.M.A. 849/2018 1700	SMT ALPANA AGGARWAL AND ORS PREMARAM AND ANR	B C RAWAT-P	
<b>ADMISSION WITH NOTICE SERVED- REPLY NOT FILED</b>				
69	C.M.A. 1391/2004 1700	SUA LAL RAJENDRA SINGH	RAJ SHARMA, BHANU VERMA-P	TRIPURARI SHARMA-R
70	C.M.A. 2628/2010 0603	SATISH KUMAR KISHAN LAL AND OTHERS	NAWAL SINGH SIKARWAR-P	PANKAJ GUPTA-R LOKESH PARIHAR-R
71	C.M.A. 2186/2011 0603	MOHAN LAL MEENA MANGI LAL SAIN AND ANOTHER	DHARMENDRA AGARWAL-P	DEEPAK GOYAL-R
72	C.M.A. 2003/2016 1700	KHARATI AND OTHERS RAMDAYAL AND OTHERS	BHANU PRAKASH-P	RITESH JAIN-R
73	C.M.A. 882/2017 1700	RAMGUNI AND ORS PAPPU AND ORS	BHANU PRAKASH-P	RISHIPAL AGRAWAL-R
74	C.M.A. 1585/2017 1700	SMT ASHA DEVI AND ANR HEMRAJ MEENA AND ORS	BHANU PRAKASH-P	HARDESH SINGH-R
75	C.M.A. 2502/2017 1200 BEFORE	RAJEEV PABUWAL AND ANR ANTRA PABUWAL AND ANR	ALANKRITA SHARMA-P	GUNJAN PATHAK-R MR.SHIV GARG-R
76	C.M.A. 2785/2017 0603	SHAMBHU DAYAL KUMHAR SURESH CHAND SAINI AND ORS	RAM SHARAN SHARMA-P	

SB CIVIL CONTEMPT MATTERS

SB CIVIL MISC WRITS (CIVIL COURT ORDERS)

COMPANY MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS - DEFECT CASES</b>				
1	C.W. 1452/2018 4300 SENIOR CITIZEN	JOGASINGH AND ORS KAILASH CHAND AND ORS	DEEPAK KHANDELWAL-P	
2	C.W. 16762/2016 4300	CHATAR KANWAR AND ORS RAJENDRA SINGH AND ORS	CARN BHATNAGAR-P	
3	C.W. 1451/2018 4300	ANIL SHARMA SMT SAVITRI DEVI AND ORS	DEEPAK SHARMA-P	RAJESH CHOUDHARY-R
<b>FOR ORDERS</b>				
4	C.W. 22771/2017 4300 CMS 19868/2017 SENIOR CITIZEN	ZAHUR MOHAMMED MOHAMMED SIRAJUDDIN	MOHIT GUPTA-P	
5	C.C.P. 398/2013 2401	SUO-MOTO LAKHAN SINGH AND ANOTHER	BY COURT-P	
6	C.C.P. 778/2013 2401	MALKHAN MRS MALVIKA PANWAR AND OTHERS	ASHOK YADAV-P	
7	C.C.P. 885/2013 2401	MOTI LAL & ORS SATYANARAYAN & ORS	S K GUPTA-P	JITENDRA PANDEY-R DHARMENDRA PAREEK(ADD GC)-R DR SOHAN LAL SHARMA-R
8	C.C.P. 1183/2015 2401	RAM KUMAR SHARMA AND ANOTHER SHRI MUKESH SHARMA AND OTHERS	K N SHARMA-P	S N KUMAWAT-R
9	C.C.P. 457/2016 2401	SITARAM KANDERA SHRI KRISHAN KUNAL AND OTHERS	PRAHLAD SHARMA-P	DHARMENDRA PAREEK(ADD GC)-R
10	C.C.P. 1353/2016 2401	BABULAL SWAMI SMT VEENU GUPTA AND ORS	ROHITASHW KAJLA-P	SHYAM ARYA-R
11	CRL. B. CANC. 115/2017 0203 BEFORE	ARSHANA STATE OF RAJ ASTHAN AND ANR	SUMIT JAIN/G R RAJORIA-P	D K GARG-R
12	C.C.P. 598/2017 2401	M/S B C CONSTRUCTION SHIV LAHARI SHARMA AND ORS	SANDEEP JAIN-P	DR A S KHANGAROT-R
13	C.W. 614/2017 4300 STAY 588/2017	QYUM AND ORS KOMAL DEVI	SANJAY MEHRISHI-P	

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
<b>With</b>			
14	C.W. 18883/2017 4300 CMS 16727/2017	QYUM AND ORS KOMAL DEVI	SANJAY MEHRISHI-P
15	C.C.P. 842/2017 2401	PRABHU DAYAL YADAV STATE OF RAJ THR SECRETARY AND ORS	M R YADAV-P S K GUPTA AAG-R
16	C.C.P. 1132/2017 2401	MANJUR AALAM AND ORS SHRI ANAND KUMAR AND ORS	D K BHARDWAJ-P
17	C.C.P. 1214/2017 2401	SHRI MATHURA PRASAD AND ANR SHRI P KISHAN AND ANR	VINOD GOYAL-P S K GUPTA AAG-R
18	C.C.P. 1562/2017 2401	INDIAN MEDICAL TRUST DR (SMT) SHOBHA TOMAR AND ANR	ACHINTYA KAUSHIK-P
19	C.C.P. 1590/2017 2401	BRIJMOHAN OJHA SHRI NIHAL CHAND GOYAL AND ORS	SANDEEP BHAGWATI-P
20	C.C.P. 1670/2017 2401	LALARAM JANGID SHRI MOTI CHAND MALOO AND ORS	RAJVIR SHARMA/PRADEEP-P
21	C.C.P. 1831/2017 2401	RAMAVATAR SHARMA GUR BHUPENDRA SINGH	SUNIL KUMAR SINGH-P
22	C.C.P. 1904/2017 2401	KAILASH CHAND MR DEVENDRA BHUSHAN GUPTA AND ORS	M S RAGHAVV S SAINI-P
23	C.C.P. 1915/2017 2401	VINOD KUMAR SH RAJHANS UPADHAYAY AND ORS	SANDEEP BHAGWATI/SAURABH-P
24	C.C.P. 1941/2017 2401	KAMLESH OM PUROHIT SH SHRICHAND KRIPLANI AND ORS	SAMIT BISHNOI-P P C SHARMA-R
25	C.C.P. 1970/2017 2401	SMT CHITRA NARESH PAL GANGWAR AND ORS	MAHENDRA MEENA-P
26	C.C.P. 1981/2017 2401	KAPIL SRIVASTAV AND ORS NARESH PAL GANGWAR AND ORS	ANOOP DHAND-P
27	C.C.P. 2009/2017 2401	SMT VANDNA MEENA SHRI NAVEEN MAHAJAN AND ORS	SANDEEP KALWANIYA-P
28	C.C.P. 2019/2017 2401	DR ANIL KUMAR PALIWAL MR VINEET VERMA AND ANR	M P SINGH-P AJEET BHANDARI-R AJEET BHANDARI-R
29	C.C.P. 2045/2017 2401	GAJENDRA KUMAR JAIN RAJHANS UPADHYAYA AND ORS	LOKENDRA SINGH SHEKHAWAT-P AASHISH SHARMA JR TO AAG-R
30	C.C.P. 2109/2017 2401	JAGDISH PRASAD MEENA SHRI ASHOK JAIN AND ORS	MUKESH KUMAR GOYAL-P
31	C.C.P. 2154/2017 2401	KAMAL SINGH KULDEEP RANKA AND ANR	RAJ KAMAL GAUR-P



**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ORDERS</b>				
32	C.C.P. 2205/2017 2401	SMT VINTOSH MEENA SHRI SUDARSHAN SHETHI AND ORS	RAKESH KUMAR SAINI-P	
33	C.W. 5907/2017 1103 CMS 5406/2017	NEMICHAND CHANDWAR GAJENDRA KUMAR AND ORS	ALOK CHATURVEDI-P	
34	C.W. 21616/2017 4300 STAY 18879/2017	HANUMANT SINGH PANKAJ GOYAL AND ORS	P S SHARMA-P	
35	C.W. 21712/2017 4300 STAY 18961/2017	HANUMANT SINGH PANKAJ GOYAL AND ORS	P S SHARMA-P	
36	C.W. 24153/2017 4300 CMS 20915/2017	PARMANAND TARSEM KUMAR JAIN	P S SHARMA-P	
37	RES.APPL. 63/2018 4201	MANAGEMENT COMMITTEE MAHILA SHRI NATHA MAL DIDEL AND ANR	ANKIT SETHI-P	
38	C.W. 461/2018 4300 CMS 342/2018	SINDHUNAGAR COOPERATIVE HOUSING BADRI NARAIN AND ORS	R B MATHUR-P	HARI PRASAD JANGID-R
<b>FOR ORDERS - ON INTERIM APPLICATIONS</b>				
39	C.W. 13828/2016 4300 APPL 33653/2017 APPL 42551/2017 SENIOR CITIZEN STAY 12323/2016	SUMER SINGH SURESH CHAUDHARY & ORS	HARI KRISHAN SHARMA-P DHANNA RAM SUMAN KALA-P	VIBHOR SHARMA-R MANOJ BHARDWAJ-R
40	C.W. 20979/2017 4300 APPL 538/2018 CMS 18385/2017 SENIOR CITIZEN	SMT INDRA KUMARI THROUGH HER LRS BRIJENDRA SINGH AND ORS	ALANKAR KHANNA-P	BIHARI LAL AGARWAL-R B L AGARWAL-R
42	C.W. 22411/2017 2700 APPL 7940/2018 CMS 19557/2017 SENIOR CITIZEN	HUSSAIN SHAH AND ANR RAJASTHAN BOARD OF MUSLIM WAQF	RAGHUNANDAN SHARMA-P	
43	C.W. 23267/2017 4300 APPL 8625/2018 CMS 20260/2017 SENIOR CITIZEN	JEEWAN SINGH THAKUR BHAWANI SINGH AND ORS	SHAILESH PRAKASH SHARMA-P	PARAG RASTOGI-R KULDEEP ASWAL-R RAJAT RANJAN-R
44	C.W. 2426/2014 1701 APPL 8/2016 BEFORE STAY 2379/2014	JAGDISH AND ORS STATE (URBAN DEVELOPMENT)ORS	R D RASTOGI-P BHARAT VYAS-P KUSHAGRA SHARMA PURVI-P SARTHAK RASTOGI-P	NITISH BAGRI-R R A KATTA-R SANDEEP PATHAK-R
45	C.C.P. 1236/2015 2401 APPL 31693/2016 APPL 41365/2017	MST LATIFAN THROUGH LRS ABDUL HAKIM AND ANOTHER	SUDESH BANSAL-P	RAJENDRA PRASAD SHARMA-R YUNUS KHAN-R
46	C.C.P. 430/2016 2401 APPL 20100/2017	THAKURJI SHRI VIJAY GOPALJI MAHARAJ SANKAR LAL	RAJAT RANJAN/D SHARMA-P	O P MISHRA-R NAWAL SINGH SIKARWAR-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - ON INTERIM APPLICATIONS</b>			
<b>With</b>			
47	C.Ist.Appl 316/2005  2800	SHANKAR LAL THAKUR JI VIJAY GOPAL JI MAHAR	J S RASTOGI-P  RAJAT RANJAN-R
48	C.C.P. 1055/2016  2401 APPL 3198/2018	BHANWAR LAL KUMHAR DR VEENA PRADHAN	BY POST-P PRAHLAD SHARMA-P
49	C.W. 7786/2016  4300 APPL 8205/2018 CMS 7027/2016	KAILASH GURJAR &ORS SHEESUPAL SINGH GURJAR &ORS	RAJAT RANJAN-P RAJAT RANJAN-P
<b>With</b>			
50	C.W. 7787/2016  4300 appl 33485/2016 APPL 8206/2018 STAY 7029/2016	KAILASH GURJAR SHEESUPAL SINGH GURJAR &ANR	RAJAT RANJAN-P  RAJAT RANJAN-P
51	C.C.P. 495/2017  2401 APPL 157/2018	KUNTHU SAGAR DIGAMBAR JAIN ANR SHRI POORAN CHANDRA KISHAN DIR AND ANR	ARVIND GUPTA/SOHAN-P  MR. S K GUPTA AAG-R
52	C.W. 13869/2017  2800 appl 8406/2018 CMS 12295/2017	SUNIL KUMAR KEDIA SHRI JAI SINGH AND ORS	RAJESH MAHERSHI-P
53	C.W. 15234/2017  2800 APPL 2591/2018 appl 6255/2018 CMS 13446/2017	LAXMI NAGAR HOUSING CO-OPERATIVE SOCIETY RAMDEV SAINI AND ORS	ABHI GOYAL-P
<b>With</b>			
41	C.W. 24412/2017  4300 CMS 21131/2017 DEFECT	SMT INDRA KUMARI THROUGH HER LR BRIJENDRA SINGH AND ORS	ANIL MEENA-P
54	WRIT REVIEW 7/2018  4201 BEFORE CMCW 68/2016 (LIMITATION) CMS 306/2018	DR RAMESHWARLAL DIXIT STATE OF RAJ & ORS	RISHIPAL AGRAWAL ADD GC-P
<b>HELD UP CASES</b>			
55	C.W. 12137/2014  1510 APPL 28165/2017	GYAN CHAND TAILOR COURT OF AUTHORITY UNDER ANR	M C TAYLOR R M BAIRWA-P D P PUJARI-R
<b>FOR FRESH ADMISSION- WITH STAY/BAIL</b>			
56	C.W. 2381/2018  1103 CMS 1814/2018 SENIOR CITIZEN	KAMLESH NAGAR SUMANT NAGAR AND ORS	SUDESH BANSAL M ADIL-P
57	C.W. 21783/2017  4300 CMS 19022/2017	SMT RADHA AGARWAL SAVITRI AGARWAL AND ORS	GOVIND CHOUDHARY-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR FRESH ADMISSION- WITH STAY/BAIL</b>				
58	C.W. 22415/2017 4300 CMS 19561/2017	STATE OF RAJ AND ANR M/S G S ATWAL & COMPANY	SANJEEV SINGHAL DY GC-P	G P KAUSHIK-R G P KAUSHIK-R
59	C.W. 2384/2018 4300 CMS 1816/2018	SMT SUSHILA DEVI SMT SANTRA DEVI	SUDESH BANSAL M ADIL-P	
60	C.W. 2387/2018 4300 CMS 1820/2018	BHAGWANA DHANNARAM AND ORS	AKSHAT CHAUDHARY-P	
61	C.W. 2672/2018 4300 CMS 1912/2018	NUCLEUS EDUCATION AND ORS ALLEN CAREER INSTITUTE	NASEEMUDDIN QAZI-P	
62	C.W. 2684/2018 2800 CMS 1920/2018	RAMESH CHAND AGARWAL MAHENDRA KUMAR AGARWAL AND ORS	R P GARG SHUBHAM JAIN-P	
63	C.W. 2885/2018 4300 CMS 2067/2018	MANGI DEVI SHANKAR LAL AND ORS	BHUPENDRA PAREEK-P	
64	C.W. 2999/2018 4300 CMS 2146/2018	ANITA JAIN KUNWAR SAIN AND ORS	MANISH KUMAR SHARMA-P	
<b>FOR FRESH ADMISSION- WITHOUT STAY/BAIL</b>				
65	C.W. 1079/2017 4300 SENIOR CITIZEN	DEENDAYAL PATODIA DHANNE SINGH AND ANR	SARANSH SAINI-P	
66	C.W. 22796/2017 0703 SENIOR CITIZEN	BADRI NARAYAN MUKTI LAL	SEHBAN NAQVI-P	
67	C.C.P. 1739/2016 2401	SURENDRA SINGH BURANIYA AND ORS MR NARESH PAL GANGWAR AND ORS	RAM PRATAP SAINI-P	
68	C.C.P. 1674/2017 2401	RAMESHWAR PRASAD CHOUDHARY SHRI NAVIN MAHAJAN AND ORS	LAXMI KANT (MALPURA)-P	S.K. GUPTA AAG-R
69	C.C.P. 1979/2017 2401	ARJUN SINGH JAI PRAKASH NARAIN AND ANR	ANOOP DHAND-P	
70	C.C.P. 2038/2017 2401	MOHAMMAD KAMIL MANJULA VERMA AND ORS	RAM PRATAP SAINI-P	
71	C.C.P. 2110/2017 2401	SMT SUNITA AND ORS STATE OF RAJ AND ANR	M I ABBASI/VIVEK-P	
72	C.C.P. 301/2018 2401	JAMILUL ISLAM SHRI NARESH PAL GANGWAR AND ORS	ANKIT SETHI-P	
73	C.W. 2666/2018 4300	M/S GANESH CONSTRUCTION COMPANY UNION OF INDIA	MANISH KUMAR SHARMA-P	
<b>FOR ADMISSION - NOTICE SERVED REPLY NOT FILED</b>				
74	C.W. 18127/2016 4300 CMS 16213/2016 SENIOR CITIZEN	GOPAL SAINI MOHAMMAD AZAM KHAN AND ORS	NIRMAL KUMAR GOYAL-P	AATISH JAIN-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ADMISSION - NOTICE SERVED REPLY NOT FILED</b>				
75	C.W. 23374/2017 4300 CMS 20344/2017 SENIOR CITIZEN	SH GHANSHYAM VAISHNAV STATE OF RAJ AND ANR	PRADEEP CHAUDHARY-P	
76	C.W. 1744/2013 4300 CMS 1468/2013	MANDIR SHRI RAGHAV JI ORS ADDI DISTRICT JUDGE AND ORS	ARVIND BHARDWAJ-P	G S SHEKHAWAT-R SANJAY SHARMA-R
77	C.C.P. 899/2016 2401	BALVEER SINGH NARUKA SHRI SUDARSHAN SETHI AND OTHERS	H V NANDWANA-P	ANURAG SHARMA-R
78	C.C.P. 1603/2016 2401	SWAYAM PRAKASH SWAMI AND ORS SHRI SHAILENDRA AGARWAL AND ORS	JAI LODHA-P	AAG-R
79	C.W. 4758/2016 4300 CMS 4211/2016	BHAONRI DEVI &ANR PRABHU &ORS	DINESH YADAV-P	NAWAL SINGH SIKARWAR-R
80	C.C.P. 1146/2017 2401	INDIRA BHATIA SMT LALITA AGARWAL	SANJAY TYAGI-P	ANIL KUMAR SHARMA-R
81	C.C.P. 1210/2017 2401	SHRI GUJRATI MAHA MANDAL ANR SHRI P KISHAN DIR AND ANR	VINOD GOYAL-P	S K GUPTA AAG-R
82	C.C.P. 1598/2017 2401	SANGEETA SHARMA SHRI NAVEEN MAHAJAN AND ORS	M S GURJAR-P	SANJEEV KUMAR MAHALA-R MR. ANURAG SHARMA AAG-R
83	C.C.P. 1790/2017 2401	SITARAM BARI SHRI CHANDRA KRIPLANAI AND ORS	SHOBHIT TIWARI-P	ANUROOP SINGHI-R ANUROOP SINGHI-R
84	C.W. 23742/2017 4300 CMS 20655/2017	DROPATI ARUNA DEVI AND ANR	J K MOOLCHANDANI-P	RAJNEESH GUPTA-R RAJNEESH GUPTA-R
85	C.W. 24118/2017 1103 STAY 20889/2017	AYAZ MASTER AND ANR SMT REHANA MIRZA AND ORS	NAZEER NAQVI-P	
86	C.C.P. 110/2018 2401 AT 02-00 PM	M/S WONDER CEMENT LTD MS APARNA ARORA AND ORS	V K SHARMA RACHIT SHARMA-P	ANURAG SHARMA AAG-R ANURAG SHARMA AAG-R SHEETANSHU SHARMA JRTO AG-R
<b>FOR ADMISSION - NOTICE SERVED REPLY FILED</b>				
87	C.C.P. 249/2012 2401	RAJNI BHARADWAJ THOMAS MATHEW	MANISH SHARMA-P	N C GOYAL-R
88	C.C.P. 517/2012 2401	CHHAGAN SMT LALI MEENA AND OTHERS	MANU BHARAGAVA-P	GOVIND SHARMA-R K N SHARMA-R
89	C.C.P. 1504/2012 2401	JAGDISH PRASAD P L SOLANKI AND OTHERS	RAGHUNANDAN SHARMA-P	SUSHIL SHARMA(AAG)-R DHARAM VEER THOLIA(AAG) -R
90	C.C.P. 294/2014 2401	MAHENDRA SINGH NISHKAM DIWAKAR AND OTHERS	MAHENDRA SHAH V SHAH-P	S.K. GUPTA AAG-R MR S N KUMAWAT-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ADMISSION - NOTICE SERVED REPLY FILED</b>			
<b>With</b>			
91	C.C.P. 43/2015	SHAIENDRA SINGH SHEKHAWAT SHRI NARESH THAKRAL AND OTHERS	MAHENDRA SHAH V SHAH-P  S N KUMAWAT-R  S K GUPTA AAG-R SHANTANU KUMAWAT-R
	2401		
<b>With</b>			
92	C.M.Appl. 327/2017	SHAIENDRA SINGH SHEKHAWAT SHRI NARESH THAKRAL AND OTHERS	MAHENDRA SHAH V SHAH-P
	4201		
93	C.C.P. 589/2014	V K BHATIA RAJEEV SWAROOP AND ORS	RAJEEV SURANA-P  AGG-R AASHISH SHARMA-R
	2401		
94	C.C.P. 579/2015	KAILASH CHAND MALI SHRI RAJESH YADAV AND OTHERS	RAJESH GADWAL-P  S K GUPTA AAG-R
	2401		
95	C.C.P. 847/2015	SMT TARA BHATNAGAR MR SHRIMAT PANDEY AND OTHERS	S K SAKSENA-P  S K GUPTA(AAG)-R
	2401		
96	C.C.P. 1173/2015	AVINASH KUMAR JAIN AND ORS SHRI ASHWANI BHAGAT AND ANOTHER	RAJENDRA SONI/MOHIT SONI-P  S N KUMAWATAAG)-R SHYAM ARYA (AAG)-R
	2401		
97	C.C.P. 205/2016	SHIV SHANKAR SHRI C S RAJAN AND OTHERS	RAJESH KAPOOR-P  S K GUPTA AAG-R
	2401		
98	C.C.P. 572/2016	SUNITA YADAV SHRI ALOK GUPTA	S D KHASPURIA-P  AGG-R B L AVASTHI-R
	2401		
99	C.C.P. 676/2016	ANITA KUMARI SHRI SANJAY DIXIT AND OTHERS	MAHENDRA SINGH YADAV-P  G.S. GILL AGG-R NARENDRA KUMAR SHARMA-R
	2401		
100	C.C.P. 838/2016	PRAKASH CHAND JAIN SHRI SATYAVEER SINGH AND OTHERS	R M JAIN-P  R P VIJAY/SUNIL VIJAY-R
	2401		
101	C.C.P. 942/2016	SMT SHARDA DEVI SMT VEENU GUPTA AND OTHERS	NARENDRA MISHRA-P  SHYAM ARYA-R
	2401		
102	C.C.P. 1061/2016	DALVEER SINGH SHRI VISHNU GOSWAMI AND OTHERS	BY POST-P PRAHLAD SHARMA-P
	2401		
103	C.C.P. 1281/2016	DINESH KUMAR KHATIK MRS VEENU GUAPTA AND OTHERS	TANVEER AHMED-P  S. K. GUPTA AAG-R S K GUPTA-R
	2401		
104	C.C.P. 119/2017	NANAG RAM SHRI VEENU GUPTA AND ORS	SATYAPAL CHANDOLIYA-P  SHYAM ARYA AAG-R
	2401		
105	C.C.P. 187/2017	MANAGING COMMITTEE KANORIA&ANR MR. PREM SINGH MEHRA AND ORS	SANDEEP PATHAK-P  S.K. GUPTA-R
	2401		
<b>With</b>			
106	C.C.P. 189/2017	MANAGING COMMITTEE KANORIA &ANR MR. PREM SINGH MEHRA AND ORS	SANDEEP PATHAK-P  S K GUPTA AAG-R
	2401		

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ADMISSION - NOTICE SERVED REPLY FILED</b>				
107	C.C.P. 796/2017 2401	GOPAL PUNIA SHRI DEEPAK UPRETI AND ORS	NARPAT SINGH SHEKHAWAT-P GOVERDHAN SINGH-P	G.S. GILL-R G S GILL AAG-R
108	C.C.P. 1211/2017 2404	SHRI MATHURA PRASAD GULAB DEVI EDU TRUST SHRI NATHMAL DADEL AND ANR	VINOD GOYAL-P	
109	C.C.P. 1213/2017 2401	SHRI GUJRATI MAHA MANDAL ANR SHRI NATHMAL DIDEI AND ORS	VINOD GOYAL-P	
110	C.C.P. 1327/2017 2401	DEVENDRA KUMAR DR MANJEET SINGH AND ORS	MUNESH BHARDWAJ-P	J M SAXENA-R J M SAXENA-R
111	C.C.P. 1619/2017 2401	SHYAM SUNDAR SHARMA SHRI NILKAMAL DARBARI AND ORS	SATYAPAL POSHWAL-P	J M SAXENA(AAG)-R
112	C.C.P. 1950/2017 2401	MOHAMMAD MUSTAKIM AND ORS SUDERSHAN SETHI AND ORS	SHIKHA PARNAMI-P	S K GUPTA AAG-R
<b>FOR HEARING</b>				
113	C.W. 1646/2006 4300	PARMATA PRASAD DWIVEDI INSTRUMENTATION LTD & ANR	RAJVIR SHARMA-P	N K MALOO-R
<b>With</b>				
114	C.W. 1309/2006 4300	INSTRUMENTATION LTD JHALAWAR CIVIL JUDGE SR DIV KOTA & NAR	N K MALOO-P	

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**Court No :19**  
**HON'BLE MR. JUSTICE ALOK SHARMA**

**10.30 AM TO 01.00 PM**  
**02.00 PM TO 04.30 PM**

**SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT, AND SB CIVIL SECOND APPEALS**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR HEARING</b>			
1	C.W. 7705/2006  6900 AS A FIRST CASE BEFORE	UNITED SCHOOLS ORGANISATION OF STATE	AJEET KUMAR SHARMA-P  MAHENDRA GOYAL-R ANUROOP SINGHI-R MAHESH GUPTA-R R N MATHUR-R
<b>FOR FRESH ADMISSION- WITH STAY</b>			
2	C.W. 15572/2017  2612 CMS 13763/2017	S L ACADEMY SCHOOL STATE (EDUCATION DEPARTMENT) ORS	LOKESH SHARMA-P  S K GUPTA AAG-R
3	C.W. 22719/2017  2203 CMS 19819/2017	SMT SHAHNAZ BANO SMT REKHA BANO AND ANR	SHASHI KANT SAINI-P  HANUMAN CHOUDHARY-R
<b>With</b>			
4	C.W. 22955/2017  2203 CMS 19989/2017	SMT REKHA BANO DISTRICT ELECTION OFFICER AND ANR	HANUMAN CHOUDHARY-P  S GAHARANA G K SHARMA-R
5	C.W. 22768/2017  0703 CMS 19865/2017	K K BANSANT KUMAR DEVENDRA KUMAR	S GANGWAR J P RINWA-P  ANIL KUMAR SHARMA-R
6	C.W. 23242/2017  2203 AT 02-00 PM CMS 20239/2017	REKHA SMT BEBI KUMARI AND ANR	V K TAMOLIYA AJIT MALOO-P  KAMLESH KUMAR SAHU-R KAMLESH KUMAR SAHU-R
7	C.W. 2348/2018  2612 CMS 1789/2018	VIKASH BAGORIYA AND ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P  R A KATTA-R S K GUPTA AAG-R
8	C.W. 2349/2018  2612 CMS 1790/2018	VIRENDRA YADAV AND ORS STATE (MEDICAL & HEALTH) ORS	TANVEER AHAMAD-P  R A KATTA-R S K GUPTA AAG-R
9	C.W. 2350/2018  2612 CMS 1791/2018	RAKESH KUMAR AND ANR STATE OF RAJ AND ORS	TANVEER AHAMAD-P  MR R.A.KATTA-R MR. S K GUPTA AAG-R
10	C.W. 2351/2018  2612 CMS 1792/2018	JITENDRA KUMAR DAYAMA AND ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P  MR S.K GUPTA AAG-R MR R.A.KATTA-R
11	C.W. 2352/2018  2612 CMS 1793/2018	EKTA MEHRA AND ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P  MR R.A.KATTA-R MR. S K GUPTA AAG-R
12	C.W. 2972/2018  6200 CMS 2129/2018	M/S SUNIL KUMAR LOKESH KUMAR KRISHI UPAJ MANDI SAMITI & ANR	S N KUMAWAT-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR FRESH ADMISSION- WITH STAY</b>				
13	C.W. 3050/2018 5200 CMS 2181/2018	DEVISHANKAR MINA STATE OF RAJ AND ORS	GANESH MEENA SUNITA MEENA-P	
14	C.W. 3147/2018 2612 CMS 2249/2018	MS SHUBHANGI SINGH VMOU AND ORS	L M BHARDWAJ-P	
<b>FOR ADMISSION FRESH WITHOUT STAY</b>				
15	C.W. 24124/2017 2203	MANOJ RAJESH AND ORS	V K TAMOLIYA AJIT MALOO-P	PRADEEP MATHUR-R MR. PRADEEP MATHUR-R
16	C.W. 3049/2018 5300	JIVRAJ TEA LIMITED RAJASTHAN ELECTRICITY REGULATORY&ORS	RAVI CHIRANIA-P	
<b>FOR ORDERS- DEFECT CASES</b>				
17	C.W. 1385/2018 0703	VIMAL CHAND JAIN JAY KUMAR	ANKIT JAIN M C JAIN-P	
<b>FOR ORDERS</b>				
18	C.W. 3905/2017 0703 BEFORE LETTER 198/2017 SENIOR CITIZEN	SUNIL KUMAR MALPANI SMT VIMALA DEVI AND ANR	V K TAMOLIYA AJIT MALOO-P	
19	C.W. 7078/2017 0703 BEFORE LETTER 598/2017 SENIOR CITIZEN	SAYAD YUNUS ALI SMT KAUSHALYA GALANI AND ORS	ZAKIR HUSSAIN-P	MANISH K SHARMA-R
20	C.W. 7447/2011 5200 CMS 6812/2011 LETTER 417/2017	DHARAM SINGH ADDI DISTRICT COLLECTOR ORS	S D SHARMA-P DEEPAK SHARMA-P	C S SHARMA-R ANIL KUMAR SHARMA-R B L SHARMA-R MAHESH GUPTA-R
21	C.W. 11058/2012 5200 STAY 9595/2012	TEEJO DEVI ADDI COLLECTOR DAUSA AND ORS	HEMRAJ GAUR-P MANOJ BHARDWAJ-P	RAJESH CHATURVEDI-R ANURAG SHARMA AAG-R ARUN SINGH SHEKHAWAT-R
22	C.W. 5088/2016 0800 BEFORE LETTER 398/2017	BALLABH PUSHTY MARGIYA MANDIR MADHO LAL	SUDESH BANSAL-P	
23	W.M.APPL. 206/2017 4201 BEFORE	LOKESH SHARMA STATE (HOME DEPARTMENT)ORS	KARAN PAL SINGH S P SINGH-P	DR A S KHANGAROT AGC-R
24	WRIT RAP 36/2018 4201	RAJA RAM GAUR RHB & ANR	MAHENDRA SHAH VIGYAN SHAH-P	
25	W.M.APPL. 60/2018 4201 BEFORE	SHIV SHANKAR BHARGAV NARENDRA SINGH AND ANR	MUKESH SHARMA-P	
26	WRIT RAP 63/2018 4201 CMCW 167/2018	M/S NEW VIJAY LAXMI BHAMBHU TR THE STATE TRANSPORT APPELLATE &ORS	K N SHARMA-P	
<b>FOR ORDERS - ON INTERIM APPLICATION</b>				



**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS - ON INTERIM APPLICATION</b>			
27	C.W. 14502/2017  0703 APPL 62469/2017 APPL 7599/2018 CMS 12824/2017 SENIOR CITIZEN	PURSHOTTAM LAL JAGNANI THROUGH HIS LRS SHRI THAKUR JI LAXMINATH JI TRUST & ANR	AJEET BHANDARI-P  RAJAT RANJAN-R
29	W.M.APPL. 8/2018  4201 APPL 223/2018 BEFORE SENIOR CITIZEN	HARGUNDAS THROUGH HIS LRS KHATIK PANCHAYAT CHHOTA & BADA DHADA ORS	V K TAMOLIYA-P
30	C.W. 5935/2014  0703 APPL 7482/2018 STAY 5360/2014	NIZAMUDDIN AKRAM & ORS.	HEM SINGH RATHORE-P  AMIT SINGH SHEKHAWAT-R
31	C.W. 12065/2015  5400 APPL 7987/2018 CMS 10550/2015	RAJ CO OP DAIRY FEDERATION LTD STATE (LOCAL SELF DEP )ORS	RAJNEESH GUPTA-P  NAINA SARAF-R NAINA SARAF-R
32	C.W. 1313/2016  6200 APPL 75843/2017	M/S ASHOK KUMAR &ORS STATE OF RAJ AND ORS	D C GUPTA-P  MANJU JOSHI ADD G C-R J M SAXENA AAG-R
33	C.W. 7423/2016  2612 APPL 68842/2017 CMS 6674/2016	AJAY KUMAR SAINI &ORS STATE (EDUCATION DEPARTMENT)ORS	R B MATHUR NIKHIL SIMLOTE-P  J M SAXENA AAG-R MRS. NAINA SARRAF-R
34	C.W. 13203/2016  2612 APPL 58841/2017 APPL 68843/2017 APPL 74837/2017	VEENA MEMORIAL SEEWA &ANR GOV OF INIDIA &ORS	NAINA SARAF-P  MANU BHARGAVA G C-R ASHISH KUMAR-R MANJEET KAUR-R MR ASHISH KUMAR-R MR RD RASTOGI-R
<b>With</b>			
35	C.W. 9954/2015  2612	VEENA MEMORIAL PVT U O I AND ORS	VIJAY PATHAK-P  MANU BHARGAVA G C-R
36	C.W. 16132/2016  2611 APPL 70600/2017	SHRI PRAGYA MAHAVIDHYALAYA COLLEGE ORS DIRECTOR COMMISSIONER COLLEGE ORS	RAJAT RANJAN-P  AAG-R AAG AASHISH SHARMA-R MR. RAJENDRA PRASAD AAG-R
37	C.W. 17941/2016  5400 APPL 7384/2-018 CMS 16018/2016	JAIPUR SHEHAR HATWADA SAMITI STATE (URBAN DEVELOP AN HOUSING DEPT)ORS	RAVI AGARWAL MUKESH-P  GAURAV TANWAR-R NAINA SARAF-R
38	WRIT REVIEW 370/2017  4201 (LIMITATION) BEFORE CMCW 16/2018	HARBHAN SINGH STATE (HOME DEPARTMENT)ORS	TANVEER AHAMAD-P

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case		Name of Advocate
<b>FOR ORDERS - ON INTERIM APPLICATION</b>				
39	C.W. 5631/2017  2612 APPL 5638/2018 CMS 5151/2017	SHRI VINAYAK EDUCATIONAL SOCIETY & ORS STATE OF RAJ AND ORS	RIBHU DUTT-P	AMIT KUMAR SHARMA-R MR AMIT KUMAR SHARMA-R MR R A KATTA-R VIRENDRA AGARWAL-R
40	C.W. 13781/2017  2612 APPL 2847/2018 STAY 12221/2017	ALL RAJASTHAN FEDERATION OF TEACHERS EDU STATE (EDUCATION DEPARTMENT) ORS	VIJAY POONIA ANIL KUMAR-P	MR P C SHARMA-R MR. S.K. GUPTA AAG-R
<b>With</b>				
28	C.W. 14709/2017  0703 APPL 62470/2017 APPL 7598/2018 CMS 13006/2017	SATYA MEDICAL & GENERAL STORE AND ANR SHRI THAKUR JI LAXMINATH JI TRUST & ANR	AJEET BHANDARI-P	RAJAT RANJAN-R  MR. RAJAT RANJAN-R
<b>HELD UP CASES</b>				
41	C.W. 4640/2015  0703 APPL 48383/2017	JAVED AKHATAR KANHAIYA LAL	TANVEER AHMED-P	MUKESH KUMAR GOYAL-R RAHUL KAMWAR-R S S HASAN-R
<b>FOR ADMISSION-NOTICE SERVED REPLY NOT FILED</b>				
42	C.W. 6761/2017  2203 AT 02-00 PM CMS 6141/2017 SENIOR CITIZEN	RAM SAHAI STATE OF RAJ AND ORS	JEETENDRA KUMAR SHARMA-P T C SHARMA-P	RAJ KAMAL GAUR-R MR. ANURAG SHARMA, AAG-R
43	C.W. 14055/2015  5200 STAY 12401/2015	NAVRATAN STATE (PANCHAYATI RAJ DEP )ORS	DEVENDRA KUMAR BHARDWAJ-P	AJAY SHUKLA-R VIKAS JAIN-R
44	C.W. 2379/2016  0703 CMS 2041/2016	OM PRAKASH MOOLCHAND SAINI	ASHOK KUMAR SHARMA-P	MOHAMMED ANEES-R
45	C.W. 10910/2017  0703 CMS 9848/2017	SHANTI DEVI AND ORS RAMJI LAL AND ORS	MAHENDRA GOYAL-P	RAJAT RANJAN-R
46	C.W. 24092/2017  2612 CMS 20865/2017	AMAN BAGRA AND ORS R U H S AND ORS	AMIT JINDAL G S GAUTAM-P	BHASKAR DAGAR GANDHI-R
<b>FOR ADMISSION- NOTICE SERVED REPLY FILED</b>				
47	C.W. 12321/2012  6700 AT 02-00 PM SENIOR CITIZEN	AJEET SINGH YADAV STATE (REVENUE DEPARTMENT)ORS	BRIJESH YADAV-P	S Z ALI AGC-R ADVOCATE GENERAL-R DHEERAJ TRIPATHI DY G C-R NALIN G NARAIN DY G C-R
51	C.W. 16600/2016  5200 CMS 14773/2016 SENIOR CITIZEN	PRATAP RAM STATE (PANCHAYATI RAJ DEP )ORS	SAHIR HUSSAIN-P	ANURAG SHARMA AAG-R GAJENDRA SINGH RATHORE-R MR. ANURAG SHARMA AAG-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ADMISSION- NOTICE SERVED REPLY FILED</b>			
56	C.W. 10805/2011  5200 CMS 9945/2011	RADHA DEVI AND ANR BHAGOTI DEVI AND ORS	AMIT SINGH SHEKHAWAT-P  RAJAT RANJAN-R JINESH JAIN G C-R MANU BHARGAVA G C-R
<b>With</b>			
48	C.W. 13847/2012  6700	BHANU PRATAP YADAV STATE (HOME DEPARTMENT) AND ORS	BRIJESH YADAV-P
<b>With</b>			
49	C.W. 13880/2012  6700	KRISHNA DEVI STATE (REVENUE DEPARTMENT)ORS	BRIJESH YADAV-P
<b>With</b>			
50	C.W. 13971/2012  6700	BRIJESH YADAV STATE (REVENUE DEPARTMENT)ORS	BRIJESH YADAV-P
<b>With</b>			
57	C.W. 18335/2015  5200	RAMLAL KASWA STATE (PANCHAYATI RAJ DEP )ORS	PREM CHAND DEWANDA-P  ASHWANI CHOBISA-R MR. ANURAG SHARMA AAG-R
<b>With</b>			
58	C.W. 19196/2015  6700 STAY 17044/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI-R
<b>With</b>			
59	C.W. 19242/2015  6700 STAY 17008/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI DY G C-R
<b>With</b>			
60	C.W. 19243/2015  6700 STAY 17009/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI DY G C-R
<b>With</b>			
61	C.W. 19252/2015  6700 STAY 17016/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI DY G C-R
<b>With</b>			
62	C.W. 19295/2015  6700 STAY 17041/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI DY G C-R
<b>With</b>			
63	C.W. 19296/2015  6700 STAY 17042/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI DY G C-R
<b>With</b>			
64	C.W. 19297/2015  6700 STAY 17043/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  BIPIN GUPTA-R
<b>With</b>			
65	C.W. 19302/2015  6700 STAY 17048/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENUE DEPARTMENT)ORS	BIPIN GUPTA-P  DHEERAJ TRIPATHI DY G C-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ADMISSION- NOTICE SERVED REPLY FILED</b>			
<b>With</b> 66	C.W. 19333/2015  6700 STAY 17057/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   DHEERAJ TRIPATHI DY G C-R
<b>With</b> 67	C.W. 19334/2015  6700 STAY 17058/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   DHEERAJ TRIPATHI DY G C-R
<b>With</b> 68	C.W. 19335/2015  6700 STAY 17059/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   DHEERAJ TRIPATHI DY G C-R
<b>With</b> 69	C.W. 19336/2015  6700 STAY 17060/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   DHEERAJ TRIPATHI DY G C-R
<b>With</b> 70	C.W. 19337/2015  6700 STAY 17061/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   BIPIN GUPTA-R  MR DHEERAJ TRIPATHI-R
<b>With</b> 71	C.W. 19338/2015  6700 STAY 17062/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   DHEERAJ TRIPATHI DY G C-R
<b>With</b> 72	C.W. 19339/2015  6700 STAY 17063/2015	INTEGRATED TRADECOM PVT LTD STATE (REVENU DEPARTMENT)ORS	BIPIN GUPTA-P   DHEERAJ TRIPATHI DY G C-R
73	C.W. 1245/2016  5200 CMS 1039/2016	SMT SUMAN RAYALA STATE (PANCHAYATI RAJ DEP )ORS	GAURAV SHARMA-P   ANURAG SHARMA AAG-R
74	C.W. 11164/2016  2200 CMS 10035/2016	YOGESH SHARMA STATE (URBAN DEVELOPMENT)ORS	SANCHIT TAMRA-P   SHRI RAJENDRA PRASAD AAG-R
75	C.W. 14769/2016  6700 CMS 13099/2016	MAHENDRA SINGH STATE OF RAJ	TANVEER AHAMAD-P   DHEERAJ TRIPATHI DY G C-R
<b>With</b> 52	C.W. 17838/2016  5200 CMS 15935/2016	RAHEESA BANO DEVELOPMENT OFFICER AND ORS	SAHIR HUSSAIN-P   PARATH SHARMA-R  ANURAG SHARMA AAG-R GAJENDRA SINGH RATHORE-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ADMISSION- NOTICE SERVED REPLY FILED</b>			
<b>With</b>			
<b>53</b>	C.W. 5214/2017	MUNEER KHAN DEVELOPMENT OFFICER AND ORS	VIJAY KUMAR JANGID-P  GAJENDRA SINGH RATHORE-R  ANURAG SHARMA AAG-R MANVENDRA SINGH SHEKHAWAT-R MR ANURAG SHARMA AAG-R
	5200 STAY 4766/2017		
<b>With</b>			
<b>54</b>	C.W. 5224/2017	RAHMAT KHAN DEVELOPMENT OFFICER AND ORS	VIJAY KUMAR JANGID-P  GAJENDRA SINGH RATHORE-R  ANURAG SHARMA AAG-R MANVENDRA SINGH SHEKHAWAT-R MR ANURAG SHARMA AAG-R
	5200 STAY 4776/2017		
<b>With</b>			
<b>55</b>	C.W. 12385/2017	SHRI JEEVAN KHAN DEVELOPMENT OFFICER AND ORS	LIYAKAT ALLI-P  ANURAG SHARMA AAG-R  GAJENDRA SINGH RATHORE-R MR ANURAG SHARMA AAG-R
	5200 CMS 11012/2017		
<b>76</b>	C.W. 2510/2017	SUKHDEV GURJAR STATE OF RAJ AND ORS	SHRI BHAN GURJAR-P  DEEPAK KHANDELWAL-R ANURAG SHARMA AAG-R DINESH KUMAR GARG-R DR VB SHARMA SHRUTI DIXIT-R MANJU DAVE-R RD RASTOGI ASG-R
	2203 AT 02-00 PM CMS 2283/2017		
<b>77</b>	C.W. 11135/2017	SIGMA CHILDREN SCHOOL SOCIETY NATIONAL COUNCIL FOR TEACHER ORS	TANVEER AHAMAD-P  SHWETA PAREEK ROY-R MR. P.C. SHARMA-R
	2609 CMS 9981/2017		
<b>78</b>	C.W. 16678/2017	M/S NATIONAL FRUIT COMPANY AND ORS STATE OF RAJ AND ORS	SUNIL SAMDARIA-P  J M SAXENA AAG-R MANJU JOSHI-R MR.J.M.SAXENA AAG-R MS.MANJU JOSHI ADDL.GC-R
	6200 CMS 14748/2017		
<b>79</b>	C.W. 18547/2017	NEHRU SHASHTRI SANSKRIT COLLEGE STATE OF RAJ AND ORS	PUNIT SINGHVI-P  GAURAV SHARMA SARSAWAT-R J.M. SAXENA AAG-R
	2609 CMS 16442/2017		
<b>80</b>	C.W. 19027/2017	SMT ARCHANA TEPAN STATE (RURAL DEVELP & PANCHAYATI) ORS	SHASHI KANT SAINI-P  LOKESH SHARMA SHEFALI-R ANURAG SHARMA AAG-R
	5200 CMS 16839/2017		
<b>FOR HEARING</b>			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR HEARING</b>				
81	C.W. 817/2002	SRIRAM MEENA STATE	PRAKASH THAKURIA-P D S BAGADIA-P DEENDAYAL KHANDELWAL-P S C GUPTA-P	DINESH YADAV P THAKURIA-R MANU BHRGAVA GC-R RAJENDRA PRASAD AAG-R V LODHA-R
	6000			
82	C.W. 4784/2004	BHAG CHAND MANDAVARIYA RAJASTHAN HOUSING BOARD & ORS	MAHENDRA SINGH-P R P VIJAY-P	HARISH KANDPAL-R J K SINGHI-R R.K.AGARWAL-R
	6000 CMS 4061/2004			
<b>With</b>				
83	C.W. 2121/2004	RAMESHWAR PRASAD GUPTA RAJ HOUSING BOARD & ANR	G S BAPNA-P	R K AGRAWAL-R
	6000			
<b>With</b>				
84	C.W. 4672/2004	ABDUL KAYYUM KHAN & ORS RAJASTHAN HOUSING BOARD & ANR	R P VIJAY-P R.K.AGARWAL-P	J K SINGHI-R
	6000 CMS 3972/2004			
<b>With</b>				
85	C.W. 4475/2005	SWARN SINGH MANN AND ORS STATE OF RAJ AND ORS	R P VIJAY-P	MANOJ SHARMA-R
	6000			
86	C.W. 5376/2011	MADAN LAL AND ORS RENT CONTROL APPEL TRIBUNAL ORS	ALANKRITA SHARMA-P	R A AGARWAL-R
	0703 AT 02--00 PM			

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**Court No :20**  
**HON'BLE MR. JUSTICE PRAKASH GUPTA**

**10.30 AM TO 01.00 PM**  
**02.00 PM TO 04.30 PM**

**SB CIVIL FIRST APPEALS, SB CIVIL RESIDUE MATTERS**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
1	C.Ist.Appl 230/2002	RAMJI LAL SHYAM SUNDER	ALOK GOYAL-P SANJAY JOSHI-R A K PAREEK-R DEEPAK PAREEK-R MRS RANI BHANDARI-R N K JOSHI-R
	2800		
2	C.Ist.Appl 69/2004	PREM PRAKASH CHITTORA MUKESH KUMAR & ORS	M S BEG-P JAI KISHAN YOGI-P RAJESH KAPOOR-R ALOK CHATURVEDI-R
	1103		
3	C.Ist.Appl 88/2005	HARISH CHAND KANHAIYA LAL	CHIRANJI LAL SAINI-P KAMAL KANT SHARMA-R C L SAINI-R RAJEEV SOGARWAL-R
	3800		
4	C.Ist.Appl 148/2005	BANK OF BARODA MAHENDRA KUMAR	RAJENDRA SALECHA-P S K GUPTA-R
	3100		
5	C.Ist.Appl 136/2006	SMT SAVITRI DEVI RAMESH CHAND AND ORS	K N GUPTA-P
	1103		
6	C.Ist.Appl 232/2006	ABDUL VAHEED ABDUL HAMEEED @ HAFIJ PARU AND	RAVI KASLIWAL-P BHANWAR BAGRI-R
	1103		
7	C.Ist.Appl 238/2006	SMT BHANWARI DEVI SMT HEERA DEVI AND ORS	PREMKRISHAN SHARMA-P PREM KRISHAN SHARMA-P
	3800		
8	C.Ist.Appl 485/2006	RAM KARAN GODU AND ORS	B L AGARWAL-P AJEET BHANDARI-R
	2800		
9	C.Ist.Appl 649/2006	MOHAR SINGH AND ORS SMT SHARDA DEVI AND ORS	M K KAUSHIK-P GAJANAND YADAV-R NISHANT VYAS-R SHALENDER BALWADA-R
	3800		
10	C.Ist.Appl 126/2007	URMILA & ORS STATE	PANKAJ GUPTA-P ASHISH JOSHI-R
	1704		
11	C.Ist.Appl 268/2007	SATYENDER JAIN AMAR SINGH	R K GAUR-P ANIL UPMAN-R D K GARG-R
	3800		
12	C.Ist.Appl 335/2007	PRABHU LAL RAJENDRA & ORS	ROHAN JAIN-P SANJAY SINGHAL-R
	3800		
13	C.Ist.Appl 374/2007	RAMAVTAR BANSAL BHAGVATI TRADERS	MANU BHARGAVA,PANKAJ JAIN-P G S RATHORE-R
	3800		
14	C.Ist.Appl 461/2007	SHIV CHARAN RADHEY SHYAM & ORS	S C GUPTA-P L L GUTPA-R
	1103		
15	C.Ist.Appl 532/2007	SUNDAR LAL & ANR STATE OF RAJASTHAN & ORS	M.M.RANJAN-P R B MATHUR-R NITIN JAIN-R RAJAT RANJAN-R
	3800		

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS</b>			
16	C.Ist.Appl 604/2007 3800	SMT SUMITRA BAI MATHURA LAL	ASHWANI CHOBISA-P N U QUAZI-R B N SHARMA-R
17	C.Ist.Appl 605/2007 2800	SMT SAROJ DEVI & ORS MAHENDRA NATH	R K AGRAWAL-P R K AGRAWAL-R ALOK CHATURVEDI-R DEVENDRA RAGHAVA-R J P GOYAL-R
18	C.Ist.Appl 665/2007 1103	TOLA RAM LEKH RAJ & ORS	ANIL MEHTA-P
19	C.Ist.Appl 242/2008 3800	AKIL AHMAD SMT HABIBAN & ORS	M M RANJAN-P
20	C.Ist.Appl 269/2008 3800	RAM SHARAN A GRAWAL & ORS BRIJ GOPAL & ORS	R S YADAV-P SHANTANU SHARMA-R
21	C.Ist.Appl 144/2009 3800	PHOOL CHAND MOOL CHAND & ORS	MAHESH SHARMA-P KAPIL GUPTA-R
22	C.Ist.Appl 246/2009 3800	KISHOR KUMAR NITESH & ORS	P C SHAH-P KAMLAKAR SHARMA-R
23	C.Ist.Appl 662/2009 3800	PADAM PRAKASH KHANDAKA FIRM RAJ RATAN FINANCIAL CORPORATIONA	AJAY KUMAR JAIN-P SARANSH SAINI-R CP KHEMKA/RAUNAK SINGHVI-R
24	C.Ist.Appl 526/2010 1704 STAY 2749/2010	GADA RAM SMT ANCHI DEVI AND OTHERS	PRADEEP KALWANIA-P RAKESH KUMAR SHARMA-R MANOJ AGARWAL-R P C BHANDARI-R
<b>With</b>			
25	C.Ist.Appl 551/2010 1704 STAY 2815/2010	MADA RAM AND ANOTHER SMT PREM DEVI AND OTHERS	PRADEEP KALWANIA-P SANTOSH CHODHARY-R P KALWANIA-P JINESH JAIN(GC)-R RAKESH BHARGAVA-R
26	C.Ist.Appl 584/2010 2800	CHAJU RAM AND OTHERS SMT PREM DEVI AND ANOTHER	RAJ KAMAL GAUR-P ADITYA MATHUR-R
27	C.Ist.Appl 589/2010 3800	THE JAMMU AND KASHMIR BANK LTD M/S M LAL MOBILE POINT AND OTHERS	MANISH KUMAWAT-P RAJENDRA SHARMA-P
28	RES.APPL. 328/2014 4201	MST.KAPOORI DEVI PRAHLAD	KULDEEP(SELF)-P R P GARG-P R SURANA/SANJAY YADAV-R
29	C.TRNS.APPLI 73/2017 4201 STAY 1900/2017	SMT VARSHA SHEKHAWAT SHYAM SINGH RATHORE	P S RAJAWAT/AJIT SAHARAN-P
30	C.TRNS.APPLI 186/2017 4201 STAY 4304/2017	MANISHA PUSHPENDRA KUMAR GOYAL	ASHINDRA GAUTAM-P SANJAY TYAGI/M KHARRA-R
31	C.TRNS.APPLI 2/2018 4201 STAY 20/2018	SMT RASHMI CHANDRAN ASHISH B NAIR	SANJAY SINGHAL-P



**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS</b>			
32	C.TRNS.APPLI 26/2018  4201 STAY 513/2018	ANNU YADAV TEHSILDAR TEHSIL JHALRAPATAN AND ANR	SANJAY MEHRISHI-P
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
33	OOS 1/2003  1104 APPL 11455/2017	K K SETHI SMT LALITA KOTHARI	K J MEHTA-P  PANKAJ BHATNAGAR-R G P KAUSHIK-R KAILASH TAILOR-R P C SHAH-R RAJMAL JAIN-R SUDEEP JAIN-R V K GODIKA-R
<b>With</b>			
34	C.M.Appl. 37/2007  4201	K K SETHI SMT LALITA KOTHARI	K J MEHTA-P  D.D.PATODIYA,P.C.SHAH-R  G.P.KAUSHIK-R
35	C.Ist.Appl 588/2007  0800 APPL 33401/2017 APPL 36255/2017	AMAR CHAND SHANKAR LAL	R K AGRAWAL-P MAHENDRA GOYAL-P ROHAN JAIN-P SUNIL KUMAR SAINI-P  ASHOK SHARMA-R AJIT MALOO-R RAJNEESH GUPTA-R
36	C.Ist.Appl 466/2011  0702 APPL 4695/2018	FAIYAZUDDIN NASRUDEEN AND OTHERS	B L AGARWAL/AMIT GUPTA-P
37	C.Ist.Appl 172/2014  0800 APPL 4376/2018	MUKESH KUMAR SHARMA RAVINDRA KUMAR GOYANKA	MUKESH KUMAR GOYAL-P  RAJNEESH GUPTA-R
<b>With</b>			
38	X.OBJECTION 3/2015  4201	MUKESH KUMAR SHARMA RAVINDRA KUMAR GOYANKA	RAJNEESH GUPTA-P
39	C.Ist.Appl 265/2014  2800 APPL 31635/2017	ROOP SINGH AND ANOTHER SURENDRA SINGH AND OTHERS	ROOP SINGH(SELF)-P RAJ KAMAL GAUR-P  JAI PRAKASH GUPTA-R
<b>With</b>			
40	C.Ist.Appl 61/2009  2800 APPL 22139/2016	MOTA SINGH KRISHAN SINGH & ORS	M M RANJAN-P  RAJAT RANJAN-P  R.K. AGRAWAL-R
<b>With</b>			
41	C.Ist.Appl 473/2009  1806 APPL 15395/2014	KRISHAN KUMAR JAGTAR SINGH	R K AGRAWAL-P  RAJAT RANJAN-R
42	C.Ist.Appl 79/2015  3800 APPL 4457/2018	SMT PUSHPA RANI AGARWAL SMT PRATIBHA AGARWAL AND ANOTHER	RAJAT RANJAN-P  A K CHOUDHARY/PRASHANT-R
<b>With</b>			
43	C.Ist.Appl 78/2015  3800 APPL 4456/2018	SMT PUSHPA RANI AGARWAL SMT PRATIBHA AGARWAL AND ANOTHER	RAJAT RANJAN-P  A K CHOUDHARY/PRASHANT-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
<b>With</b>			
44	C.Ist.Appl 80/2015  3800 APPL4455/2018	SMT PUSHPA RANI AGARWAL SMT PRATIBHA AGARWAL AND ANOTHER	RAJAT RANJAN-P  A K CHOUDHARY/PRASHANT-R
<b>With</b>			
45	C.Ist.Appl 81/2015  3800 APPL 4454/2018	SMT PUSHPA RANI AGARWAL SMT PRATIBHA AGARWAL AND ANOTHER	RAJAT RANJAN-P  A K CHOUDHARY/PRASHANT-R
46	C.Ist.Appl 530/2015  3800 (LIMITATION) APPL 1880/2015 STAY 3003/2015	STATE OF RAJ AND OTHERS BHAWANI SHANKAR AND OTHERS	S K GUPTA(AAG)-P  TAPASVI VASHISTHA-R
47	RES.APPL. 871/2015  4201 (LIMITATION) APPL 1944/2015	SMT KANCHAN KANWAR RAJA RAM SINGH & ORS	V S YADAV-P  RAM SINGH RATHORE-R MOHAMMED ANEES-R RAVI SHANKAR/RASHMI JAIN-R S ZAKAWAT ALI-R
48	C.TRNS.APPLI 149/2016  4201 APPL 38242/2017 STAY 3587/2016	SMT REKHA SHAILENDRA MAROTHIYA	SANJAY GANGWAR-P  DESHRAJ KALWANIA-R
49	C.Ist.Appl 476/2016  3800 APPL 40101/2017	RAJASTHAN FINANCIAL CORPORATION M/S RAWA CEMENT PVT LTD AND ORS	ANUROOP SINGHI-P  RAHUL KAMWAR-R
50	C.RVV. 95/2017  4201 (LIMITATION) APPL 1930/2017	SMT MANORAMA DEVI SHARMA THR LRS&ORS RAMAKANT SHARMA	GAJANAND YADAV-P
<b>With</b>			
51	C.Ist.Appl 278/2011  3800	RAMESH CHAND SHARMA RAMAKANT SHARMA AND OTHERS	DEVENDRA RAGHAVA-P  ASHWANI KUMAR SHARMA-R  DEVENDRA RAGHAVA-R DR RAM KISHAN SHARMA-R R B MATHUR-R RAM SINGH BHATI-R SANJAY JOSHI-R SUKRITI KASLIWAL-R
<b>With</b>			
52	C.Ist.Appl 76/2017  3800 STAY 369/2017	SMT MANORAMA DEVI SHARMA THR LRS&ORS RAMAKANT SHARMA	R B MATHUR-P  ASHWANI KUMAR SHARMA-R  ABHI GOYAL-R GAJANAND YADAV-R
53	C.Ist.Appl 784/2017  1103 (LIMITATION) APPL 2407/2017	DWARKA PRASAD KUMAWAT NATHU LAL KUMAWAT AND ANR	AMIT DHAWAN-P
<b>With</b>			
54	C.Ist.Appl 238/2016  1103 STAY 1686/2016	DWARKA PRASAD KUMAWAT NATHU LAL KUMAWAT AND ANOTHER	V L MATHUR/AMIT DHAWAN-P  VINOD SINGHAL-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS ON INTERIM APPLICATIONS</b>			
55	C.Ist.Appl 77/2018  1103 APPL 2733/2018 STAY 268/2018	SHRI RATAN SINGH AND ORS SHRI BHANWAR SINGH AND ORS	AJEET BHANDARI-P
<b>FOR FRESH ADMISSION - WITH STAY/BAIL</b>			
56	C.Ist.Appl 576/2016  2800 STAY 3417/2016	RAMA PRAKASH BHARGAVA AND ORS M/S AMIT COLONIZERS LTD AND ORS	SUDESH BANSAL-P  SANDEEP PATHAK-R ASHOK MISHRA-R B L AGARWAL-R GOVIND GUPTA-R
57	C.Ist.Appl 427/2017  1704 STAY 2206/2017	RAJKUMAR DUCHANIA SMT BEENA RANI AND ORS	AMIT OJHA-P
<b>With</b>			
58	C.Ist.Appl 435/2017  1704 STAY 2221/2017	J V V N L THR MANAGING DIR SMT BEENA RANI AND ORS	BIPIN GUPTA-P
59	C.Ist.Appl 568/2017  3800 STAY 2899/2017	RAMDHAN AND ANR SMT CHANTA AND ORS	T S CHOUDHARY-P
60	C.Ist.Appl 60/2018  0702 STAY 197/2018	SHRI BHAGIRATH MALI SMT KUSUM OJHA	ADITYA MATHUR-P  S ZAKAWAT ALI-R V K TAMOLIYA/AJEET MALOO-R
<b>FOR FRESH ADMISSION - WITHOUT STAY</b>			
61	C.Ist.Appl 476/2017  2800	MAYA DEVI SMT KISHAN DEVI AND ORS	ASHVIN GARG/ANIL YADAV-P  DHEERAJ TRIPATHI-R V K ARYA/ MAMRAJ GURJAR-R
62	C.Ist.Appl 34/2018  1704	MANESH DEVI AND ORS A V V N L AND ORS	VINAY MATHUR-P
<b>With</b>			
63	C.Ist.Appl 417/2017  1704	A V V N L AND ORS SMT MANESH DEVI AND ORS	PARINITOO JAIN-P  VINAY MATHUR-R
<b>FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED</b>			
64	C.M.A. 1060/2005  1700 BEFORE	RADHA KISHAN HUKAM CHAND MEENA & ORS	MAHESH SHARMA-P  SMT ARCHNA MANTRI-R V D GATHALA-R
65	C.Ist.Appl 160/2013  3800 STAY 745/2013	RAM CHANDRA DHANORIA HINDUSTAN PETROLEUM CORP LTD AND OTHERS	MAHESH GUPTA-P  MRS SUKRITI KASLIWAL-R ALOK GARG-R DHARMENDRA PAREEK(ADD GC)-R S. ZAKAWAT ALI-R
66	EX.F.APPEAL 7/2015  3800 STAY 1174/2015 STAY 1670/2015	MADAN LAL TEJPAL YADAV AND ANOTHER	A K PAREEK/SANGITA SAI-P  SUDESH BANSAL-R
67	C.Ist.Appl 556/2015  3800 STAY 3189/2015	SHANTI BAI RAM DAYAL AND OTHERS	MUKESH SHARMA-P  SANJAY SHARMA-R DHARMENDRA PAREEK ADDGC-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
<b>FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED</b>				
68	C.Ist.Appl 46/2016  3800	SMT KAMLA DEVI SATYAPAL AND OTHERS	GAURAV GUPTA-P	SUNIL YADAV-R VIJAY YADAV-R
<b>With</b>				
69	C.Ist.Appl 158/2016  3800 (LIMITATION) APPL 565/2016	SATYAPAL AND OTHERS SMT KAMLA DEVI	SUNIL YADAV/VIJAY YADAV-P	GAURAV GUPTA/PAWAN SAINI-R
70	C.Ist.Appl 601/2016  3800 STAY 3512/2016	CHANGRAM SMT MANJU DEVI AND ORS	N K MEENA-P PRAKASH THAKURIA-P	R K GAUR-R R R GOYAL-R
71	C.Ist.Appl 161/2017  1103 STAY 849/2017	SANTOSH DEVII SITA RAM	ASHVIN GARG/ANIL YADAV-P	GAJENDRA SINGH RATHORE-R
72	C.Ist.Appl 366/2017  1103 CMS 1892/2017	BAL CHAND AND ANR PHOOL CHAND THR LRS	RAJVIR SHARMA/PRADEEP-P	SAMARTH SHARMA-R
73	C.Ist.Appl 406/2017  3800 STAY 2121/2017	RAKESH KUMAR BAIRWA HARISHANKAR CHOUDHARY	MOHAR PAL MEENA-P	DEEPAK KHANDELWAL-R
74	C.Ist.Appl 616/2017  2800 STAY 3036/2017	SMT PUSHPA DEVI SUDESH SHARMA	GHANSHYAM BRIJWASI-P	SANJAY SHARMA/AKASH GAUR-R
75	C.Ist.Appl 666/2017  2800 STAY 3267/2017	KIRODI THR LRS SMT GEETA DEVI	KARTAR SINGH/PRITAM-P	SANJAY SHARMA-R
<b>FOR HEARING</b>				
76	C.Ist.Appl 34/1993  3800	HARI OM STATE	A.K.GUPTA,R.YADAV-P NAWAL SINGH SIKARWAR-P	MANOJ SHARMA-R BIPIN GUPTA-R
77	C.Ist.Appl 146/2008  1103	SATISH CHAND CHATURVEDI PRAKASH CHAND CHATRUVEDI	M M RANJAN-P	AJAY SHARMA-R ARVIND BHARDWAJ-R H R KUMAWAT-R
78	C.Ist.Appl 263/2016  3800	SHEIKH MOHAMMED JAHID MOHAMMED ASLAM	ANITA KHANDELWAL-P SEHBAN NAQVI-P	S S HASAN-R
<b>With</b>				
79	C.Ist.Appl 455/2006  3800	AHMED SAYED &ANR SHEKH MOHD JAHID AND ORS	PRAVEEN JAIN-P	Z A NAQVI-R

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**  
**Before Dy. Registrar (Judicial)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- CRIMINAL CASES</b>			
1	CRL.A. 414/1986 0101	J.P.GUPTA STATE	R.N.KHENDEWAL-P O.P.GUPTA-P
2	CRL.A. 658/2013 0113	ASHFAQ HUSSAIN ABID HUSSAIN AND ORS	ASHVIN GARG-P M I BEG-R M I BEG-R
3	CRL.R. 1173/2014 DEFECT	BHAGCHAND STATE OF RAJASTHAN AND ANR	VISHNU SHARMA-P P.P.-R HARENDRA SINGH SINSINWAR-R
4	CRL.A. 1587/2017 0104	PAPPU MEENA @ TITAR STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P PANKAJ GUPTA-P
<b>FOR ORDERS- CIVIL CASES</b>			
5	C.Ist.Appl 135/2012 2800 DEFECT	NATHU LAL AND OTHERS RAM LAL AND OTHERS	AMIN ALI-P
6	C.Ist.Appl 287/2013 3800 DEFECT	SATYA NARAYAN SMT KAMLA AND OTHERS	O P JHAJHARIA-P
7	C.M.A. 1209/2013 0603 DEFECT	RUGHNATH PHOOL CHAND SAINI AND OTHERS	MANOJ AGARWAL-P
8	C.M.A. 1826/2013 0603 DEFECT	RAJESH KUMAR MEENA SATISH CHAND SHARMA AND OTHERS	SANDEEP SHARMA-P
9	C.M.A. 1994/2013 0603 DEFECT	SHANKAR LAL CHIRANJI LAL AND OTHERS	RAM SHARAN SHARMA-P VIRENDRA AGRAWAL-R
10	C.M.A. 2095/2013 1504 DEFECT	SHARVAN LAL YADAV NATHU LAL AND OTHERS	MAHENDRA SHANDLIYA-P
11	C.M.A. 2133/2013 1504 DEFECT	GOMA DEVI AND OTHERS RAM NARAYAN SHARMA AND OTHERS	VINAY MATHUR-P
12	C.M.A. 2196/2013 1700 DEFECT	GHASI LAL SHARMA AND OTHERS SMT RAUKMANI DEVI AND OTHERS	ANOOP AGARWAL-P AKSHAY SHARMA-R CHANDERDEEP SINGH JODHA-R
13	C.M.A. 2197/2013 1700 DEFECT	GHASI LAL SHARMA AND OTHERS SMT MAYA DEVI AND OTHERS	ANOOP AGARWAL-P AKSHAY SHARMA-R CHANDERDEEP SINGH JODHA-R
14	C.M.A. 2511/2013 1700 DEFECT	PRAHALAD SINGH AND ORS NARENDRA SINGH SHEKHAWAT AND ANR	ASHOK SINGH SHEKHAWAT-P
15	C.M.A. 2519/2013 1700 DEFECT	HIRA LAL MATHUR AND ORS MAHESH KUMAR CHHIPA AND ORS	ASHOK SINGH SHEKHAWAT-P
16	C.M.A. 2619/2013 1700 DEFECT	IFFCO TOKIO GENERAL INSURANCE COMPANY JAGDISH PRASAD SHARMA AND ORS	SONIA SHANDILYA-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- CIVIL CASES</b>			
17	C.M.A. 2679/2013 0603 DEFECT	SATYA JEET MANDA GOKUL CHAND AND OTHERS	K K BHINDA-P
18	C.M.A. 2721/2013 0603 DEFECT	JAI SINGH AND ANOTHER SMT PURI AND ANOTHER	DIGVIJAY MANTRI/B P VERMA-P
19	C.M.A. 2727/2013 1700 DEFECT	AKRAM HUSSAIN CHHOTI BAI AND ORS	TANVEER AHMED-P
20	C.M.A. 2888/2013 1700 DEFECT	THE NATIONAL INSURANCE COMPANY LTD OM PRAKASH TIWARI AND ORS	R P VIJAY-P
21	C.M.A. 2970/2013 0603 DEFECT	KUMARI ANJALI SHARMA KADEER MHAMMED AND ANR	VISHWAJEET MANTRI-P
22	C.M.A. 3030/2013 1700 DEFECT	HAZARI LAL AND ORS RAM GOPAL AND ORS	KAMAL GUPTA-P
23	C.M.A. 3247/2013 1703 DEFECT	RAMCHANDRA JAISANSARIA AND ANR UNION OF INDIA	NEERAJ SINGH-P
24	C.M.A. 3268/2013 1700 DEFECT	SMT BEBI DEVI AND ORS KISHAN LAL SHARMA AND ORS	KAILASH CHOUDHARY-P
25	C.M.A. 3271/2013 1700 DEFECT	BAJRANG SINGH AND ORS MANOJ KUMAR AND ANR	GOPENDRA SINGH SHEKHAWAT-P
26	C.M.A. 3618/2013 1700 DEFECT	SMT MISHRI DEVI AND OTHERS BHAJAN SINGH AND OTHERS	VIKRAM SINGH-P LOKESH PARIHAR-R
27	C.M.A. 3801/2013 0603 DEFECT	KANTA RAM LAL AND ORS	JITENDRA BAJAJ-P
28	C.M.A. 562/2014 1700 DEFECT	RADHA DEVI MS COSOFT TECHNOLOGIES	KAILASH CHOUDHARY-P
29	C.M.A. 2039/2014 1700 DEFECT	SAWARNI DEVI AND OTHERS MAHESH POSWAL AND ORS	OMVEER SINGH SAINI-P
30	C.M.A. 2065/2014 0603 DEFECT	RAMJI LAL MEENA SHARWAN LAL AND OTHERS	RITESH JAIN-P
31	C.M.A. 2066/2014 0603 DEFECT	PHOOL SINGH AND ANOTHER FAILI RAM AND ANOTHER	RITESH JAIN-P
32	C.M.A. 2161/2014 1700 DEFECT	SMT KAVITA SAINI AND OTHERS JAGDISH AND OTHERS	RAM SINGH RATHORE-P
33	C.M.A. 2491/2014 1700 DEFECT	KAJODI BAI AND OTHERS RAJU ALIAS RAJ KUMAR AND OTHERS	JITENDRA BAJAJ-P
34	C.M.A. 2713/2014 0600 DEFECT	DEENANATH KUMAWAT KAILASH CHAND AND OTHERS	JITENDRA BAJAJ-P

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- CIVIL CASES</b>			
35	C.M.A. 3199/2014 0603 DEFECT	NAND BHANWAR PRADEEP KUMAR AND ANOTHER	AKSHAT CHAUDHARY-P
36	C.M.A. 3234/2014 0603 DEFECT	RANDHEER RAMESHWAR PRASAD AND OTHERS	RAKESH BHARGAVA-P SONI BAJAJ-P
37	C.M.A. 3264/2014 0603 DEFECT	KAMLESH KUMAR RAM BABU SAIN AND OTHERS	RITESH JAIN-P
38	C.M.A. 3310/2014 1700 DEFECT	LAKSHMI NARAYAN AND OTHERS MUKESH ALIAS MUKALYA AND OR S	AKSHAT CHAUDHARY-P
39	C.M.A. 3374/2014 1700 DEFECT	SMT MANGLI AND ORS SALIM AND ORS	RAHUL AGARWAL-P
40	C.M.A. 3381/2014 0603 DEFECT	THE UNITED INDIA INS COM LTD SANJAY KUMAR AND ORS	RISHIPAL AGRAWAL-P
41	C.M.A. 3465/2014 1504 DEFECT	POORAN MAL MUKESH KUMAR AND ANR	RITESH JAIN-P
42	C.M.A. 3512/2014 0603 DEFECT	SUNIL KUMAR AND ANOTHER NEW INDIA ASSURANCE CO LTD AND ANOTHER	SANJAY GANGWAR-P
43	C.M.A. 3516/2014 0603 DEFECT	ABDUL RASHID HARVINDER SINGH AND ORS	RAHUL AGARWAL-P
44	C.M.A. 3567/2014 1700 DEFECT	VINOD KUMAR NATIONAL INSURANCE CO LTD AND OTHERS	VIPUL JAIN-P
45	C.M.A. 3662/2014 1700 DEFECT	SMT SHANTI DEVI AND OTHERS BHIM SINGH AND OTHERS	AKSHAT CHAUDHARY-P
46	C.M.A. 3846/2014 0603 DEFECT	JAMEEL KHAN YUSUF AND OTHERS	AKSHAT CHAUDHARY-P
47	C.M.A. 3853/2014 1700 DEFECT	PRAVEEN CHOUDHARY SMT DAYODAS AND OTHERS	R C JATAV-P KARMAVEER/VIJAY PUNIA-P
48	C.M.A. 3856/2014 0603 DEFECT	JAGDISH RAVI KANT AND OTHERS	JITENDRA BAJAJ-P
49	C.M.A. 3871/2014 0603 DEFECT	RAM NIWAS RADHEY SHYAM AND OTHERS	AKSHAT CHAUDHARY-P
50	C.M.A. 3883/2014 0602 DEFECT	SADDIKAN BANO MAHAVEER SINGH AND OTHERS	AKSHAT CHAUDHARY-P
51	C.M.A. 3981/2014 1700 DEFECT	SMT ASHA BAI AND ANR RAM BHAROS AND ORS	JITENDRA BAJAJ-P
52	X.OBJECTION 49/2015 4201 DEFECT	NATIONAL INSURANCE CO LTD SMT SITA DEVI AND OTHERS	HANS KUMAR SHARMA-P

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- CIVIL CASES</b>			
<b>53</b>	C.M.A. 3122/2010	NATIONAL INSURANCE CO LTD SMT SITA DEVI AND OTHERS	PRAVEEN JAIN-P  HANS KUMAR SHARMA-R  JAI PRAKASH GUPTA-R
	1700		
<b>54</b>	C.M.A. 737/2015	SMT SHARMA BAI AND OTHERS SURENDRA KUMAR AND OTHERS	JITENDRA BAJAJ-P
	1700 DEFECT		
<b>55</b>	C.M.A. 1106/2015	RAM KHILADI AND ORS HEERA DEVI AND ORS	RITESH JAIN-P
	1700 DEFECT		
<b>56</b>	C.M.A. 1519/2015	ANIL ALIAS VINOD AND OTHERS KALU LAL AND OTHERS	B N SHARMA/K S RAWAT-P  AKSHAT CHAUDHARY-R
	0603 DEFECT		
<b>57</b>	C.M.A. 2567/2015	THEUNITED INDIA INSURANCE CO SMTDEEPU SOLANKI AND ORS	RISHI PAL AGRAWAL-P
	1700 DEFECT		
<b>58</b>	C.M.A. 2611/2015	OM PRAKASH PRADHAN SINGH AND ORS	DINESH YADAV-P
	1700 DEFECT		
<b>59</b>	C.M.A. 2680/2015	KAMLA DEVI AND OTHERS MOHAMMAD SUHAIL AND OTHERS	ACHAL SHEKHAR SHARMA-P
	1700 DEFECT		
<b>60</b>	C.M.A. 2995/2015	RAMAVATAR AND ANOTHER BAHWARI LAL AND OTHERS	ASHOK SINGH SHEKHAWAT-P
	1700 DEFECT		
<b>61</b>	C.M.A. 3360/2015	SUNIL KUMAR DILIP SINGH AND OTHERS	GIRISH KHANDELWAL-P
	0603 DEFECT		
<b>62</b>	C.M.A. 3408/2015	SMT BADAM DEVI AND OTHERS AJAY CHOUDHARY AND OTHERS	KUNAL SHARMA-P
	1700 DEFECT		
<b>63</b>	C.M.A. 3507/2015	SMT GULLI DEVI AND OTHERS SURESH GURJAR AND ANOTHER	NEERAJ JOSHI-P
	1700 DEFECT		
<b>64</b>	C.M.A. 4201/2015	KAILASH CHAND AND ORS RAM JI LAL AND ORS	VIKRAM SINGH-P
	1700 DEFECT		
<b>65</b>	C.M.A. 4321/2015	RAJ KUMAR ALIAS RAJU SANJEEV KUMAR AND OTHERS	RAHUL AGARWAL-P  VIRENDRA AGRAWAL-R
	0603 DEFECT		
<b>66</b>	C.M.A. 4486/2015	DHARMRAJ AND OTHERS MANOJ BHATT AND OTHERS	JITENDRA BAJAJ-P
	1700 DEFECT		
<b>67</b>	C.M.A. 4572/2015	BHEEMA BHAI ALIAS BHEEM LAL CHARAN SINGH AND OTHERS	NEERAJ K TIWARI-P
	1700 DEFECT		
<b>68</b>	C.M.A. 4627/2015	PYARE LAL PREM AND OTHERS	B B OJHA-P
	1700 DEFECT		
<b>69</b>	C.M.A. 4682/2015	PYARE LAL GIRRAJ AND OTHERS	B B OJHA-P
	1700 DEFECT		
<b>70</b>	C.M.A. 4883/2015	SARIKA VYAS GOVIND CHOUDHARY AND ANOTHER	K N TIWARI-P
	0603 DEFECT		



**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS- CIVIL CASES</b>				
71	C.M.A. 4889/2015 1700 DEFECT	SAROJ AND OTHERS NASEEB KHAN AND OTHERS	RAHUL TIWARI-P	
72	C.M.A. 4966/2015 1700 DEFECT	SMT SUMAN DEVI AND OTHERS RAJA SHARMA AND OTHERS	AKSHAT CHAUDHARY-P	VIRENDRA AGRAWAL-R
73	C.M.A. 592/2016 1700 DEFECT	LADU LAL SMT KAILASHI AND OTHERS	AMIT DADHICH-P	
74	C.M.A. 1362/2016 1700 DEFECT	SMT MANGLI DEVI AND OTHERS RAMESHWAR PRASAD MEENA AND OTHERS	RITESH JAIN-P	
75	C.M.A. 3389/2016 0603 DEFECT	MOHAN LAL ROOP SINGH REBARI AND OTHERS	JITENDRA BAJAJ-P	
76	C.M.A. 5251/2016 1700 DEFECT	SMT REKHA DEVI AND ORS MULIDHAR AND ORS	VAGISH KUMAR SINGH-P	
77	C.M.A. 5260/2016 0603 DEFECT	ANJU MAHAVEER PRASAD	DEEPAK KHANDELWAL-P	
78	C.M.A. 5868/2016 4000 DEFECT	JAGDISH AND ANR RAMOTAR ALIAS PAPPU AND ORS	VIKRAM SINGH SHEKHAWAT-P	
79	C.IInd.APPL 390/2017 3900 DEFECT	SURENDRA SINGH AND ORS SANWAL RAM AND ANR	SANJAY SHARMA-P	
80	C.Ist.Appl 445/2017 1103 DEFECT	SMT MRADULA SHARMA SURAJ NAVLAKHA AND ORS	RAVI BHOJAK-P	
81	C.M.A. 494/2017 4000 DEFECT	SMT BHULI NANDLAL AND ORS	DEEPAK ASOPA-P	KAPIL BARDHAR-R VINOD KUMAR ARYA-R
82	C.IInd.APPL 677/2017 3900 DEFECT	SHYAM AND ORS RAMESH CHANDRA AND ANR	ALOK CHATURVEDI-P	
83	C.IInd.APPL 693/2017 3900 DEFECT	SARPANCH GRAM PANCHAYAT KHANPUR MOHAMMAD HAFIZ ALIAS ABDUL RAHMAN&ANR	ANIL MEHTA-P ANIL MEHTA-P	M AKBAR KHAN-R
84	C.M.A. 885/2017 1700 DEFECT	HAJARI LAL SMT MAMTA AND ORS	SATISH KHANDAL-P	
85	C.C.P. 2037/2017 2401 DEFECT	MAMTA KUMARI AND ANR MS VEENU GUPTA AND ORS	KAPIL GUPTA-P	
86	C.M.A. 4407/2017 1700 DEFECT	SMT RAJKUMARI DAADLANI NITESH DAADLANI AND ORS	BHANU PRAKASH-P	
87	C.M.A. 4417/2017 1700 DEFECT	SMT NIDHI AGARWAL AND ORS SHRI PURSHOTTAM AND ORS	ATUL SAXENA-P	
88	C.M.A. 4498/2017 1700 DEFECT	SMT SAVITA DEVI AND ORS AAS MOHAMMED AND ORS	VINAY MATHUR-P VINAY MATHUR-P	

**Daily Causelist(Filterd)**  
**Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS- CIVIL CASES</b>				
89	C.M.A. 4590/2017 0603 DEFECT	SHANKAR LAL SUMER SINGH URF PAPPU DHOBI &ORS	KAMLESH KUMAR SAHU-P	
90	C.M.A. 5120/2017 1700 DEFECT	KAMAL SINGH AND ANR PREETAM SINGH AND ORS	ANSHUL SHARMA-P	
91	C.M.A. 5623/2017 1004 DEFECT	SMT DEEPA MOTWANI VISHAL MOTWANI	ROHIT KHANDELWAL-P	
<b>FOR ORDERS- CIVIL WRIT CASES</b>				
92	C.W. 19252/2017 0510 CMS 17050/2017	RAM SINGH GURJAR AND ANR STATE (PANCHAYATI RAJ )ORS	RAM PRATAP SAINI-P	MR SK GUPTA AAG-R
93	C.W. 19824/2017 2203 CMS 17533/2017	MOHAMMED NAZAR AZRUDDEEN AND ORS	S S HASAN-P	
94	C.W. 23073/2017 0515	JITENDRA RATHORE AND ORS STATE OF RAJ AND ANR	N S BHATI RAMAN SHARMA-P	DR A S KHANGAROT AGC-R

**Daily Causelist(Filtered)**  
**Wednesday Dated : 14/02/2018**  
**Before Registrar (Admn.)**

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
<b>FOR ORDERS- CRIMINAL CASES</b>			
1	CRL.LV.A. 51/2018 0106 DEFECT	ARTI KARAMCHANDANI ASHOK KUMAR CHAUHAN AND ANR	SUNIL SAMDARIA-P
2	CRL.M.APPLI. 71/2018 0204 DEFECT	HARI SINGH STATE OF RAJASTHAN THROUGH PP	UMESH VYAS-P
3	CRL.M.APPLI. 72/2018 0204 DEFECT	MOHAMMAD ISLAM @ BHURU TAMANNA BANO URF TAMMA AND ANR	KALPIT SHARMA-P
4	CRL.W. 75/2018 0113 DEFECT	MEGHRAM MEENA STATE OF RAJASTHAN AND ORS	HIMMAT SINGH-P
5	CRL.R. 132/2018 0209 DEFECT	BAL KISHAN STATE OF RAJASTHAN THROUGH PP	MAHESH GUPTA-P
6	CRL.R. 140/2018 0205 DEFECT	RAJVI NOORI GEMS BILAL GEMS	SATISH KHANDAL-P
7	CRL.R. 143/2018 0209 DEFECT	GULAB SINGH STATE OF RAJASTHAN THROUGH P P	LOKENDRA SINGH SHEKHAWAT-P
8	CRL.R. 164/2018 0209 DEFECT	RAVI KUMAR STATE OF RAJASTHAN AND ANR	SHAILENDER BALWADA-P
9	CRL.M.PET. 554/2018 0204 DEFECT	BHARAT KUMAR (DIMPAL ) STATE OF RAJ AND ANR	SANDEEP PATHAK-P
10	CRL.M.PET. 568/2018 0204 DEFECT	MITTHAN LAL AND ORS STATE OF RAJ AND ANR	SACHIN MITTAL-P
11	CRL.M.PET. 583/2018 0204 DEFECT	MADAN SINGH STATE OF RAJASTHAN THROUGH PP	NEERAJ K TIWARI-P
12	CRL.M.PET. 598/2018 0204 DEFECT	KANHAIYA LAL STATE OF RAJ AND ANR	GIRRAJ PRASAD-P
13	CRL.M.PET. 608/2018 0204 DEFECT	SMT MANISHA YADAV STATE OF RAJ AND ORS	ADITYA SUROLIA-P
14	CRL.M.PET. 609/2018 0204 DEFECT	KARNPAL SAINI STATE OF RAJ AND ANR	SUNIL KUMAR SINGODIYA-P
15	CRL.M.PET. 612/2018 0204 DEFECT	RAKESH KUMAR STATE OF RAJ AND ANR	AMIT SINGH SHEKHAWAT-P
16	CRL.M.PET. 625/2018 0204 DEFECT	LAKHAN LAL AND ORS STATE OF RAJ AND ANR	AMIR AZIZ-P
<b>FOR ORDERS- CIVIL CASES</b>			
17	C.M.A. 883/2004 4000	RAM NIRANJAN MANOJ KUMAR & ORS	SHYAM LAL SHARMA-P R K MATHUR-R

**Daily Causelist(Filterd)  
Wednesday Dated : 14/02/2018**

<b>S.No.</b>	<b>Case Type /No</b>	<b>Title of The Case</b>	<b>Name of Advocate</b>	
<b>FOR ORDERS- CIVIL CASES</b>				
18	C.M.A. 2951/2016  4000	RAMNIWAS KASANA AND ANOTHER CHOUDHARY MURLI MOHAN AND ANOTHER	UMAKANT BHARDWAJ-P ANAND BHARDWAJ-P	
19	C.R. 182/2017  4100	SMT CHITRA DEVI BHAWANI SINGH	AKSHAT TYAGI-P	
20	C.M.A. 5668/2017  1001	MANISH SMT BHAWANA BHAL	O P MISHRA-P	
21	C.M.A. 617/2018  1003 DEFECT	SMT MANISHA DEVI SATYANARAYAN TAKHAR	RAJENDRA SINGH TANWAR-P	
<b>FOR ORDERS- CIVIL WRIT CASES</b>				
22	C.W. 2528/1999  4300	ASHOK STATE & ORS	SMT KAMLA JAIN-P K K MEHRISHI-P RAKESH SHARMA-P	BALDEV SINGH SANDU DY GC-R G A-R JINESH JAIN G C-R PRADEEP KALWANIA ADD G C-R
23	C.W. 10549/2011  3100	SMT RADHA AND ORS M/S JYOTI TEXTILE AND ORS	SUMER SINGH-P	SHYAM SUNDER SHARMA-R
24	C.W. 10126/2014  0515	RITU RANI KABRA STATE OF RAJ AND ORS	ASHOK YADAV-P	
25	C.W. 18968/2015  1804	PRATAP @ RAMPRASAD LRS ORS BUDDHA LRS&ORS	SANJAY MEHRISHI-P	KAPIL GUPTA-R DHARMENDRA PAREEK ADD G C-R
26	C.W. 17849/2016  0507	ZAKIR HUSSAIN AND ANR MANAGING COMMITTEE T B N SR SEC SCHOOL	PRAHLAD SINGH MANJU GARG-P	V K SHARMA RACHIT SHARMA-R
27	C.W. 8032/2017  1502	RAMAVTAR CHIEF MEDICAL AND HEALTH OFFICER ANR	PREM KRISHAN SHARMA-P	
28	C.W. 14900/2017  1502	R S R T C AND ORS RAJEEV MATHUR	S L SHARMA-P	